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श्री राम श्रवधेश सिंह : उसी के बारे में पूछ रहा हूं। यह जवाब दिया गया है कि 16 कम्पनियां सब स्टैंडर्ड दवा बनाती हैं। लेकिन उनमें से ग्रेटेस्ट कम्पनी है जिसको फिर से एक करोड़ 88 लाख की दवा देने के लिए... (व्यवधान) सरकार ने दी है।

उपसभाष्यक्ष (डा० <mark>वापू कालवाते)</mark> : ग्राप इस पर श्रल**ग ढंग** से... (व्यवधान)

श्री राम श्रवधेश सिंह : क्या सरकार श्रपने वायदे के खिलाफ श्रीर जो स्टेण्डर्ड कम्पनियां हैं, उनको . . . (व्यवधान)

उपसभाध्यक्ष (डा॰ बापू कालदाते):
ग्राप वैठिये, वैठिये ।... (व्यवधान)
यह सवाल ग्राप ग्रलग डंग से उठा सकते
हैं । ग्रव प्वाइंट ग्राफ ग्राडंर से यह
सवाल उठाना कोई उचित नहीं होगा ।
नो प्वाइंट ग्राफ ग्राडंर ।

श्री राम भ्रवधेश सिंह : यह प्वाइंट ग्राफ ग्राइंर है कि नहीं ? यह क्या सरकार है जिनको स्टेण्डर्ड घोषित कर दिया... (श्र्यवधान)

उपसमाध्यक्ष (डा० बापू कालवाते) : विलकुल नही है । ... (व्यवधान) मैं सवाल समझ गया है।

श्री राम ग्रवधेश सिंह : लेटेस्ट फार्मा कम्पनी है, इसको दो करोड़ की दवा दी जा रही है।

उपसभाध्यक्ष (डा० बापू कालदाते) : मैं सवाल समझ गया हं।

RESOLUTNON RE, PROGRAMME OF ACTION OF NATIONAL POLICY ON EDUCATION.. 1986

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO):

Sir, I beg to move the following Resold tion:

"This House approves of the Programme of Action of the National Po'icy on Education, 1986, laid on the Table of the Rajya Sabha on 8th August, 1986."

Sir, before we start the discussion, I would lik,? to anticipate One matter which has been uppermost in the minds of all the Members and perhaps of the educationists in this country; that is, having brought a new policy, having got it approved by Parliament, having now brought a new programme of action, is it possible for this programme of action to be implemented without adequate funds? This has been raised time and again. Therefore, in order to obviate the same point being raised here, I would like to say in the very first instance that as far as additional resources for funding the action plan are concerned, let me assure the House that Government are fully committed to the imperatives of the new education policy. Additional funds will be made availlable to the extent of the minimum requirements which have been worked out and are still being worked out. To this end we are undertaking a thorough review of both Plan and non-Plan expenditure provided in the Seventh Plan to divert resources for the vital sector of human resource development.

Sir, having given this assurance, I may say that so far a_s the next Plan is concerned, the policy itself has very clearly stated that from the Eighth Plan onwards, the expenditure on education will be of the order of over 6 per cent of the national income. So, that assurance has been given in advance. Doubts were being raised, and rightly, in regard to the Seventh Plan, and this is what I have to state in regard to the Seventh Plan. Now, you can start the discussion.

THE VICE-CHAIRMAN (DR. BAPU KALDATE); There are 23 amendments. Amendments No. 1 to 5. Shri Satya Pra-kash Ma'aviya.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh); Sir, I move:

That at the *end* of the Resolution, the following be added:—

"With the following modifications—

1. At page 10, para 7—

"for the *word* "children by 1995" ippearing at the end *substitute* "children by 1990."

2. At page 27 add at the end—

"To achieve the objective of providing equal opportunity to all as enshrined in the Constitution and to make adequate provisions for ensuring uniform type of education from Nursery to Higher Secondary stage for every ore the different types of educational institutions or schools *e.g.* Public Schools, Model Schools, etc. be abolished forthwith."

3. At page 49. after para 8 add—

"(9) The Central Government will resort to all possible steps to set up atleast one open University in each Stae by the end of 1990 and that all expenditure in this connection shall be met by the Central Government and land will have to be provided by the respective State Governments."

4. At page 114, after para 8 add—

"9. Even after 39 yearg of Independence, - certain social groups are not only economically poor, they are also backward in the educational sphere. It is the responsibility and Constitutional obligation of the State to make special provisions to provide special faci'ities to the members of the' Backward castes, so that at least the gap in educational sphere can be down. A planned narrowed programme should therefore be drawn up so that the objective is achieved by the year 1990."

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5. At page 131, para 1—after the ords, 'uninvolved, in, it' in the last

5. At page 131, para 1—after the words 'uninvolved in it' in the last line *add*—

"According to the World Bank estimates, India would have the largest concentration of illiterate population in the world by the year 2000 AD; the country will have 54.8 per cent of world's illiterate population in the age group 15—19. A planned programme should therefore be chalked out so that illiteracy is liquidated from the country by the year 1990."

The questions were proposed.

THE VICE-CHAIRMAN (DR. BAPU KALDATE); Amendments No. 6 and 7. Shri Chitta Basu.

SHRI CHITTA BASU (West Bengal): Sir, I move;

That at the *end* of the Resolution,, the following be *added*—

"With the following modifications—

6. At page 10, para 7, the words "Taking 1995", the following be *substituted* namely:—

"The Government would make all efforts to mobilise adequate resources to achieve the goal of universalisation of elementary education in the country by 1995."

7. At page 26, for para 5, the following be *substituted* namely:—

"The Government has set itself to provide equal opportunity in the matter of access of equal education to all irrespective of th» capacity of the parents to meet the expenses for the same.

The school education shall be left to the States in order to en-sura the mental development at the school stage in keeping with the rich ethnic, linguistic and' cultural diversities with financial assistance from the Centre.

It would, therefore, be the endeavour of the Government to make available good quality of education for all at secondary stage by uundertaking a massive programme of upgrading schools during the Seventh Five Year Plan."

The questions were proposed. .

THE VICE-CHAIRMAN (DR. BAPU KALDATE); Amendments No. 8 to 19. Shri Chaturanan Mishra. Not here. Amendments No. 20 to 23, Shri Mostafa Bin Quasem.

SHRI MOSTAFA BIN QUASEM (West Bengal); Sir, I move:

That at the *end* of the Resolution, the following be *added:*—

"With the following modifications—

20. At page 26. para 4(c), *for* lines 2 to 9 "Taking into...... main. tenance purposes." the following be *substituted* namely:—

"The Central Government will give liberal financial assistance to all Secondary Schools of the country so that they may improve their Libraries and Laboratories."

21. At page 26, para 4(c). in line 18 after "consolidation," the following be inserted namely:—

"This core-curriculum will be prepared in consultation with the SCERTS, State Secondary Boards of Education and other state agencies concerned with education."

22. At page 27, para 5, in line 2 *after* "Secondary Education" the following be *inserted* namely:—

"In the Navodaya Vidyalayas, regional language will be the medium of instruction."

23. At page 41, para 8, in line 15 *after* "Colleges" the following be *inserted* namely:—

"Instead of developing autonomous colleges which will adverse, ly affect all other affiliated colleges, the Central Government will take steps so that all colleges get financial assistance from the Central Government with a view to expediting their rapid development".

(These amendmens also sood in the name of Dr. R. K. Poddar)

The questions were proposed.

DR. R. K. PODDAR (West Bengal): iMr. Vice-Chairman, Sir, this 200-page Programme of Action On the National Policy on Education is the product of the the labour of 23 task forces. Within the allotted time, I can only make comments on one or two major facets of this document.

Sir, two of the main articles of faith of the National Policy on Education as well as he are as follows first, our Action programme education system has already extended too much and, therefore, it should not be allowed any further extension. It should only be consolidated. Second, this over extended system is in a ramshackle state; there is no scope, neither are there resources to bring about its allround improvement. Therefore, selectonly 2 P.M. the good or small bits of the system and develop them into the socalled 21st century level. We are in total disagreement with this anti-people, elitist, formulation. Ours i« a vast country. Over the years with the increasing population pressure our educational system has assumed huge proportions. It now consists of 61'2 lakh primary schools, more than 50,000 secondary schools, about 5,000 colleges and more than 100 universities, and this is only with 34 per cent of literacy. If we happen to attain 100 per cent literacy by the year 2000, we can simply rule out the nearly three-fold expansion. The framers of the National Policy on Education and the Action Programme, who the no-expansion theory, under the guise of consolidation are simply not talking sense.

Our people look upon the right to education perhaps next only to the right to live. I am sure they will exercise this right, whoever may happen to rule the country, and all attempts to choke the expansion of educational opportunities would ultimately be defeated. It is true that various educational surveys as well as the present document we are discussing have revealed a dismal state of affairs in the majority of our schools, colleges and universities. They lack many basic infrastructure facilities essential for a healthy environment for teaching and learning. Confronted with this grim situation, our political masters, instead of correcting their errors, are now mouthing the recipe of the new rich class which has grown luxuriantly during these years as a result of the distorted capitalist growth. These people want to build an isolated mini-India for themselves in the image of the Western consumer society without bothering as to what happens to the other 90 per cent of the Indians. Quite. a few of these new rich class have their addresses not only in the cities but also in the villages and, therefore, they must have high class, glamorous, schools under *he guise of model schools or Navodays Vidya-lovas in the rural areas. What is objectionable is that this powerful lobby seems to be breathing down the neck of the Central Government and forcing them! to abdicate their responsibility towards a balanced development of educational opportunities for the whole population. Daring the Seventh Five Year Plan a sum of Rs. 2 crores will be sPent on one Navo-daya Vidyalaya to be set up in each district of the country for a yearly intake of just 60 students while a hundred ordinary secondary school in the district where lakhs of students are studying at the moment would not receive a single paisa for their development from the Central Government. This is nothing but a revival of the same of the kind of elitism that the British, practised during the colonial days through the setting up of elitist schools and which were never supported by our national leaders. These Navodaya Vidyalayas are also being pushed through on several false premises. For example it has been said that the high class eilitist education is ipso facto High quality education. For that meritorious students need to be isolated

from ordinary students for their proper attention or that those who are bright in one subject but below the average in another subject need to be segregated into special schools. All such alibi for elitism! has been discarded in democratic- countries, whether capitalist or socialist. It is most unfortunate that these rotten ideas are raising their ugly head in our own poor Instead of developing this elitist country. instituation, if the Government could distribute this Rs. 2 crores amongst the 100 odd existing -suhools in each district, each would receive about Rs. 2 lakhs with which substantial inprovement in the laboratory and library can be accomplished. If this is done in a phased manner, still better improvements c'an be effected. So, Sir, in all humility, I would request the Government to give up the idea of such model schools and adopt this democratic approach. This will be in tune with the idea of the common school system as proposed by the Kothari Commission which has just remained on paper only. Now, as if to expatiato th<i guils of elitism, the Government has come forward with the catchy slogan of "Operation Blackboard" for the improvement of primary education. Α fancy list of items for an ideal primary school has been prepared and a solemn declaration has been made that the funds these schools as well as for t*ne appointment of new teachers would provided by the Central Government. if the reports in the Press are correct, t'he Planning Commission has flatly refused grant funds for these purposes. But the Minister has just now said that they are still searching and funds may be available. But I have great doubts about it. It seems that this "Operation Blackboard" is going to be a like the earlier "Garibi hataa" gimmick slogan, Sir, the some philosophy of nurturing the few while neglecting the many is also being pursued in the higher educational system also Here also, instead of a rational 'and equitable development, all the development funds are being channelised to the so-called few autonomous colleges and autonomous departments. The Document has raised m'any peripheral issues which are not central to the burning question of the day, namely, the all-round improvement of

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our educational system. Take, for example, the question of delinking jobs and degrees. Since degrees do not ensure jobs, they are, for all pactical purposes, already delinked. Giving an official sanction to this would make the university degrees devoid of whatever little sanctity they still enjoy. The Government is perhaps longing for the perverted satisfaction out of the likely decrease of the unemployed among the degree-holders Sir, there are degreeless unmployed and would they be less compared to the degree-holding unemployed? Another quick-shot attempt at educational improvement in this Document is the relentless drive towards centralisation. A large number of boards and committees has been proposed at the pan-chayat, district, State and Central levels. There is, however, a lurking fear 'and tendency to feel that these committees and boards would be filled by bureaucrats and yes-men under the control of the Central Government and this will be eating away the autonomy of the State Governments in the sphere of educational management. The most objectionable suggeneral academic community and also by India Service, namely, the Indian Educational Service. Sir many of these features have been objected to by almost all the major university, college and school teachers' 'associations as well as by the general academic community and also by the West Bengal Government and the Tripura Government. If the Central Government gives up its obstinate elitist approach, there would be many points in the National Policy on Education and this Action Programme with which there can be general agreement and we would all join together in making all-round improvements in our educational system.

Finally, sir, although the Minister has just now said that there will be funds, still I think we should raise this point. *There is an* amount of a little over Rs. 1.700 crores that has been earmarked tor education in the Seventh Plan. This is a mere fraction of the Rs. 16.000 crores that would be needed to net this Action programme fully implemented in the

next decade. There is no indication up till now in this Document as to from where this enormous amount of resources will be available.

Sir, i think, in all likelihood, this Programme of Action will end up only in sound and fury signifying nothing. Thank you, Sir.

SHRI M. P. KAUSHIK (Haryana): Mr. Vice-Chairman, Sir, first of a l-1 E must thank the hon_ Minister for presenting the Action Plan of the National Policy of Education. I should also Chink that the Draft Committee has put in hard work and labour in producing a practical, feasible plan to execute the National Policy on Education.

If I were to look at it, the main functions of education in the country is to make each individual literate and a constructive constituent of the nation and, secondly, to uphold the integrity and national dignity. These are the primary functions of education today. For this matter the Plan presented to be executed, to me, seems laudable, practical and feasible. At far as the question of funds is concerned, the assurance given by the Minister, I think, is enough *o remove all doubts from our minds that somehow or other the funds will be made available to execute the Plan.

I 'have to examine in broader perspective the total Plan to be executed in three different aspects. One of the primary and the most crucial part of the educational system is primary education, middle education and the apex, University level education. I am not one of those who have a defeatist attitude towards the Plan to be implemented or to improve things 'as at present. I believe that things can be improved if we 'have got the will to do it. I will pray and request all Members from all the political parties in the Opposition to support this realisable Plan in the greater national interest and let us try to improve upon the state of affairs of education as it is. I wish the entire

toto. Bit the task seems to be colossal. It will take time. I think that to execute the entire Plan we might have t₀ reach up to the 2000 AD; that is, the Plan has to be executed in stages. And for that we have to lay greater stress towards those who are unfortunate, who are poor, who are backward, who are unlooked after, till date. In that case, sir, I would pray that a few innovations should be introduced in the present scheme of things. The expenditure to be incurred on the executive machinery for this Plan should be reduced to the minimum; it can be done.

My emphasis more will be $_0$ n the practical tools to be utilised for executing this Plan so that real education is made availably or standard type of education is made available to the students or to children of the villages, far-flung villages, as they $_a$ re available t_0 the children of the so called elitists in towns and big cities.

As far as primary education is concerned, our major requirement at the present moment is that for each village, however small it may be, even If it has got nearly only 30 or 40 children, we must have a school, with properly trained teachers. If this condition is satisfied, I think half the battle will be won. At the present moment, the enrolment, in some cases, is 95 per cent, but the drop-out is also to the tune of nearly 60 to 70 per cent at the primary stage. How can this be avoided? Sir, to my mind, the practical difficulty is illtrained teachers, ill-equipped schools and the apathy of the community towards schools >and their own children. These things are the primary factors which are responsible for the drop-outs The drop-outs have got to be stopped and the primary education has to be made a complete success if we want to achieve the goal of giving education to our students.

How t_0 train these teachers? I feel that a great number of teachers have to be employed and even a bigger number i^s

already in employment. There was a provision for in-service training for the teachers. There is a provision in this Plan of Action that the teachers will be trained at district levels and institutes will be opened for that purpose. I have got to make one submission in this regard. In-service training to the teachers for a fortnight or so would be defeating its own purpose. If you want a trained teacher, you should train him thoroughly well. For that, in-service training courses should be of the duration of 30 working days. After that, unless we assess what a teacher has learnt and what he is able to teach the students, no useful purpose will be served by giving the teachers in-service training for a fortnight or so. My humble submission is that in-service training of the teachers of primary schools. Higher Secondry schools and High Class schools or even up to the university stage should be of a duration of a time which is substantial and meaningful. After the student has passed the elementary stage and we have been able to achieve the zero dropout rate, we will be able to make our literacy drive a successful one.

Here I have got one more point to add. The adult education is running side by side. There j_s ^ full-fledged Directorate of Adult Education Expenditure also is quite enormous. I fee) that the primary education and adult education should be merged together. The administrative expenses of these two should be reduced by 50 per cent by merging them together and the funds so made available should be utilised for increasing the number of primary schools and the number of teachers. My idea is that primary school teachers should be made to give literacy to those unfortunate youngmen and young women below 45 years in the villages who could not get the opportunity of educating themselves After the primary state, I feel that there should be some vocational training in the midd]e stage for the benefit of the students depending on the environment and the location of the school itself. Here a question arises that there will be a difference in the type o'f vocational education imparted in cities

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and in villages. 1 can assure you, Sir, that such differences will remain always in any society anywhere in the world. We have to cater to the needs of the population. Therefore, such difference should be permitted in the greater interest of the students themselves, in the greater interest of the nation itself. After the student has reached the middle stage, when he crosses the 10th class, the education imparted should he of the type that when he leaves after two years of study 'at toe higher secondary stage, he is a profitable member of the society he could either get a job or he could start a workshop of his own or he could start a business of his own. If this much can be achieved, then alone this present education will be successful, and it will be in the greater interest of the nation.

Sir, this brings me to the syllabi also. I am of this opinion that, as it is, knowledge will go on expanding day by day and, therefore, more and more knowledge has got to be compressed in toe syllabus of the degree classes, of the higher secondary classes and of the metric standard classes. And, therefore, the higher secondary stage should be a terminal stage as in the foreign countries, in the advanced countries or in the so-called highly industrialised countries. A student need not go beyond the higher secondary stage if he has to normally function as a useful member of the society and look after himself and his family and fit enough to make himself a useful member of the society, if this is the criterion, I think, the question of de-linking of degress, etc. can be looked after by itself. There may not be a necessity to acquire a degree. At the secondary stage, they are going t₀ be "two streams. One is the vocational stream and Hie other is purely academic stream. Here, I may mention that in Classes 9, 10, H and 12, wherever the school's location may be, there should be a provision for all three faculties-arts, science and com-mercefor the students to acquire their education at the higher secondary level, there will be a vocational stream and there

will be an academic stream. I feel that if a student wishes to change after the secon. dary school from the vocational to the academic stream, there should not he any hurdles placed in his way. At the moment, in the universities, there are a number of hurdies for changing from one stream to the other and from one course to another. I think there should be a liberalisation of courses. Rather there should be full freedom in the choice and the student should be permitted to take up any combination of subjects at the degree level Again, I feel, at the degree level, there should be a complete compression olf knowledge. And MA courses should always be simply for the research work or the preliminary stage pf research work. We will have to make our syllabi so compact that at the degree level, we should have a final terminal stage as far as know, ledge in different subjects is concerned. At the moment we have got Honours courses and Pass courses. I feel this type of distinction should be dispensed with. And at least in three subjects, the man should acquire proficiency of a h'gh standard which will give him all the knowledge required to understand the surroundings and to look after himself and to look after the society also. Here I may mention, Sir, and I am n°w touching a very delicate topic, and I would prefer that this aspect which I am touching now, is given a deep consideration, a deep thought, and that is the question of reservation for minorities, for Scheduled Castes, Ifor Scheduled Tribes. I believe that education should be in the mother tongue of the child, that &U those who have got the disadvantage of birth should he looked after well and given all the opportunities for their development and education and for that there should be' some reservation, also because of rheir backwardness, 'also because off their backwardness due to either caste Or due to community or even economically. I would like that this economic backwardness should be tagged together along with other kinds of backwardness. These concessions and these reservations should be in common schools. There is a provision feat minorities may have separate HTs, may have separate schools. So, minorities also are permitted to have separate schools. I agree that there is right of minorities to

have separate schools but in the vicinity if other communities also live there, I would much prefer in the greater interest of nation'al integration, in the interests of national development and greater understanding among the different communities of the land that there should be admission df all types of students and for that I would suggest that vicinity schools, vicinity colleges, vicinity llTs or vicinity iTTs should be the order of the day. Who runs them is absolutely immaterial. Whether the State rims them o_r a particular community runs them or a particular section of the society runs them, I have no objection to that; because private enterprise is as necessary as state go'ading for imparting education to all he people and, therefore, my humble submission is that there should not be a rigid criteria for a particular section of society for a particular type of school individually catering to that section, whether it is Scheduled Caste, or Scheduled Tribe or any minority, religious, social or otherwise.

With these few words, Sir, I commend this Action Plan and I thank once again the Prime Minister for providing the funds and an assurance has been given by the Minister, and I thank the Minister for producing, such a beautiful, laudable, practical scheme of things for the nation (for its own progress. Thank you.

SHRI ALADI ARUNA alias ARUNACHALAM (Tamil Nadu): Mr. Vice-Chairman. Sir, on behalf of the ANNA D, M. K. I strongly oppose the Resolution put by the Hon. Minister for Human Resource Development regarding the Programme of Action o'f the National Policy on Education; not because of the lack of national interest but because of the transgression by the Centre into rhe jurisdiction of the States. Being a true federalist, I am bound to oppose any move against the interests of the State. The accepted 'federal principle is that the interests of the state are the intrests of the nation. Education was a subject of the State in the Government of India Act, 1935 Attempts were made during the time of framing of the Indian Constitution! to transfer the subject 'Education' from

the State List to the Concurrent List by great leaders like Abul Kalam Azad and others but it was not accepted by the founding fathers of our Constitution. Sir, Justice Chagla, the then Minister for Education, renewed the same attempt to transfer the subject 'Education' from the State List to the Concurrent List. Fortunately, he was not 'allowed to wield his sword. His attempt was also defeated by the States. At last the Centre exploited the period of emergency and amended our Constitution so as to transfer the subject 'Education' from the State List to the Concurrent List Consequently, now the Centre is spreading its tentacles over the States in the riame of national policy on education. In formulating the policy on education and implementing the programme of action, Centre is not helpful to the States. It is wantonly creating rival institutions, detrimental to the policy of the States on education. Our Constitution has guaranteed free and compulsory education to all children up to the age of 14 within a period of 10 years from the commencement of the Constitution. But so far we have not taken any steps to introduce free and compulsory education in primary and upper primary levels. Even after 40 years of our Independence, the Fourth AH India Education Survey mention_s that 190 thousand inhabitants are still without primary schools; one-third of the primary schools all over India are having only a single teacher; these schools are being rim in thatqhed huts allowing sun and rain enter freely into the cl'ass room. Even though enrolment on record is 92 per cent at the primary stage, the dropout due to poverty, misery and nonavailability of facilities to the students, is 30 per cent from the first to fifth standard; it is 75 per cent (from first to eighth standard and it is estimated that out of 80 per cent of students population who do not go beyond standard ten, the drop-out irp to standard eight is 120 lakh per year roughly. About twenty ial;'n of students who cross eighth standard never continue their studies up to 10th standard. This is the pathetic condition of primary and upper primary level education.

T would 'ike to know from the hon. Minister as to what has been done for

[Shri Aladi Aruna *alias* V. Arunachalam]

improving the number of school-going children. What 'has been done U> avoid the drop-out to this abnormal level? What is the present allocation by the Government in the Budget 'for improving this position?

If you examine the illiteracy among the Scheduled Castes and Scheduled Tribes, t'he position reveals shocking facts. Literacy rate of non-Scheduled Castes and Scheduled Tribes is 41.20 per cent but literacy rate among the Scheduled Castes and Scheduled Tribes is only 18.86 per cent. It is less than half the non-Scheduled Caste people. If you go through the literacy rate figures amongst women, it is more lamentable. Literacy rate of non-Scheduled Caste and Scheduled Tribe women 's 29.43 per cent but among the Scheduled Caste and Scheduled Tribe women, it is 9.5 per cent It is less than onethird of non-Scheduled Castes and Scheduled Tribes. What has been done by the Centre to improve this position? If this position is allowed to continue I am afraid, it will take another 200 years to make the Scheduled Caste and Scheduled Tribe people literate. As usual, they are suffering at the lowest rank in the society, allowing themselves to be stepped over by others. Centre has not shown any interest or enthusiasm to improve the general standard of education. It is, in fact, very particular to impose Hindi on non-Hindi speaking people and to protect the interests of affluent classes jn order to keep t'heir perpetual domination in the society. Introduction of new Central School, Navodaya, is an institutional attempt to impose Hindi and uplift the affluent class.

The setting up of the Navodaya schools has been strongly opposed by majiy non-Congress (I) State Governments. As far as our Government is concerned, on a number of occasions, the Tam'l Nadu Government have registered their protest against the new policy of the Central Government. We are quite sure that the setting up of the Navodaya schools is not for the purpose of imparting knowledge in science and technology, but it is only

intended for imposing Hindi on the non-Hindi speaking people. Therefore, we oppose this.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): Not many; only a few.

SHRI ALADI ARUNA alias V. ARUNACHALAM: It is not a question to be decided by the minority or majority. You go through the speeches of Pandit Nehru. He has clearly assured in this House that the language issue cannot be decided by the majority or the minority. It has been assured in this House. You go through, the record.

SHRIMATI KRISHNA SAHI: I said about the Navodaya schools. It has been opposed only by a few State Governments.

SHRI ALADI ARUNA alias V. ARUNACHALAM: I did not say that it has been opposed by many State Governments. I said, it has been opposed by many non-Congress (I). Government. Probably, you have not followed what I said.

As far as the question of language is concerned, our position is crystal clear. Tamil has been accepted as one of the National Languages of the Union. We will not accept Hindi not only as on Official or Link language, but even as a subject in curriculum-Sir it is not a question of studying a particular language. We know the merits and advantages of studying a language. Therefore, it is not a question of studying a particular language. It is a question of accepting the domination of the Hindi group. That is more important. Sir, after freeing this country from the English people, we will not allow the domination of one linguistic group over another in this country. This is our basic policy. Neither the majority nor the Constitution can take away the fundamental right of the Tamils. This is our strong stand. We have to put it on record.

is our birthright to fight against the invasion of any language against our mother-tongue, Tamil. Till we succeed, the war on principle will continue with all awareness.

Sir, the object of the three-language i formula is not at all intended to pro-\ mote all the National Languages menr! tioned in the Eighth Schedule of the Constitution. The object of the three-language formula is the imposition of Hindi. It is a deceptive way of teaching only Hindi under the three-language formula. In the Programme of Action also, it has been clearly mentioned that 'The effective implemen-\'tation of the three-language formula is also necessary to promote an ade-quate level of proficiency in the use of Hindi among children'. The purpose is not to promote all Indian languages but to promote only Hindi. Under the threelanguage formula, asking the Hindichildren to study any one of the speaking South Indian languages is a surreptitious of cheating the South Indians. the Navodaya schools, only English and Hindi have been accepted as the media of instruction. It has been clearly stated in policy documents, replies to questions and Programme of Action and all official records. The acknowledged principle of all civilised countries, developed countries, is ^xhat the medium of instruction should be in the mother-tongue. It has been duly accepted by great leaders like Gandhiji, Nehruji, Rajaji, Dr. Anna and Kama-raj. Above all. most of the Education Commissions, constituted in regard to education,, have clearly said that the medium of instruction from the primary level to the university stage should be in the mother-tongue. The Education Commission, 19S4-66, has recommended Regional language should be adopted as the medium education at the university stage in a phased programme spread over ten years; (2) In the earlier stage of the undergraduate course, th<* bulk of instruction may be given through the regional language, while, at the postgraduate stage, it may be in English.

In pursuance of this recommendation, Parliament aaopted the Resolution on National Policy on Education, 1968.

"Regional language are already in use as media of education at primary and secondary stage. Urgent steps should be taken to adopt them as a media of education at university stage."

So, the policy of the Government earlier was to encourage all the •egional or the official language of the respective States. But contrary to that, now the Centre has proposed to introduce only English and Hindi as the medium of education. This is retrograde step, this is against their own policy decision. It is now very clear that the Centre has decided to suppress the regional languages in their own places, in their own States by introducing Hindi medium in Navodaya schools. In our State it is a burning issue. Whenever the hon. Minister, Shri Chidambaram, has addressed the meeting in our State on the national policy on education, he has said that Tamil has also been accepted as one of the medium in addition to Hindi and English. I would now like to have a direct answer from the Minister Neither the record of Programme of Action, nor the policy statement of the Government, nor any official record has state that Tamil has been accepted or regional languages have been accepted in adlition to Hindi and The hon. English. Minister Mr Chidambaram, has deliberately been th<? public, giving false misleading statements, because he is afraia of the policy of the Centre. If you go through the details of the Navodaya schools, requirement of land, plinth area of classroom, music hall, drama hall, auditorium, swimming pool, all these details are given. It clearly reveals that the Government is enticing the public by offering all these facilities. See, how it is proposed to waste the public money for their elite class. It is a patent attempt for creating rivalry against the State

[Shri Aladi Aruna «/Ms V, Aruna-chalam] institutions. It is unwarranted and abnoxious. There are adequate number of schools run by governmental agencies and minority agencies to look after the intellectual people. Therefore, opening of new schools in addition to the existing institutions is detrimental *o rhe cause of education. These would only help j_n creating imbalances, disparities and discrimination among the students. Therefore, I would like to say that Navodaya is a seed of disintegration, it is a virus to the interest of the State.

I appeal to the hon. Minister to allow the States to follow their $_0$ wn policy $_a$ s it was followed earlier without the interference $_0$ f the Centre.

Wirn these words, I conclude my speech.

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश): उपसभाष्यक्ष महोदय, मानव संसाधन विकास मन्त्री जी ने राज्य सभा के पटल पर जो राष्ट्रीय शिक्षा नीति की कार्यवाही योजना रखी है उसका मैं स्वागत करता हं। कार्यवाही की इस योजना को जितनी गति से तैयार किया गया है वह प्रशंसनीय है। इससे भी ग्रधिक उल्लेखनीय सावधानी यह बरती गई है कि इस कार्यवाही योजना को तैयार करने में बहुत ही ध्यानपूर्वक विद्वानों ने काम किया है। यह योजना बहुत व्यापक ही नहीं है बड़े विस्तार में है। शायद ही कोई ऐसा महत्वपूर्ण विषय णिक्षा से संबंधित हो ग्रीर राष्ट्र से जुड़ा हो जो इस में छुट गया हो। यह बड़ी प्रसन्तता की बात है कि शिक्षा मन्त्रालय ने सारे-राष्ट्र के जन जन को स्पष्ट रूप से बता दिया है कि नवी णिक्षा नीति को किस रूप में कार्यान्वित किया जाएगा। हमें मालम है कि णिक्षा के क्षेत्र में पहले वहुत बड़ी कमी रही है और यह एक्जी-क्यूणन से ही संबंधित रही है नीति के कार्यान्थ्यन से संबंधित रही है। हमें विष्याम है कि सब एजकेशन के क्षेत्र में एक्जीक्यणन हंग से होगा ! कार्यवाही की इस गोनना में मोटे तौर पर कार्य नीति पूरी दे दी गयी है और यह उचित

भी है। विस्तृत योजनाएं तव तैयार की जा सकती हैं जब संसद में इस नीति पर मौटे तौर पर ही चाहे विचार कर जिया जाये और इसका श्रनमोदन कर दिया जाये । हम देखते है कि इसमें बहुत कुछ सूनम्पता भी रखी गयी है द्यौर इस सुनम्यता से कियान्वयन एजेंसियों को स्थानीय ब्रावश्यकताओं सौर संदर्भो के अनुकुल कार्यवाही को थोड़ा और बदलना पंड भी सकता है लेकिन इससे मदद मिलेगी। यह बहुत ग्रन्छा हमा कि मंत्रालय ने इस नयी शिक्षा नीति के कार्याबन्यन के लिए 23 कार्य दल गठित किये हैं और उसमें दो से मैं भी संबंधित रहा हं। एक लैंग्वेज पालिसी से ग्रौर दूसरा नेणनल टीचर कमीणन से । जो भी कार्यवाही की योजना तैयार हुई है वह बड़े सूविचारित ढंग से की गयी है। शीर्षस्थ विद्वान प्रपते ग्रपते विषय के रखे गये हैं। मुझे प्रसन्नता है कि देश के शिक्षाविदों ग्रीर शिक्षा शास्त्रियों के परिष्कृत ग्रनभवीं का लाभ शासन ने इस नयी शिक्षा नीति के एक्जीक्यूशन प्रोग्राम में भौर पालिसी बनाने में अच्छी तरह से लिया है, सम्मानपूर्वक लिया है। पहली बार बच्चों की, शिश्यों की देखभाल की ग्रोर शिक्षा मंत्रालय का घ्यान गया है भीर बच्चों की देखभाल भच्छी तरह से हो शिक्षा के शेंद्र में यह शिक्षा का एक ग्रिमिन्न ग्रंग है। इस संदर्भ में मैं समझता हूं कि शैशव ग्रवस्था से ही देश के विकास को वचपन से सुनिश्चित करने के लिए शिक्षा मंत्रालय ने जो नीतियां कार्यान्वित करने का निश्चय किया है वह वड़ी ही फ्लाधनीय ग्रीर प्रशंसनीय है। इसके लिए मैं शिक्षा मंत्री, राज्य शिक्षा मंत्री और शिक्षा मंत्रालय के मुयोग्य सहयोगियों को धन्यवाद देना चाहता हं...(ब्यवधान)

हमारे सामने जो कार्यवाही की योजना प्रस्तुत की गयी है उसमें कई तत्व हैं और सभी पर नये पहलुओं से बिस्तृत रूप से अलग-अलग अगर विचार किया जाये तो कई घंटे लग जायेंगे जिसमें डिटेल में मैं नहीं जाना चाहता हूं। जो मोटी बाते है उन पर मैं संकेत करूना। महिलाओं को समानता देने के लिए शिक्षा की भूमिका इसमें सफ्ट की गयी है और अनुसूचित जातियों, ग्रन्सचित जनजातियों, यत्पसंख्यकों, विक-लागों के हितों की रक्षा के निर्णय पर बल दिया गया है। ग्रामीण बच्चों की बात पहले से कहीं अधिक ढंग से देखी भाली जायेगी । 'ग्रापरेशन व्लैक बोर्ड' का एक नया विचार इसमें है और इससे देश भर के सभी स्कूलों में न्युनतम स्विधाएं स्निष्टिचत की जा सकेंगी। व्यवसायिकता का सिद्धांत बहुत कुछ सुपरिष्कृत ग्रीर सुभाषित हो चला है। उच्च शिक्षा के क्षेत्र में कुछ नये विचार प्रस्तुत किये गये हैं। विशेष रूप से अनुसंधान पर बल दिया गया है ग्रीर हम इसका हार्दिक स्वागत करते हैं। उच्च शिक्षा में वनियादी सुघार के रूप में जो विचार रखे गये हैं उनमें सबसे महत्वपूर्ण है डिग्रियों को नौकरियों से भ्रलग करना और इस परियोजना के लिए राष्ट्रीय परीक्षण सेवा के विकास के संबंध में विस्तारपूर्वक बताया गया है। तकनीकी शिक्षा और प्रबंध शिक्षा पर एक नये तरीके से गौर किया गया है ग्रीर यह इसलिए भी महत्वपूर्ण है कि 21सवीं सदी में टेक्नालाजी के क्षेत्र में पर्याप्त तैयारी करके जाने का हम निश्चय कर चुके हैं। यह टेक्नालाजी दर तुफानी गति से आगे बढ़ेगी और हमें पूरे देश को इसमें कदम से कदम मिलाकर चलना होगा। उच्च शिक्षा की बात ग्राई है तो मैं कह दंकि ग्राज काणी हिंदू विश्वविद्यालय बंद पड़ा है। 'जहां मधर मनोहर अतीव सुन्दर यह सर्वविद्या की राजधानी' का गान हम गाते थे वह बंद पड़ा है। आज उच्च शिक्षा के नाम पर विश्वविद्यालयों में जो कृव्यवस्था चल रही है उसमें जो हेड ग्राफ डिपार्ट-मेंट होता है, सबकी बात नहीं कहता, कुछ में उन्हीं के परिवार के लोग टाप करते हैं। ये सब चीजें ऐसी हैं जी दुर्व्यवस्था से संबंधित हैं ग्रीर शिक्षा के चरित्र को दूषित करती हैं। राजनैतिक दलों का शिक्षा के क्षेत्र में पूर्ण रूप से नियंत्रण नहीं ही होना चाहिए। जो युनियम बनती हैं, चाहे टाचर्ज की हों, वर्मच रियों की हों, च है छातों की हों डेमोकेसी में हम युनियन बनाने से

रोक नहीं सकते हैं। लेकिन लेवर युनियन न हो करके वह कल्याण परिषद् बने तब जाकर शिक्षा का उद्देश्य पूरा होगा। शिक्षा का उद्देश्य आत्म-क्षाकात्कार कराना होता है। ए ताग्रता आत्म-साक्षात्कार की कुंजी है। प्राज धिका के कीन में एकाग्रता नहीं है। उस एकाग्रता की संचालित करने के लिए हमें पूरी कड़ाई के साथ ध्यान देना चाहिए। हमें कहने में शर्म नहीं है कि शिक्षा के क्षेत्र में बहुत से विदेशी कार्ड होल्डर्ज है। बहुत से राजनीतिक दलों का उसमें प्रवेश है जिस रूप में शिक्षा व्यवस्था होनी चाहिए 21वीं शताबिट में ले जाने के लिए नई पढ़ी को हम तैयार करना चाहते हैं, वह भी एकाग्र न हम है ग्रौर न उसे एकाग्र करने दे रहे हैं, इस पर सरकार को बहुत कड़ाई से ध्यान देना चाहिए। जहां तक शिक्षकों का प्रश्न है उनका सम्मान होना चाहिए । शिक्षक राष्ट्र का सब से वड़ा नेता है। लेकिन शिक्षा के क्षेत्र में जो शिक्षक की भूमिका से अलग अपनी भूमिका निभावे हैं उन पर सरकार को कड़ा नियन्त्रण भी करना चाहिए और उसमें तिनिक भी हिचकना नहीं चाहिए। यू० जी० सं ० ने अभी पिछले वर्ष सर्वलर निकाला या, कौन से लोग विदेशों में जाकर पढ़ाने के नाम पर छुट्टियों का दुरुपयोग करते हैं। म नहीं समझता हं कि किसी यूनिवर्सिटी ने उसकी सही सुची यूवजीवसीव की बी है। शिक्षा में तान चीजों बहुत चलती है, एक डैमोकेटाइजेशन, दूपरा एटोनामी भीर तीसरा है कनवेन्शन । ये तीन चीजों बडी तेजी से चलती हैं। तीन चीजी होने चाहिएं लेकिन उससे जो गड़-बड़ियां हो रही है उसको भी महेनजर हमें रखना है। नई शिक्षा नीति में शिक्षक के लिए बहुत कुछ किया जा रहा है। संस्कृति की शिक्षा की प्रक्रिया का भी प्रावधान विद्या गया है। संस्कृति ही हमारेयहां वेदों से लेकर ग्रव तक निरन्तर चली आ रही है। शंकराचार्य ने कही था कि

"माता पार्वती देवीं, पिता देवो महेश्वरः,

वाधुवा धिवभवताश्च स्वदेशो भुवनत्वय"

डा॰ रत्नाकर पाण्डेय]

स्वदेश में हमने भ्वनवय की करपना को थो । जंगू द्वापे आर्यावर्ते भारत खंडे संघ्यावंदन में हमने समग्र जंबू (कृपया भर दें) द्वीप और आर्यावर्त के परिप्रेक्ष्य में भारत को कल्पना की थी---

> गंगे, यम्ते, ्डणे, गोडावरी, सरस्वती, नमंदा विनधु कावेरी, जले स्मिन सिन्निधि कुरु के रूप में समग्र राष्ट्र की नदियों को एकाकार किया था ।

यह सब हमारी जागृत शाश्वत परंपराएं हैं। ब्राज न किसी विश्व-विश्वविद्यालय में, न किसी स्कूल में घामिक पाठ होता है । हमने काशो हिन्दू विश्वविद्यालय में पढ़ा था, माल-वीय जो की प्रार्थना होती थी-

> "जे हरहरवींह हर सम्पत्ति देशी, दुखित होंदि पर विवति विशेषा । जिनके कपट छिड़ नहि माया, तिनके ए दय बसह रघराया ।।

जो जानींह सोई देहि जनाई। जानत तुमहि तुमहि होई जाई।। तुम्हरी 'या तुम्हींह रघुनन्दन । जानत भएति भगत उर चन्द्रन ।। चिटानन्दमय देह तुम्हरी। विगत विकार जान अविकारी ।। नर तन धरेड विश्व सुर काजा। जस चाहिय तछ काछिय काछा।।

माज जो धार्मिकता से धम अलग हुए हैं उससे हमें जड़ना पड़ेगा तब जाकर शिक्षा में नैतिकतौँ के मुरूष स्थापित होंगे। ... ैं (समय की घंटी) यह मेरी पहली स्पीच है, मैं आग्रह करूंगा उप-सभाष्ट्रयक्ष जें, कि मुझे पूरी समय दिया जाए । मैं रिक्वस्ट करूंगा।

उपसमाध्यक्ष (डा० वापू कालदाते): ਠੀਜ਼ हੈ, ਠੰਜ਼ਾ है।

डा० रत्नाकर पाण्डेय : बहत संतोष की बात है कि शिक्षकों को नई शिक्षा नीति में भूलाया नहीं गया है, शिक्षकों और उनके प्रशिक्षण पर भी बहुत ध्यान

दिया गया है। पष्टली बार संस्कृति की. शिक्षा की बात की गई है और विभिन्न कार्यक्रमों के माध्यम से राष्ट्रीय अखंडता जिसकी बाज हर बाक बाफ लाइफ में जरूरत है उसको सुनिश्चित किया गया है। मैं धन्यवाद देना चाहुंगा भारत सरकार को कि संस्कृति के क्षेत्र में केवल देशा में ही नहीं वरिक विदेशों में भी एक अच्छी आयोजन की श्रद्धात की गई है जो राजीय गांधी की दूरद्दिट का परिणाम है और भारतीय जनतंत्र में पष्टली बार इतने व्यापक स्तर पर उजा-गर हो रही है। संस्ति के ग्राचार्य नरेन्द्र देव ने कष्टा था कि

culture is the cultivation of heart and mind

संस्कृति मानस की पृषि है। वह बरुचर गोष्ठियों के माध्यम से, कमेटियों के बना देने से, नाच-गाने कर देने से संभव नहीं है, बल्कि हमें हृदय और मस्तिष्क को करेटना होगा और मानस की खेती करनी होगी और उस खेती को नई शिक्षा नीति में अधिक प्रश्रय दिया जाए। हमारे सामने जो कार्यवाही की योजना रखी गई है उसमें सरकार अच्छी तरह से कृतसंकरप है । पष्टले 1803 में फोर्ट विलियम कालेज की स्थापना हुई। विभिन्त भाषाओं की जानकारी के लिए जो विदेशों से शासक आते थे उन्हें भारत की विविध संस्कृति और भाषा में पारंगत किया जाता था। 1827 में मैंकाले ने नई शिक्षा नीति की स्थापना की । उसी ढरें पर हम चले आ रहे है। मेंकाले ने शासन चलाने वाले क्लर्क पैटा किये। उसमें धमने कोई परिवर्तन शिक्षा के क्षेत्र में नहीं किया । सझे बडी प्रसन्नता ग्रीर गर्व के साथ कहना है कि स्वतंत्र भारत में राजीव गांधी की सरकार ने शिक्षा की इस कमी पर पहली बार ध्यान दिया और नई शिक्षा नीति के क्षेत्र में परिवर्तन की श्राकांक्षा के साथ हमारे देश को जोड़ा। जो कार्यवाही की योजना है उस पर मैं विचार प्रकट करूंगा कि प्राथमिकतास्रों पर कार्यक्रम को वरीयता दी जाए और एक नए दृष्टिकोण से काम शुरू किया जाए ग्रीर शिक्षा के प्रबंध से संबंधित नए विचारों के अनुसार नई प्रक्रिया भी

बनानी होगी । यह प्रणाली काम कर सके इसके लिए कार्रवाई योजना में बहत बल दिया गया है। उच्च शिक्षा से संबंधित विद्यमान प्रणाली उत्पादकतापूणों नहीं है बल्कि उत्पादन को हानि पहुंचा रही है। होता यह है कि ट्टोरियल एंड प्रीसप्टोरियल की क्लासेज टाइम टेबल में लगायी जाती हैं जो हायर एजकेशन में 14 पीरियड पढाते हैं ग्रौर तीन-चार हजार तनस्वाह मिलती है थौर फिर भी छ।त्रों को अच्छी तरह नहीं पढ़ाया जाता है प्रीसप्टो-रियल एंड ट्यूटोरियल की क्लासेज नहीं होती हैं। कामचोरी, नामचोरी, दामचोरी केवल तस्करी ही नहीं कर रहे हैं शिक्षा के क्षेत्र में भी जो लोग ऐसा काम कर रहे हैं उन्होंने शिक्षा को प्रोफेशन बना लिया है मिशन से अलग कर दिया है । उनके ऊपर शासन को कठोर से कठोर कार्यवाही करनी चाहिए श्रौर किसी तरह के समझौता वाद चक्कर में नहीं पड़ना चाहिए।

राज्य सरकारों की भमिका भी महत्वपूर्ण है। शिक्षा एक समवर्ती विषय है। बुनियादी स्तर पर इसका कार्यान्वयन गांवों ग्रीर जिला स्तर पर ग्रायोजित होना चाहिए। राज्य सरकारों की प्रति-बद्धता और समर्थन के बिना हम निचले स्तरों पर इस कार्यवाई योजना को कार्या-न्वित करने की ग्राशा नहीं कर सकते। मुझे विश्वास है कि मानव संसाधन विकास मंत्रालय राज्य सरकारों के प्राधि-कारियों के साथ बरावर बैठ करके कैसे सुविचारित ढंग से समन्वय हो इस पर विचार करेगा । ग्राज हमारी प्राइमरी एजुकेशन की हालत यह है कि गांवों में घुमना पड़ता है, जहां पांच ग्रध्यापक होने चाहिएं वहां एक ग्रध्यापक है और छात पेड़ के नीचे बैठ कर पढ़ रहे हैं। जब तक हम प्राइमरी एजुकेशन ठीक नहीं करेंगे तब तक सारी योजनायों का डांचा कमजोर होगा और कमजोर नींव पर जब हम 21वीं शताब्दि में पहुंचेंगे तो भारत दुनिया का सब से बड़ा राष्ट्र भ्रष्ट्यात्मिकता भीर टक्नोलोजी की दृष्टि के नहीं रहेगा । इसलिए प्राइमरी एज्- केशन पर हमें विशेष जोर देना है। उच्च शिक्षा गंभीर संकट से गुजर रही है। राष्ट्रीय शिक्षक आयोगों की रिपोर्टी शिक्षा मंत्रालय को प्राप्त हो चकी है श्रीर इसमें सिफारिशें की गई हैं। वेतन श्रायोग की सिफारिशें हैं। महरोता समिति ने अपनी सिफारिशें दी इन सभी सिफारिशों पर सरकार को तत्काल समन्वय करके जो कुछ करना है डंके की चोट पर ग्रध्यापकों के हित में विश्वविद्यालय ग्रीर शिक्षा के क्षेत्र में काम करने वाले लोगों के हित में जितना करना है कर देना चाहिए। उसके बाद संरडर करने वाली सरकार की जो पालिसी है उसका त्याग कर देना चाहिए तब जाकर शिक्षा के क्षेत्र में हम नई कांति कर सकते हैं ब्रौर नई शिक्षा नीति को कार्यान्वित कर सकत है। जहां तक शिक्षकों की समान परि-लब्धियों, सेवाशतों शिकायत निवारण ड्यवस्था से संबंधित लक्ष्यों का संबंध है. शिक्षा नीति में उसकी घोषणा की गई है इसको श्राप पैरा 9 में ग्रच्छी तरह से देख सकते हैं कि हमारी शिक्षा नीति में टीचर्स को कितना सम्मान दिया गया है। लेकिन शिक्षकों की एक ग्राचार-संहिता भी बनानी चाहिए। वह कोड ग्राफ कंडक्ट रूल की तरह होना चाहिए ताकि बढिया वतन का ढांचा ग्रौर ग्रन्य मामले बढ़िया कार्य के साथ ग्रवश्य जड़े होने चाहिए। ये दोनों परस्पर संबंधित हैं। एकाउटेविलिटी अगर शिक्षा मंत्रा-लय फिक्स करे टीचर की एकाउंटेबिलिटी 60 परसेंट पर हम छात्रों का एडिमशन लेते हैं और फेल करके निकालते हैं तो यह एकाइंटेविहैंलटी िस होनी चाहिए ग्रीर उस पर कड़ाई के साथ काम करना चाहिए। मैंने 19 वर्ष शिक्षा के क्षेत्र में काम किया है और मैं अपने अनमव की बात कर रहा हूं। इस योजना के 18वें ग्रध्याय में परीक्षा प्रणाली की ही

बात की गई है। वहुत से विश्वविद्यान 3 P.M. लयों धौर शिक्षा संस्थानों की शिक्षा प्रणाली दूषित है। चाकु रखकर के, गण्डागर्दी के वल पर इम्तहान देने वाले

बहत से अवां छित तत्व जबरदस्ती नकल करते रहते हैं। लोग डरते हैं, इम्तहान [डा० रत्नाकर पाण्डेय]

देने वाले बहुत से ग्रवांछित तत्व जबरदस्ती नकल करते रहते हैं। लोग डरते हैं, इसके लिए अगर जरूरत पड़ती है तो एडमिनिस्ट्रेटर ऐसे हों, जो विज्ञान कम हों, लेकिन एडिमिनिस्ट्रेटर बड़े हों, उनको नियुक्त किया जाना चाहिए ग्रीर परीक्षा प्रणाली में ग्रच्छा सुधार किया जाना चाहिए । मुझे श्राणा है कि इस काम को तत्काल शिक्षा मंत्रालय अपने हाथ में लेगा।

जहां तक और वातें हैं, सोफ्ट वेयर की व्यवस्था के लिए कदम उठाए जाने की वात की गई है और विश्वविद्यालयों को सोफ्ट-वेयर के संबंध में एक विस्तृत कार्यक्रम प्रस्तुत करना चाहिए और उसके लिए शिक्षा मंत्रालय को धनराणि स्वीकृत करनी चाहिए।

ग्रामीण विश्वविद्यालयों पर भी विचार किया गया है, जिसका विस्तार से सातवें चेप्टर में उल्लेख किया गया है। भारत गांवों का देश है। गांव की शिक्षा, प्रौढ़ शिक्षा ग्रगर नहीं होगी तो निरक्षर रहकर जो सबसे बड़ा ग्रभाव है, शिक्षा की कमी है और जो योजनायें वनती हैं, उसका ज्ञान सामान्य जनता को नहीं है इसलिए ठीक से हमारी योजनामों का जितना ग्रच्छी तरह से वितरण होना चाहिए नहीं हो पाता है। इसलिए एक ग्रामीण शिक्षा विकास परिषद् की स्थापना शिक्ष मंत्रालय करे, यह मैं मांग करूंगा इस प्रस्ताव के समर्थन के साथ ही।

भाषा की बात की गई है। मैं भी जन्म से ही भाषा की सेवा कर रहा हूं। मैं नागरी प्रचारिणी सभा से संबंधित हूं, जिसकी स्थापना सन्, 1893 में की गई थी जिस का हिन्दी में वही स्थान है, जो फ़ेंच अकादमी का पाश्चात्य जगत में है। हिन्दी किसी पर थोपी नहीं जाएगी। हिन्दी हमारी राष्ट्र भाषा है। जिस राष्ट्र का अपना नेशनल फ्लैंग, नेशनल ड्रेस और नेशनल लेंगुवेज नहीं होती, वह राष्ट्र स्वरूपणी भिखारिणी की तरह होता है। हम जितनी अच्छी तरह से अपनी मदर-टंग, चाहे वह तमिल हो, चा

तेलग हो, चाहे कन्नड हो, चाहे मलयालम हो, चाहे बंगाली हो, उसमें अपनी वात को अभिव्यक्त करते हैं, उतनी अच्छी तरह से हम विदेश की भाषा अंग्रेजी में। अपने को अभिव्यक्त नहीं कर सकते मैं कहता हं, हमारे मिल ग्रभी कह र ये ग्रन्ना डी०एम०के० के लीडर कि हिन्दी थोपी जा रही है । हिन्दी राष्ट्र को जोड़ का माघ्यम है ग्रौर हिन्दी किसी पर थोपी नहीं जाएगी लेकिन जनता हिन्दी से विमुख नहीं है । जो लोग हिन्दी को अपना राजनीतिक साधन बनाना चाहते हैं इस देश में, चाहे वे किसी दल के हों या किसी प्रांत के हों या किसी भाषा के हों, उनसे मेरी प्रार्थना है कि हिन्दी के समन्वयं के लिए काम करें। संविधान को कोट किया गया । मैं भी कोट कर रहा हं संविधान संघ के विकास पर भी प्रतिबद्धता के साथ ध्यान देने की जरूरत है, संविधान के अनुच्छेद 351 में साफ लिखा हम्रा है:--

"संघ का यह कर्तव्य होगा कि वह हिन्दी भाषा का प्रसार बढ़ाए, उसका विकास करे ताकि वह भारत की सामाजिक संस्कृति के सभी तत्वों की ग्रिमव्यक्ति का माध्यम बन सके ग्रीर उसकी प्रकृति में हस्तक्षेप किए विना हिन्दुस्तानी के ग्रीर प्राठवीं प्रनुसूची में विनिर्दिष्ट भारत की ग्रन्थ भाषाओं के प्रयुक्त रूप, शैली ग्रीर पदों को ग्रात्मसात करते हुए ग्रीर जहां ग्रावश्यक या वांछनीय हो वहां उसके शब्द-मंडार के लिए मुख्यतः संस्कृत से ग्रीर गौणतः ग्रन्थ भाषाओं से शब्द ग्रहण करते हुए उसकी समृद्धि सुनिश्चित करे ।"

हिन्दी वाले दुराग्रही नहीं हैं। श्रगर देश हिन्दी से टूटता है तो हम कभी नहीं चाहेंगे कि हिन्दी का बढ़ावा हो। समस्त भारतीय भाषाओं की हिन्दी जननी है ग्रीर अपनी सन्तानों को सभी भारतीय भाषाओं को समुन्तत और प्रसन्न देखकर के हिन्दी को सुख होगा। हिन्दी न किसी पर लादी जाएगी, न किसी पर थोपी जाएगी। लेकिन हिन्दी के नाम पर, भाषा. के नाम पर कोई राजनीतिक कायदा म उठाने की कोश्रिश न की जाय।

जहां तक हिन्दी का प्रश्न है, शिक्षा मंत्री जी बैठे हुए हैं, मैं कहना चाहंगा कि विश्वविद्यालयों को ग्राप जितना म्रनुदान देते हैं, देश की सैकड़ों संस्थाएं हैं, नागरी प्रचारणी सभा जैसी संस्था है, हिन्दी साहित्य सम्मेलन जैसी संस्था है, दक्षिण भारत हिन्दी प्रचार सभा है, वर्घा राष्ट्र भाषा प्रचार समिति है, क्या भारत सरकार इन संस्थायों में जो मैन्यस्क्रिप्ट पड़ी हैं, उसको वैज्ञानिक ढंग से नहीं रखेगी? ग्राज एक भी रिसर्च स्कोलर पी०एच०डी०, डी०लिट० नहीं हो सकता ग्रगर नागरी प्रचारिणी सभा के पुस्तकालय में न जायें, सारी दुनिया के लोग आकर यहां शोध करते और देखते हैं। लेकिन लाल कपड़े की बेंटनों में मैन्यस्क्रिप्ट 50-50, 60-60 हजार बांघ कर रखी हुई हैं, पुरानी पत-पत्निकाएं, उनके पन्ने फट रहे हैं, इतिहास खतम हो जाएगा । मैं माननीय शिक्षा मंत्री से ग्राग्रह करूंगा चन लीजिए ग्राप तीन संस्थाएं हिन्दी की ग्रौर जो सेंट्रल युनिवर्सिटी को अनुदान देते हैं, उसी तरह से अनुदान देकर उसे चालू करिए । यही मेरा ग्राग्रह है। मुझे विश्वास है शिक्षामंत्री जी भी हिन्दी के ग्रच्छे सेवक हैं, वह इस ग्रोर ग्रीर में देंगे । ध्यान जरूर जानता हूं कि यह काम होने से राष्ट्र की एकता मजबूत होगी और नेशनल इंटीग्रेशन की बात भाषणों में न रह कर प्रेक्टिकल रूप में ग्रायेगी ग्रौर हमारा ज्ञान भंडार स्रक्षित रह पायेगा।

THE VICE-CHAIRMAN (DR. BAPU - KALDATE): I have to cut the time of Congress (I) only.

डा॰ रत्नाकर पाण्डेय: सरकार की जो संस्थायें हैं, चाहे वैज्ञानिक शब्दावली आयोग हो, आज तक वह विविध मंत्राशयों को उस पूरों म्लोसरी की अभी तक नहीं बना सकी हैं। वैसे ही सेंट्रल हिन्दी डाइरेक्टोरेट है। आगरा के केन्द्रीय हिन्दी संस्थान की हालत भी शोडनीय है। जनता के बीच में जाने का काम बहुत हुआ है और होता चाहिए लेकिन जो सरकारो काम हैं उन में भी सुधार की जहरत है। हिन्दी का काम शिक्षा मंत्रालय में पिछड़ा हुआ है। मैं डंके की चोट और खुले आम सदन में कहना चाहता

Education, 1986 हं कि आज हिन्दी के स्टैनोग्राफसे नहीं मिलते हैं। उसका प्राविजन इस नयी शिक्षा नोति में नहीं किया गया है। इन शब्दों के साथ में चाहता हूं कि केन्द्रीय सरकार निश्चित रूप से हिन्दी संस्थाओं की स्रोर ब्यान दे और विश्व हिन्दी सम्मेलन में हम लोगों ने हिन्दी विश्वविद्यालय की बात की थी। उस पर एक कमेटी शिक्षा मंत्रालय ने बना दी है। तीन साल हो गये। शिक्षा संज्ञालय की ओर से, मैं नरसिंह राव जी से कहना चाहता है कि हिन्दी विश्वविद्यालय का प्रारूप क्या होगा, इस को हम सब लोग बैठ कर तय कर लेंगे भौर जितनी सस्थायें अन्त परीक्षा ले रही हैं उन कः एक्जामिनेशन बार्ड ही बना दो जायें तो हिदा विश्वविद्यालय का काम शुरू हो जायगा । इन शब्दों के साथ मैं कहना चाहता हू कि हिन्दी भारत की बोली है। हमारे राष्ट्र की एकता को जोड़ने वाली एक ऐसी कड़ी है जिस की अवहेलतान की गयी है और न की जायगी । इन्दिरा जी ने राज भाषा विभाग की स्थापना की थी 1975 में। पूरे हिन्दी के इतिहास में कोई भी ऐसा शासक नहीं है जिस ने पिछले दो हजार सालों के इतिहास में हिन्दी को राजाश्रय दिया हो । वह इन्दिरा जो ने दिया और हिन्दो का काम राज भाषा श्राफिशियल लैंग्वेज कमेटो के माध्यम से बड़ो तेजो से चल रह है। जो प्राचोन भाषायें हैं जैसे ग्रीक, लैटिन, प्राचीत तमिल है, पुरवो तैरगु है वे सब भो खत्म हो जायेंगो । इसलिये उन को पढ़ाई अनिवायें की जाय ग्रीर ग्रंत में बृएक चीज कह कर में अपना वक्तव्य समाप्त करूंगा कि हिन्दी स्टेट्स में 3 लैंग्वेज फार्मूला चलता है ग्रीर उस में लोग हिन्दी ले लेते हैं, मंग्रेजी ले लेते हैं और तीसरी भाषा संस्तृत ले लेते हैं । इस से नैयानल इटीग्रेयन नहीं आयेगा । जिन भाषाची की लिप नागरी से भिन्न है चाहे वह तमिल हो, तैलगू हो, कन्नड हो या मलयालम हो या और कोई ग्रीर हो उन में से....(ब्यवधान)

एक माननीय सदस्य: पिछड़ी भाषायें खत्भ हो जायेंगी । मैं हिन्दी मैं बाठ करता हूं । डा॰ रत्नाकर पाण्यते : हमारेमाननीय सदस्य मेरी बात को समझ नहीं सके । मैं उस को फिर से कहने जा रहा हं।

एक माननीय सदस्य : इस से दूसरी भाषायें खत्म हो जायेंगी । हम तमिल बाले हिन्दों में बात करते हैं । ऐसा क्यों ? (ब्बबबान)

डा० रत्नाकर पाण्डेय: मैं जो कह रहा था उस को दोहराना चाहता हूं कि हिन्दो स्टेटम में तोन लेखेज फार्मला चलता है और उस में प्रायः लोग हिन्दी संग्रेजी ग्रीर संस्कृत ले लेते हैं । मेरी मांग है भारत सरकार से कि कंपल्सरी किया जाय स्टेंट्स में और अगर मीटिंग करनी हो चीफ मिनिस्टर्स की तो वह कर के भी कि जिन भाषाओं की लिपि भिन्न है नागरी से जैसे तमिल, तैलग्, कन्नड या मलयालम, तो तीसरी भाषा की जगह हिन्दों स्टेट्स में उन में से किसा एक को पढ़ाना कंपल्सरी कर दिया जाय। जब तक ऐसी नहीं किया जयगा तब तक नैश्वनल इंटीग्रेशन नहीं होगा । यह केवल कहने से नहीं होगा और यह सारी बात भाषण तक ही रह जायगी। इसलिये में पूरे सदन के माध्यम से मांग करता है कि नयो शिक्षा नीति में इस का प्राविधान किया जाय । इन शक्दों के साथ जो तयो शिक्षा नीवि अथो है उस पर कहना तो बहुत कुछ था, लेकिन जो कुछ कहना होगा वह मैं मंत्रालय से कह लंगा। अभी इतना ही कहना चाहता है कि:

> आह भरने का मुझको सलीका नहीं, गर किसो ने कहा येतो खल जाएगा। गर की बज्भ में चुप रहा इसलिए कि तेरी महफिल का रौनका बिगड़ जाएगा।

इन शब्दों के साथ मैं श्री राजीव गांधी की सरकार ने जो नई शिक्षा नौति दो है, उसके लिए उनको बघाई देता हूं और कहना चाहता हूं कि वह भारत के इतिहास में श्रभूतपूर्व है। श्राज तक शिक्षा के क्षेत्र में मैंकाले के बाद किसो ने इस तरह से चिन्तन नहीं किया जिस तरह से राजीव गांधों ने किया है। उनके सुयोग्य सहयोगों श्रो नरसिंह राव जो, कृष्णा माही जी, भतपूर्व सहयोगी श्रीमती सुशीला रोहतगी और मिनिस्ट्री के सारे लोग, किरिट जोशी जी ने मिलकर जो कार्य किया है, उनको मैं बधाई देना चाहता हूं और यह श्राशा करता हूं कि जल्दों से जल्दी टाइम-बाउंड हंग से इसका कार्यान्वयन किया जाएगा।

इन शब्दों के साथ नई शिक्षा नेति के इस कार्यान्वयन नेति पत्न का मैं तहे दिल से समर्थन करता हूं।

SHRI D. B. CHANDRA GOWDA (Karnataka): Sir, the Action Prog ramme is purely an executive action We have already passed the policy document in this House. Now we are in the process of implementing the directions of the policy. In 1977 Edu cation was brought under the Con current List. When the Constitution amended by the Second Amendment Bill. This should not, and I hope will not, circumscribe the freedom of action of the State Governments. The implementation of this policy. I do say, should be entirely left to the States, and the Centre should coordinate or assist or direct certain policies to be implemented at the lowest level.

The other important aspect which I raised when I was speaking on the policy document was about the me dium of instruction. Even this docu ment is conveniently silent about the medium of instruction even at the primary level. I would urge upon the hon. Minister that, keeping the lingu istic States in view, the mother and mother tongue tongue alone be the medium should instruction at the primary and the secondary level. That does not mean that I am opposed to the learning of other languages. But the medium of instruction at the primary level should be the mother tongue. Earlier in the days of the freedom struggle, we used to say that the national movement was a natural result of the English education. Now, if this policy is not properly implemented, I have no doubt lhat there will be a national movement for a

new policy or a new thinking which may not probably help in the integration of the nation.

Coming down to certain details, the new policy this document has not enunciated. earmarked or quantified the amount involv ed. The magnitude of the problem is how the allocations are made, how the resources are made available and what are the arrangements for implementing the assur ance that the hon. Minister gives to the nation. Just placing this document for discussion on the floor of the House would not solve the problem of education. There fore, I would expect the Minister to quan tify the amount, the resources, involved. It would be, according to my calculation, order of 2000 crores of the of probably by the next Five Year Plan it would go up to Rs. 10.000 crores. But the augmentation of the resources has not been made out in this document. Additional funds have to be made available for education up to the Primary and secondary level. Very many facilities have been thought of in the present document so far as primary education is concerned. The new policy has enunciated basic facilities like teacher-student ratio, salaries to teachers, and many other things. But the allocation is not beyound 6 per cent of the outlay in the Seventh Five Year Plan. Unqualified Priority to universalisa-tion of elementary education will just not succeed unless enrolment and universal retention of children up to the age of 14 is assured. These two things have to be assured, r discussed, when the Policy Document was debated, that we thought of only motivating factors for children, schools operation black board, buildin.cs, teachers but I would request the honourable Minister also to consider motivation of the parents is an essential ingredient so far as education in India is concerned. May I bring to the notice of the honourab'e Minister that the Government of Karnataka has brought out a scheme called Vidya Vika_s Scheme. Under this scheme free *ext books are supplied to all students in classes 1 to 7. Aided and corporation schools are also included in this programme. All students of classes 1 and 2 in Government schools will b: provided with, free uniform. Under this scheme during

the year 1986-87 a provision of Rs. 835 lakhs has been made for supply of free uniform and text-books. Why I am dra wing attention of the honourable MinisteT to this particular Programme is that all the motivations may not initiate or enthuse the parents to send their children (O schools' Therefore, supporting the parents in send ing their children to school is most impor tant. Our experience is in ths last one year the enrolment in Primary classes in Karanataka was about 54 to 55 lakhs but after introduction of this scheme this year we have found 19.2 lakhs more students get ting in to school, from which I draw this honest inference that the reason why parents do not send their children to school is that they cannot afford to provide their children text-books and a pair of clothesa uniform. But now when we have started providing tree text books and unifoim, parents are sending their children to school in increasing numbers. Now, so far as this document is concerned, it does not say anything about any such programme or things like a mid-day meal_s programme. So I urge upon the Minis*er fo take note f say this of thi_s particular aspect. because economic compulsions are the root cause for the drop-outs and it is estimated that the drop-outs in Classes 1 to VIII account for 75 per cent.

Then Sir, my second point is about the establishment of the district model schools. Originally, it was thought of as District Model Schools. Now they are called as Navodaya Vidyalayas. The establishment of these Navodaya Vidyalayas, as envisaged in this Document, will lead to one thing. May I caution the honourab'e Minister that these schools which are called a_s centres of excellence will, in the future, indulge in and perpetute elitism in schools, in the educational system, and may become centres of exclusiveness. (Time bell rings)

Sir, I would like to mention a few points about vocational education. The Kothari Commission had set the target at 40 per cent. But the achievement was of i the order of 2.5 per cent only. Even in this Document, it is enunciated that by

(Shri D. B. Chandra Gowda)

1990, they propose to achieve 10 per cent and by 1995, they propose to achieve 25 per cent. This casual approach to vocational education does not help. I am glad that a reference has been made to the fact that decentralisaion of power has been accepted and it has been said that powers will be vested with the Zila parishads. Again, Sir, 1 would like to diaw the attention of the honourable Minister to one thing. The Karnataka pattern should be gone into. We have further decentralised now and have vested the powers with panchayats, specially with reference to primary education. Now, Sir, the ITIs and the polytechnics are the most thought of institutions so far as technical education is concerned. Our experience is-I do not know; I may be wrong in saying thisthat the direction of the Central Government to open a new polytechnic even in the rural areas wi'h a population of less than twenty thousand is that we have to deposit or give a bank guarantee for five years at the rate of five lakhs of rupees per course. If you want to open a polytechnic of four courses, the first thing that the institution which wants to open a polytechnic has to do is to make available this amount of twenty lakhs as deposit through any nationalised bank, will it work? We want to take technical education to the rural areas and this is the thrust that this Document has given. So, I hope that this matter will be looked into by the honourable Minister.

Before concluding, Sir, I would only say that we begin our education by filling in a form, both at the primary school stage and also at the university stage. What we do is that we fill in the name, of the person first. The second thing is the name of the father of the person. The third thing to be filled in is the religion and the fourth thing i_s the caste, we begin with declaring that we belong to a particular case. We begin with declaring that we belong to a particular community. But the document pre-supposes— I do not know after the implementation that nationalism, freedom of the children, is secure. I would only request the hon. Minister to enlighten me on this aspect.

I thank you for having given me the time to say a few words on this important Action Programme document.

श्री भवनेश चतुर्वेदी (राजस्थान) : उपसभाष्ट्रयञ्ज जो, पूरे एक वर्ष से राष्ट्रीय शिक्षा नीति पर बहस चल रहा है और कुछ समय से ऐक्शन प्लान एर भी चर्चा हो रही है। इस बहस के बाद भी भीर मानव संसाधन मंदी महोदय के शाक्वासन के बाद भी कुछ बातें अभी भी स्पष्ट नहीं हैं। उनका स्पब्दे करण करना देश में नयां शिक्षा नीति के प्रति विश्वास पैदा करने के लिये बहुत आवश्यक है। चाहे कैसा भी ऐक्शन प्लान हो, जर्सा भी शिक्षा नीति हो उसकी कसीटी है कि अध्यापक पहाने लगे और विद्यार्थी पढने लगे, अगर इस शिक्षा न ति के कार्यान्वयन के बाद अध्यापक पढ़ाने लगे तो हम समझेंगे कि यह नयी शिक्षा नीति की सफलता का एक बहुत बड़ा चोतक है। पर इस बहुस के बाद और इस शाश्वासन के बाद भी एक बिन्द्र बिल्कुल स्पष्ट नहीं है । वैसे माननीय मंत्री महोदय ने कहा है कि फंग की इसके कार्यान्वयन में कभी नहीं शायेगी, लेकिन माननीय मंत्री महोदय ने देखा होगा और परे देश में इस बात पर बहस चली है कि योजना धायोग के एक माननीय सदस्य ने, जो शिक्षा से संबंधित भी हैं, उन्होंने कहा कि एज्केशन फंड फ्रोजन फार टूइयर्स । इस घोषणा के बाद उत्तेजना र आये, नयी शिक्षा नीति में ग्रगर लीगों का विश्वास डगमगाये नहीं तो क्या होगा ? क्योंकि इस घोषणा के बाद भी शिक्षा मंत्रालय ने इस बात को स्पष्ट नहीं किया ? योजना आयोग के एक माननीय सदस्य की इस घोषणा के बाद कि दो वर्षों तक शिक्षा के लिये कोई धन उपलब्ध नहीं होगा तो इस तरह से सातवीं पंच-वर्षीय योजना में दो वर्ष के लिये तो शिक्षा के लिये कोई घन उपलब्ध नहीं होगा और ग्रमले तीन वर्षों की कोई स्पष्ट नीति द्धिगोचर नहीं होती क्योंकि इसके तहत कई तरह के जो वाकिंग ग्रुप बने तो इन विकाग यूप्स ने भी आदिशानुसार फंड मोबलाइजेशन की बात कहीं । लेकिन इस डाक्युमेंट में संभवतः जानवृझकर बड़ी समझदारी से उस विन्दु को छुत्रा नहीं

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गया । इसलिये इस संबंध में मैं केवल यह जानना चाहता हं भीर ग्राम्बस्त होना च।हता है कि केवल ब।त से नहीं बल्कि इस तरह से स्थिति स्पष्ट करें कि ग्रम्क ग्रम्क मुद्दों पर यह धनराशि उपलब्ध होगी ग्रौर रिसोर्स मोवलाइजेशन का हमारा दुढ़ राजनीतिक फैसला है और हम अपनी कर्मठता से उसके लिये रिसोर्स मोब लाई-जशन करेंगे चाहे प्लॉनिंग कमीशन के माननीय सदस्य देश में शंका पैदा करें चाहे अन्य बातें हों जिन में शिक्षा नीति के कार्यान्वयन में शक हो। लेकिन फिर भी हम यह जानता च हेगें कि यह धन उपलब्ध किस तरह से हो गया ? मैं उम्मीद करता हं और मानता हं कि किसी भी बड़े राजनैतिक फैसले के बाद रिसोर्स मोबलाई-जेशन करना कठिन नहीं होता। अगर वृढ़ राजनैतिक फैसला है तो रिसोसं मोबलाईजेशन होगा हो । लेकिन अगर कहीं किसी प्रकार से मंका पैदा होती है तो हम यह जानना चाहेंगे कि इस शंका का कारण क्या है ?

दूसरी बात मैं यह निवेदन करना चाहताहंकि ऐक्शन प्लान और शिक्षा नीति इतने बहस का बिषय है जिस के हर बिन्दू पर चर्चा नहीं जा सकती है। लेकिन फिर भी तीन-चार बिन्दुझों की ओर मैं माननीय मंत्री जी का ध्यान ब्राक्षित करना चाहंगा । जो सब से बड़ा नारा दिया गया है या सब से बड़ी प्राथमिकता तय की गई है वह आप्रेशन ब्लैंक बोर्ड की है। हम उम्मीद करते हैं कि प्राप्रेशन ब्लैंक बोर्ड का अर्थ केवल स्कलों को ब्लैक बोर्ड उपलब्ध कराना ही नहीं है बल्कि ब्लैक बोर्ड जहां रखे जा-एंगें वह कक्षा के कमरे को भी कम से कम उपलब्ध हों । बांकड़ों के ब्रनुसार बगर एक ब्लैक बोर्ड आप्रेशन के लिए दो कमरों की आवश्यकता है तो जितने स्कूल है हैं जाख स्कूलों की कल्पना की है प्राई-मरी स्कुलों की तो उस के लिए जो धन-राशि उपलब्ध होगी उसकी कैसे व्यवस्था होगी इसका स्पष्टीकरण राष्ट्र झाज चाहता है। उसी तरह से टीचिंग ऐंड्स के लिए ग्राप्रेशन ब्लैक बोर्ड के साथ सब से अधिक जो आवश्यकता है उसकी व्यवस्था सातवीं पंचवर्षीय योजना में होगी यह स्पष्ट दष्टिगोचर नहीं होता । उसी के साथ साथ यह सब एक्शन प्लान के कार्यान्वयन के लिए जो अध्यापकों की आवश्यकता होगी। जो टीचर्स कोसिज प्रारम्भ किये गये भीर ग्रोरियेंटेड कोसं दिखाये गये मुझे भी सीभाग्य हुआ में कई ट्रैनिंग कोसिज में शामिल हमा मैं उम्मीद करता है कि जो नयी चुनौतियां और नये आहरा इस शिक्षा नीति के माध्यम से तय किये जा एडे हैं उस में हमारा शिक्षक उन चनौतियों को स्वीकार करने के लिए और नीतियों को कार्यान्वित र रने के लिए सही सावित होगा और उस के लिए सकल माध्यम सिद्ध होगा। लेकिन एक दिन में अध्यापक नहीं बनता है । दो हफ्ते की ट्रेनिंग से नहीं बनता है और इसलिए हम यह निवेदन करना चाहेंगे कि टीचर्स के लिए एक बहत ही ब्यापक कार्यक्रम तैयार किया जाना जो कम से कम सातवीं पंचवर्षीय योजना के अन्त तक हम वास्तव में क्षमतावान ग्रच्यापक ग्रपने इस कार्यक्रम की क्रियान्वित करने के लिए उपस्थित कर सकेंगे। दूसरा जो बिन्दू है जिस पर सब से अधिक बहस चलती वह है नवोदय विद्यालय मैं निवेदन करना चाहता हं कि नवोदय ने विद्यालय के लिए जो प्रिरिक्वीजिट ग्रापने रखा है मन्त्रालय ने रखे हैं उस में भ्रापने यह घोषणा की है कि हर जिले में एक विद्यालय प्रारम्भ करेंगे और वह जिले का हैडक्वार्डर नहीं होगा । बडी प्रसन्नता की बात है कि गांव में खोले जाऐंगे, टाइ-बल एरियाज में और और दूसरे स्थानों पर पर कोले जाएंगे लेकिन प्रारम्भ करने के लिए जो बापने प्रिरिक्वीजिटस रखे हैं कि इतने कमरे उपलब्ध होने चाहियें, उतने बच्चों के लिए छातावास की सुविधा होती चाहिये लगभग 15 एकड भूमि उस के लिए उपलब्ध होनी च हिये । भूमि उपलब्ध हो जाएगी गांव में लेकिन छात्रावास की या स्कूल के कमरों की व्यवस्था वहां क्या ग्राप दे सकते हैं ग्रगर ऐसी क्षमता गांव में उपलब्ध 14-15 कमरे उपलब्ध हों पढ़ाने के लिए ग्रीर 8-10 कमरे छात्रावास के लिए

[श्री भुवनेश चतुर्वेदी]

उपलब्ध हों तो यह समझ में नहीं ग्राता कि यह सब साधन गांव में पहले उपलब्ध हैं तो क्यों नहीं श्रमी तिक विद्यालय खोले गये हैं। मैं बड़े ग्रदब के साथ निवेदन करना चाहता हं कि राजस्थान में जिस तरह से श्रापने चार विद्यालय खोलने का फैसला किया, 27 जिले राजस्थान में हैं छीर उस में से चार में ग्रापने विद्यालय खोलने को कहा है ग्रीर चारों विद्यालयों के लिए भी उपयन्त स्थान जो दो सौ तीन सौ साल पुराने गढ हैं. हवेलियां हैं उन में ग्राप खोलने जा रहे हैं, नवोदय विद्यालय स्थापित करने जा रहे हैं उसके लिए आपको विचार करना होगा कि क्या वाकई वह हमारे लिए ब्रादर्श स्थान हों सकेंगे । दूसरी जो सब से बड़ी कंट्रोवर्सी है वह यह है कि कई प्रदेशों न इसको स्वीकार नहीं किया है। यह एक बहुत बड़ा राजनीतिक विवाद है ग्रीर हम उम्मीद करते हैं कि इसका समाधान होगा ग्रीर जो भी प्रदेश इसको स्वीकार नहीं करेंगे उनको किसी भी तरह से परस्येड किया जाएगा लेकिन इसमें सब से बडा जो इरीटेंट प्वाइंट है वह आपका धी लैंग्बेज फाम्ला है। जिस तरह से श्रभीतक श्री लैंग्वेज फार्मुले को कार्यान्वित किया है, वह संतोषजनक नहीं है। इसीलिए उसके प्रति, उसकी क्रिया-न्विती के प्रति जो अविश्वास पैदा हुआ है उसी से ये इरीटेंट्स पैदा हए हैं। हम श्राणा करते हैं कि मंत्रालय थी लैंग्वेज फार्मला की ईमानदारी ग्रीर मजबती के साथ, दढ़ता के साथ कार्यान्वित करेगा श्रीर जो प्रदेश श्रभी तक नवोदित विद्यालय को स्वीकार नहीं कर रहे हैं वे इसे स्वीकार करेंगे। मैं एक ग्रीर निवेदन करना चाहता हं कि शिक्षा में कई प्राथमिकताओं का कन्फ्युजन है और ग्राज जो शिक्षा की स्थिति है वह इसलिए है कि हम अपनी प्राथमिकताओं का इसमें निर्णय नहीं कर सके, प्रायरिटीज तय नहीं कर सके । मैं यह निवेदन करना चाहता हूं कि चाहे यह भ्रपना राजनीतिक फैसला हो लेकिन ग्राप फैसला कर लीजिए कि सैवन्य फाइव

ईयर प्लान में हम कोई यनिवसिटी एजुकेशन और कालेज एजुकेशन का एक्सपेंशन नहीं करेंगे और जो साधन उपलब्ध होंगे उन्हें हम प्राइमरी स्कूल ग्रीर सैकण्डरी स्तूल के लिए उपलब्ध करायेंगे । ग्रगर ग्रापने मजबूती से इस फैसले की ऋयान्विती की तो वास्तव में श्रापको सम्चित साधन मिलने की संभावना है। दूसरे रिसोर्स मोबिलाइजेशन के लिए कुछ भी हो आपको शिक्षा का जो प्राना ग्रीर सस्ता नारा है कि नि:शल्क शिक्षा उसको समाप्त करना होगा । आपको हर हालत में इसके लिए रिसोर्सेज मोबिलाइजंशन करना पडेगा ग्रीर जो व्यक्ति ग्रीर परिवार शिक्षा के लिए फीस देने की क्षमता रखता है उसको किसी भी हालत में नि:शुल्क शिक्षा नहीं दी जानी चाहिए । हमने भी स्राजादी के बाद, स्राजाद देश श्रीर नि:शुल्क शिक्षा, फी एजुकेशन का नारा लगाया था। हमने भी यह नारा दिया था । लेकिन भ्राज उस पर पुनः सोचने की आवश्यकता है । की इंडिया, फी एजकेशन की बात व्यावहारिक नहीं है । हमको मजबूती के साथ रिसो**र्स** मोबिलाइजेशन करना पडेगा । समाज के ग्रंग जो इसकः क्षमता रखते हैं उनको पेमेंट करनी चाहिए एजकेशन में चैरिटी का स्थान नहीं है। राष्ट्र के निर्माण में चैरिटी का योगदान नहीं होता । अंतिम बिन्द में मेरा यही निबेदन है कि जो 10 जमा 2 का आप एक्सपैरीमेंट कर रहे हैं और कई राज्यों ने इसको स्वीकार नहीं किया था, वे जल्दी-जल्दी में आपके इस प्रभाव में इस स्तर से इसको चालुकर रहे हैं। लेकिन वे बड़े हाफ हाटली वे में काम कर रहे हैं। इसका मतलब यह नहीं है कि कुछ पाठ उसमें जोड़ हिये जाये और कुछ उसमें से घटा टिये जायें। यह एक निश्चित शिक्षा नीति है। उसको उसी तरह से फालो करना पड़ेगा अन्यवा जो शार्ट कट कई राज्यों ने इसके लिए लगा रखे हैं वे बड़े सुइसाइडिल होंगे । इस स्टिम में बड़ी सजगता से ग्रापको देखना पड़ेगा । यही बात कहते हुए मैं आधा करता हं कि हमारी सरकार मजबती के साथ, एक राजनीतिक निर्णय के साथ इसको कार्यान्वित करेगा । धन्यवाद ।

श्री ग्रटल बिहारी बाजपेयी (मध्य प्रदेश): उपसभाष्ट्राक्ष महोदय, संसद् के इससे पहले समय नहीं निकाला जा सकता था ? उंगलियों पर गिने जाने वाल प्रस्तुत एक नए दस्ताबेज पर विचार कर fully and put into operational form." कर रहे हैं। पहला दस्तावेज था शिक्षा की चुनौती। उस दस्तावेज को पेश करने के साथ शिक्षा मंत्रालय स्वयं तिरोहित हो गया। अव शिक्षा मंत्रालय की जगह उदय हुन्ना है मानव संसाधन विकास मंत्रालय । उसके अन्तर्गत है यह प्रोग्राम श्राफ एक्सन, 204 पृष्ठों का दस्तावेज । मगर मैंने प्रयत्न किया है इसमें ढढने का कि ज़ित कार्यक्रम कहां है ? पर्ले च्नौती के दस्ताबेज में शिक्षा नीति के दोषों को गिनाया गया था, दोषों से कोई अपरिचित नहीं था, डा० राधा-कृष्णत की ग्रध्यक्षता में कमीधन बना, डा० कोठारी की ग्रध्यक्षता में दूसरा कमे**शन** बना, वर्तमान शिक्षा-पद्धति की विकृतियों से, उसके दोषों से, किमया से सारा देश परिचित है, मगर नई शिक्षा निति कहा है ? क्या हर जिले में एक विद्यालय खोलना यही नीति भा निचोड़ है ? मैं उसकी चर्चा बाट में अरुंगा।

जब प्रधान मंत्री ने 5 जनवरी, 1985 को अपने पहले प्रभारण में नई शिक्षा न ति की बात की तो देश में एक आधा की लक्षर जगी थी, फिर उन्होंने 15 अगस्त को ल'ल-जिले पर उसा बाक्वासन को दोष्टराया । लेकिन शिक्षा-पद्धति में नकी-नोकरण का कोई प्रयास नहीं हुआ है। ऐसा लगता है कि हमारी सरकार इस नतोजे पर पहुंच गई है कि शिक्षा-पद्धति भे कोई व नियादः परिवर्तन की श्रावश्यकता नहीं है। अगर यह परिणाम है, अगर यह निचोड़ है तो फिर शिक्षा-पद्धति में परिवर्तन धरके देश के मानस को बदलने का लक्ष्य पुरा नहीं होगा। लेकिन व्यापक विषय है, इस समय भी उसमें जाना नहीं चाहता ।

लेकिन उपसभाह क्ष महोदय, प्रोग्राम आफ एक्शनकाएक ग्रंश पढ़कर सुनाना चाहता हं :--

"This Programme of Action" is meant to provide सत का आज अंतिम दिन है। क्या शिक्षा an indication of the nature of actions which will be जैसे महत्वद्वपुण विषय पर चर्चा के लिये needed in order to implement the directions of the policy. It provides a broad strategy within which detailed scheme will be subsequently drown up. It will also facilitate the preparatory work whichl will सदस्यों की उपस्थिति में हम सरकार द्वारा be required before such schemes can be worked out

> दो साल से चर्चा हो रही है। नाम दिया है--प्रोग्राम आफ एक्शन । प्रोग्राम है क्या ? क्या एक अनन्त चर्चा चलेगी, अन्तहीन चर्चा और उस अन्तहीन चर्चा के बाद भी जो मनियादी प्रश्न है. धनत्तरित रह जायेगे।

> उपसभाध्यक्ष महोदय, एक ब्रानियादी प्रश्न यह है कि क्या इस देश के हर नागरिक के लिये एक समान शिक्षा होगी या नहीं होगी ? क्या शिक्षा के क्षेत्र में जो विषमता आज चल रहा है, वह चलेगी जिसमें पठिलक स्कूल कहा जाता है, वह प्राइवेट स्कूल है। बधाइस देश के नागरिक का गर व नागरिक का बेट दिल्ली म्यनिस्पिल बारपोरेशन के टैन्टों के स्कल में पढ़ता रहेगा ग्रीर धन का बेटा, बड़े श्रादमः या बेटा प्राइवेट, पढिलक स्वल के नाम से चलने वाले प्राइवेट स्कूलें में जावार शिक्षा प्राप्त अपता रहेगा ? क्या शिक्षा समान नहीं होनी चािये ? जो छोटे विद्यालय है, जो गर मों के बच्चों को पढ़ाने वाले विद्यालय है, इनवा स्तर कैसे उठेगः, कौन उनकी तरफ ध्यान देगा ?

हम शिक्षा मंत्री से बाबा वरते थे वि वे शिक्षा में समानता लाने की दिका में कदम उठायेंगे।

उपसभाध्यक्ष महोदय, वर्ण व्यवस्था खतम होनी चाहिये। मगर हमारे शिक्षा मंदी ने एक नया वर्ण कायम कर दिया पंचम वर्ण, तबोदय विद्यालय । अव एक

[श्रो अटन विहारी वाजनेयी]

ग्रीर श्रेणी बन गई कौन उसमें जायेंगे? कितने लोग जावेंगे ? क्या नवोदय विद्या-लय कलह का एक नया कारण नहीं बनेना बाकी के विद्यालयीं का क्या होगा ? उनमें उदय नहीं होगा, ग्रन्त होगा ? वह नव नहीं होंगे । प्ाने होंगें ।

500 करोड़ हाया नवोदय विद्यालयों पर खर्च किया जाने वाला है। मझ खशी है कि मानव संबाधान विकास मंत्री जो ने अध्यक्तित दिया है कि अब शिका के लिये पैक्षे की कनो नहीं होती । मैं नहीं जानता कि यह आश्वासन कैसे पूरा होगा। नगर इस अध्यक्षत के साथ मैं उन को बांधरा चाहता हूं । मूने यह चिन्ता है कि जब कभी हम उनसे जवाब तलव करें कि आग ने पूरा पैता देने का वायदा किया था और बह उसका उतार देने की स्थिति में आयें इसके पहले ही कहीं उन के जिन्ने कोई नया मंत्राला न. साँग दिया जाये और इस र्मतालय से उन को छुड़ो न कर दी जाय। कौन कड़ां कितने दिन तक अपने पद पर रहेगा यह कहना आज मधिकल हैं। पंत जी यहां शिक्षा मंत्री थे । उन्होंने मुते एक पत्र लिखा और जिल दिन उन का पत्र मुझे मिला, मुझे पता लगा कि पंत जी का अब शिक्षा विभाग से, उस मंत्रालय से कोई संबंध नहीं रहा । अब यह खदान खोदेंगे ।

लेकिन अगर जिला के निएं धन की व्यवस्था हो सकती है तो यह बड़ी बड़िंग बात है। इस मामले में सारा सदन मानव संबाधन विकास मंत्री जी का साय देगा ग्रीर उन का समर्थन करेगा। मगर इसके लिये जरूरी है कि एक समय-बद्ध कार्यकम बनावा जावे । वडी चर्चा हो रही है आपरेशन ब्लैंक बोर्ड की। 40 प्रसेंट विद्यालय ऐसे हैं कि जिन में ब्लैक बोर्ड नहीं हैं। आखिर ये ब्लैक बोर्ड कब तक आयेंगे,? क्या इस के लिये कोई समयबद्ध कार्यक्रम है । कितना खर्चा होगा । मैं आशा करता था कि मंत्रालय कुछ गणना करके लायेगा ।

41.5 परसेंट प्राथमिक स्कूलों में ब्लैक बोर्ड नहीं हैं। 72 परसेंट विद्यालयों में पुस्तकालय नहीं हैं 53 परसेंट विद्या लयों में खेल के मैदान नहीं हैं । दस परसेंट गांव ऐसे है जिन में विद्यालय नहीं हैं। दो तिहाई ब्राबादी ऐसी है कि जो निरीक्षक है।

- निरक्षरता का और निर्धनता का बड़ा गहरा संबंध है । बीस सुत्री कार्यक्रम के द्वारा प्रधान मंत्री निर्धनता पर प्रहार करना चाहते हैं। उस-के साथ साथ-निरक्षरता पर प्रहार करने के प्रयतन को भी जोडना पडेगा। इस-दस्तावेज में चर्चा हो रही है कि जो बच्चे अपने गरीब परिवार का पेट पालने के लिये 'समय-पर विद्यालय नहीं जा सके, काम करने पर मजबूर होते हैं उन के लिये अलग ढंग से विद्यालय चलाये जायेंगे। अलग प्रकार को कोई व्यवस्था की जायेगी। उस का स्वरूप क्या होगा। उस दायित्व का निर्वाह कौन करेगा । कितने बड़ें वैनाने पर उस के लिये धन की बावक्यकता होगो । मैं मानता है कि एक साथ सारा काम नहीं हो सकता । उसके लिये समयबद्ध कार्यकम बनाना पड़ेगा । से द्याशा करता था कि ग्राज जब सदन में इस विषय पर चर्चा हो रही है तो इस वारे में सदन को विश्वास में लिया जायगा ।

नवोदय विद्यालयों के बारे में एक बात कहना चाहता हं कि 75 परसेंट लडके उस में गांवों के होंगे । करत एरियाज के होंगे। अगर विद्यालय पिछड़े हए इलाके में हैं और उस इलाके में एक जिले में कस्बे के नाम पर दो तीन शहर हैं तब भी क्या यही शर्त लाग की जायेगी ? बच्चों की खर्च दिया जायेगा. रहने के लिये उन की व्यवस्था होगी. शिक्षा का पूरा व्यय भार उठाया जायेगा। श्रपने में यह योजना बरी नहीं है, अगर मुझे डर है कि इस से विख्याता को वड़ावा मिलेगा / दूसरी बात यह है कि विभाषा फार्मले को ले कर इस का विरोध किया जा रहा है। यह बात मेरो समझ में नहीं बाती । कुछ लोग नवोदय विद्यालय के पक्ष में इस लिए हैं कि उस में तीन भाषाओं में तालीम दी जायेगी और कह

लोग इस के विरोध में हैं। (व्यवधान) कल्पनाथ जी, भ्राप यहां विराजमान नहीं थे। ग्राभी बहा भयंकर भाषण हक्रा बा दूसरे सदन में कहा गया कि हिन्दी का कोई व्याकरण नहीं है । उदाहरण यह दिया गया कि "चेयर" ग्रीर "टेबल" का लिंग एक है। मैं उस विवाद में पडना नहीं चाहता, मगर शिक्षा का माध्यम क्या हो इस सवाल को लेकर भी यह दस्तावेज स्पष्ट नीति का निर्धारण नहीं करता । शिक्षा मातभाषा में होनी चाहिये लेकिन जिन प्रदेशों में मात्भाषा अलग है और राजभाषा अलग है उनमें शिक्षा का माध्यम क्या होना चाहिए? आसाम में एक कठिनाई पैदा हो रही है । महा-राष्ट्र ग्रीर कर्नाटक के सीमा विवाद से. उपसभाष्यक्ष महोदय. ग्राप भी जड़े हये रहे हैं। यह प्रश्न सामने आया है। शिक्षा का माध्यम मातभाषा होनी चाहिए। ऊंची से ऊंची शिक्षा मात-भाषा के माध्यम सेदी जानी चाहिए। मगर इस बात को अस्वी-कार करने से काम नहीं चलेगा कि हिंदी अदेश विभाषा फारमले को ईमानदारी से लाग नहीं कर सके। हम दक्षिण वालों ने कि मह से कहें कि वे हिंदी सीखें, हिदी, भोलें । अगर हिदी प्रदेशों में लाखों लोग ऐसे तैयार हो जाएं जो धारा-प्रवाह तमिल तेलग, मलयालम और कन्नड बोल सकें तो हिंदी का विरोध कुछ कम हो जाएगा। लेकिन मेरा निवेदन है कि नवोदय विद्या-लयों को लेकर यह भाषा का झगडा खडा नहीं करना चाहिए । समझा बझाकर उन प्रदेशों को अपने साथ लाना जरूरी है। मगर केन्द्रीय सरकार को भाषा के बारे विचार करना पड़ेगा उन प्रदेशों को ध्यान में रखकर जहां मातुभाषा और राजभाषा श्रलग अलग है।

तीसरी बात मैं कहना चाहता हूं कि
श्राह्यसंख्यकों को अपने विद्यालय चलाने
का संविधान ने अधिकार दिया है, विद्यालयों का प्रबंध करने का अधिकार दिया
है, विद्यालयों का कुप्रबंध करने का अधिकार
नहीं दिया है जल्पसंख्यकों द्वारा जो विद्यालाए जाते हैं, क्या उनके अध्यापकों को
यह श्रधिकार नहीं है कि वह उचित वेतन
की माग करें, क्या उनको सेवा शर्त
समान नहीं होनी चाहिए मगर अध्यापक

दिए जाते हैं, अध्यापकों निकाल के साथ अन्याय किया जाता है कर्मचा-रियों को छटी दे दी जाती है ग्रीर वह ग्रदालत का दरवाजा खटखटा नहीं सकते इस आधार पर कि विद्यालय ग्रह्मसंख्यकों द्वारा चलाया जा रहा है ग्रह्मसंख्यकों को उनके अधिकार मिलें मगर अधिकारों का इस तरह से उपयोग नहीं होना चाहिए कि शिक्षा के क्षेत्र में एक नई विधमता पैदा हो जाए केन्द्रीय सरकार को इस विषय पर गहराई से विचार करना होगा कैसी हास्यास्पद बात है कि पश्चिम बंगाल में रामकृष्ण मिशन हरा संचालित विद्यालयों को अपनी स्वायत्तता बनाए रखने के लिए कोर्ट में जाकर यह कहना पडता है कि वह माइनारिटो इंस्टोट-यशन है हिन्द इस देश में अल्पसंख्यक हो। हो गए, ग्रायं समाज को भी पंजाब में यही करना पडा या यह विभाजक रेखा कहां तक जाएगी ? इससे कुप्रबंध का अधिकार शामिल नहीं होना चाहिए। यदि ग्रावश्य-कता पडे को सरकार संविधान में संशोधन करे और में समझता है कि सदन इसमें आपको समर्थन देगा।

एक वात में और कहना चाहता हूं।
एक राष्ट्रीय पाठ्यक्रम की चर्चा हो रही
है शिक्षा समवर्ती विषय है प्रदेश अन्ती
शिक्षा नीति बनाएंगें, उसको ग्रमल में
भी लाएंगें मनर कहीं न कहीं पाठ्यक्रम
में एकरूपता होनी चाहिए मगर उस राष्ट्रीय पाठ्यक्रम का रूप क्या है? किस तरह
से वह व्यक्तित्व के सवागीण विकास का
एक सशक्त माध्यम बनेगा ? इस संबंध
में भी दस्तावेज कोई ऐसी बात नहीं
कहता कि जो भविष्य के लिए हमारा
मार्गवर्षन कर सके।

भीर स्रंतिम बात, शिक्षा का केन्द्र है शिक्षक, शिजा की धुरी शिक्षक हैं।

> शिक्षक ऐसा चाहिए जो सिकली गर होय,

जनम जनम को मोरचा पल **में** डारेखोंस। [श्रो अटल विहारी वाजपेयी]

ग्रव तो न वैसे शिक्षक हैं न वैसे शिष्य हैं लेकिन शिक्षक की स्थिति में जब तक हम सुधार नहीं करेंगे, जब तक उनको हम समाज में फिर से सम्मान के पद पर प्रतिष्ठित नहीं करेंगे तब तक देश उन्नति नहीं कर सकता ग्राज, शिक्षक हडताल कर रहे हैं । दिल्ली के ग्रध्यापक लड़ रहे हैं। चट्टोपाध्याय कमीशन बना, सिफारिश आई, अमल में नहीं लाई गई। पे कमीशन ने विचार भी किया, लेकिन दिया कुछ नहीं अब शिक्षक हडताल कर रहे हैं, विद्यार्थी सड़क पर डोल रहे हैं और पालियामेंट के मैम्बर नई शिक्षा नीति पर चर्चा कर रहे हैं। अभी विहार के एक संसद सदस्य ने मुझे चिट दो है जिसमें उन्होंने कहा है कि साल भर में मण्डिल से 60 दिन पढाई होती है। विद्यालय बन्द हैं। शिक्षकों की रूचि नहीं है। शिक्षक अपने आर्थिक प्रश्नों में उलझे हुए हैं। अगर हम शिक्षा के लिए धन निकासें तो शिक्षकों की स्थिति को भी सुधारें। शिक्षाको एक अंचे पद पर प्रतिष्ठित वारें।

भी सहमत हूं इस बात से कि राजनीतिक ब्लों में इस सवाल पर एक क्राम सहमति होनो चाहिए कि शिक्षा के केन्द्रों को राजनीति का अखाड़ा न बनाया जाये। भारतीय जनता पार्टी इस बात के लिए तैयार है। क्या कांग्रेस पार्टी तैयार है?

श्री कल्पनाथ राय: उत्तर प्रदेश है।

श्री श्रटल बिहारी वाजपेयी ३ नहीं है।

थो कल्पनाथ राय: विलकुल तैयारहै।

श्री श्रटल बिहारी वाजपेयी : अगर तैयार है तो आप इस मामले में पहल करिये। दिल्लो यूनिविस्टो की यूनियन का चुनाव होने वाला है। वह चुनाव आम चुनावों की तरह है। (अयवधान) हमने बाद में शुरू किया है पहले ब्रापने शुरू किया है। सबसे पहले तो कम्यनिस्ट पार्टी ने शुरू किया था स्टडेंट फैडरेशन बनाकर। (व्यवधान) मेरी बात सनिये। जब मै विद्यार्थी थाहतो स्टडेंट फैडरेशन से जड़ा हमा था। उसके बाद स्ट्डेंट कांग्रेस वनी। फिर हमने विद्यार्थी परिषद् बनायो । मगर मैं चाहता हं कि इस सवाल पर नये सिर से विचार किया जाये। छात्रों को ग्रीर ग्रध्यापकों को ग्रगर राजनीति में रूचि है तो वे राजनीति में भाग ले सकते हैं लेकिन शिक्षा मे व्यवधान नहीं होना चाहिए। शिक्षा के केन्द्र, सरस्वती के मन्दिर दलगत राजनीति के ग्रह्डे नहीं होने चाहिएं। इसके लिए राष्ट्रीय सर्वेद्यन्मति का विकास करना पड़ेगा। प्रधान मंत्री इसमें पहल करें।

मगर प्रधान मंत्री कई मामलों में पहल नहीं करपा रहे हैं।

रिजर्वेशन का प्रश्न एक माननीय सदस्य ने उठाया था। चुनाव के समय रिजर्वेशन का सवाल गुजरात में बड़ा उग्र हो गया था। प्रधान मंत्री ने कहा था कि हम सब दलों की राय से इस बात पर ग्राम सहमति बनायों ग्रीर नीति निर्धारित करेंगे। वह सहमति नहीं बनायों गयी। अब ग्रान्ध्र प्रदेश में रिजर्वेशन को लेकर एक नृया बखेड़ा खड़ा हो गया है। कुछ ऐसे राष्ट्रीय मामलों में जिस पर देश में ग्राम सहमति नहीं होगी तो यह देश सही फैसला नहीं कर सकता। में स्मझता हूं शिक्षा का मामला भी एक ऐसा ही मामला है। धन्यवाद।

SHRI T. K. C. VADUTHALA (Kerala): Mr. Vice-Chairman, Sir, I am thankful to you for giving aie an opportunity to speak on this important topic. The Programme of Action which is before the House at present, sets out the main aspects of educational changes in the country as s whole

Our educational system¹ was subjected to extensive study by the Education Commission in 1964-66. One of the outcome

of such a study is the structural change in the form of 10+2+3. The Programme of Action now under review lays emphasis, among other things, on universal and free education to children up to an age of 14 years. This has relevance to, the constitutional provision under Art. • 45 for free and compulsory education to all children until they complete the age of 14 years. Early specialisation through skill training, intensive vocational and professional specialisation have also been prescribed in the Programme of Action.

Another major change is delinking of university degree from jobs and establishment of Navodaya or Model Schools. These schools are being established one in each district with a common curriculum. All these changes are aimed at establishing a healthy foundation of basic

knowledge and skill for the whole 4.00 P.M. nation. In this context, I would

like to point out the observation made by the Gajendragadkar Sub-Committee (1968) of the *'9tiocal Integration 'Council. I quote-

"Education from the primary to the post-graduate stage should be reoriented &q:

- (a) serve the purpose of creating a sense of Indianness, unity and solidarity;
- (b) inculcate faith in the postulate vof democracy; and
- (c) help the nation to create a modern society out of the present traditional one."

1 hope the ideas specified above will act as a guiding principle while prescribing the curriculum for the new educational system.

Plato, in his "Republic" has stated, as said by Socrates his definition of education:

"Education is divided into gymnastic for the body and music for fhe soul. Music includes literature which may be true or false." So, our mam aim should be to enncti the soul of the students. 1 don't think that this idea has anyway influenced those who have been authorised to draw up programme of early childhood care and education. Music is for soul; how correctly it is worded! From the pre-primary education system from the educational curriculum, music should not be eliminated. But we have to be really sorry for the poor standard of the teaching staff of Balwadis, who are employed on a very small sum of honorarium. On the other hand, nursery schools of western style are freely functioning in our country for the sake of the children of the affluent society. Both these systems have not been influenced by the system prescribed for those who love music for refinement of soul. How could both the systems prevail under the New Education Policy? It requires elucidation.

An important step at the primary level is the "Operation Blackboard"—a massive school improvement programme which includes providing basic amenities with community involvement. The idea, it seems, is to catch and retain the millions of children who never go to school. Even if they go, they soon become drop-outs. Unfortunately, most of them are girls and children of the Scheduled Castes and the Scheduled Tribes. Why is elementary education with all the incentive assistance still beyond their reach? Because the formal schooling demands attendance for most of the workingdays in an year. The children are valuable assets for these families of the Scheduled Castes and the Scheduled Tribes as they are income-earners, if they are boys. If the children are girls, they are house-keepers when the parents are at work-sites. This is the main reason for the formal schooling becoming beyond the reach of the children of the rural areas as well as the poorest urban regions. Under such social and economic conditions of these children, the non-formal education assumes greater importance. The principle governing; should be that the school should not be an alienating institution but one which should suit the environment of the students. The students are the assets of the nation, and the youth of the nation

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are its hope. Our system of education should help to realise thi_s hope.

The non-formal education hitherto has not been given due importance that it deserved. The formal education is beyond the reach of certain categories of rural population, especially the Scheduled Castes and the Scheduled Tribes and other weaker sections of the society. These are the factors which contributed to the low percentage of literacy among these people. The literacy rates are 21.38 per cent for Scheduled Castes and 16.35 per cent for Scheduled Tribes as against 41.20 per cent for general. The situation calls for systematic efforts directed towards the educational development of Scheduled Castes and Scheduled Tribes. In ancient days scope of education was very little and many of the people did ?et chance to learn even the scripts. I quote here a Sanskrit shloka

'Acharyal Padamadathe Padam Sishya Swamedhsyu Padam Sah BrahmacharrlyJi Padam Kala Kramsnach."

The acharya could teach only one fourth of the education that could be taught, second one-fourth comes with the effort of the student himself. The third one-fourth comes forth with his contact with his classmates and the fourth one-fourth is acquired during the life time with his contacts with other people. So, education is never complete. In those days Achar-yas were of this opinion.

Another remarkable change in the system is vocationalisation after the eighth standard. Such a training equip them to make a living through productive work. But it should be ascertained what kind of skills are in demand in various places and how many people could be profitably employed. By the end of 1984, the number of establishments in which apprentices were taken were 13,375 and apprentices that were employed were 1,34,203. This picture does not give a bright future for the scheme.

A major changs made in the highereducation is de-linking of university degree from job. This will be accomplished through the establishment of a National Testing Service. The idea, it seems, is to reduce the demand for higher education. The National Testing Service itself may not be able to significantly reduce the pressure on formal higher education, unless there are enough jobs to accommodate all the needy people. Many of them who go in for formal higher education with an eye on higher posts will be able to influence the authorities. So, naturally those who are thinking of delinking dsgree from education will be in difficulty to provide these people with necessary job they require.

Cultural heritage has also not been given much importance. I am the one who is connected with one of the biggest publishing houses in the country. We find that most of the readers are after the ancient literary works and ethics just like the Mahabharata, Ramayana because the heroes of these works could properly guide them in their fife. So, such literary works are also to be considered for inclusion in the text-books in the national education system.

At the end I would like to quote a few sentences from the works of Pandit Jawaharlal Nehru as visualised by him;

"It is man that builds up the wealth of a nation as well as its cultural progress. Hence education and health are of high importance so as to produce that quality in the humanbeings. We have to suffer here also from the lack of resources, but still we have always to remember that it is right education and good health that will give the foundation for economic as well as cultural and spiritual progress."

(Mr. Deputy Chairman in the Chair).

I hope the Programme of Action of the National Policy on Education, 1986 will enable the country to achieve the goal that is highlighted by Panditji. Finally I congratulate the hon. Minister for Human Resource Development for bringing forward

tbisdocument before the House for discussion; and implementing the new education system in our country.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh) Mr. Deputy Chairman, Sir. I deem it a privilege to take part in this debate on the National Policy on Education and its programme of action. Firstly, I want to submit to this august House that this National Policy on Education is itself a very laudable objective though it came after four decades of our independence. I think a good effort is being made in trying to work out a policy on education for the country. At the same time, Sir, I want to state that there is lack of trust in the States. A subject like education naturally is a State subject. Now, it is just like taking a poor child in poverty and trying to show his own mother and at the same time getting a very rich woman with all jewellery and property and asking the child to choose between two mothers. The child will choose whom? Naturally he would choose his own mother who has given birth to the child. He will not choose other woman in spite of having jewellery and property. That is why it is a question of choice. Now what is the choice? The choice is mother-tongue. If anybody goes against the mother-tongue they are not going to succeed in the country... (Interruptions)...

SOME HON. MEMBERS; Why are you getting excited?

DR. G. VIJAYA MOHAN REDDY: Because I wanted to emphasise on this point.

SHRI CHATURANAN MISHRA (Bihar); Mother-tongue is easy, but English is harsh.

'DR G. VIJAYA MOHAN REDDY: This document does not refer or even speak about mother-tongue. I do not know without mother-tongue what it will achieve in this field. As a matter of fact, the language binds the people, it awakens the people and it is born out of the society itself as a means of communication, barter, trade, unification and as a

means of formation. During the national movement every one rose against Britishers. They were asked to form their own national committees and national provincial councils to fight against the Britishers. how nationalism has emerged in this country the various representing multilingual groups, workers, peasants, educated, students and others. Finally after gaining independence on the same earth has resulted in the national Today we are having linguistic States, not because it is gifted by somebody, because it is the people who asserted their birth right and created these States. I want the hon'ble Minister to please think about it because Shri Potti Sriramulu, a great Gandhian, who fasted and died for the cause of the formation of Andhra State and only then, Andhra State was formed. Then, Mr. Deputy Chairman, Sir, a great peasantry of Telengana, who fought against the tyrany of Nizam and who broke the Nizam domination and finally they have got Andhra Pradesh which was a pace-setter for all the linguistic States. That is why, I want to that the medium of instructions emphasize must be in the mother tongue and without that it is very difficult to accept this policy. Without that policy agreed upon in the beginning itself it is very difficult to accept this policy in the name of national integration because, Sir, in our country. national integration, communal these words have become very unity, all popular slogans. During the days of national independence movement, all the people were unified, all the people had marched together shoulder to shoulder but now, it has become very difficult because of the policy adopted by the Central Government. We have reached a stage where they have to call national integration conferences but nothing comes out of them. There is no channel between the people and conferences. That is why, Sir, I want to these state that the Government who has framed this policy must agree that education must be imparted in the mother tongue. This thing must be written in very bold letters in the first page of the document itself, then only, this document will have validity. Another thing is our blind spot is adult education. The adult education has been neg-I lected over the last 30 years. The pri-' mary education has not reached the villages,

[Dr. G. Vijaya Mohan Reddy]

the hutj and th_s poor people. This is why, they have now become uneducated adults because they have not been educa ted at the proper time. The entire wealth of the country depends on their labour and the national progress also depends on them. That is why, adult education is the most important facet that should find a pride of place in any national policy. We must work out some method by which primary, education is made available to the working people, whether they are in factories Or whether they are in farms. We should be in a position to impart them not oily basic education but also expertise in the particular profession which they are following. Then only we will be in a position to generate productive force in our country. In spite of various odds. India wi" be abje to build up a strong, self-reliant country because all technical know-how is borne out of hard work. If you try to remove work, there is no technology. It is after a hard work of generations and generations of people that we have got a scientific technology, that we have, gat a language, that we have got so many privileges. That is why, Sir, adult education must find a place and one of the most injurious results of the British system is bureaucratization of education. We do not have the old relationship between the teacher and the taught, where the taught have got Tespect for the teacher and they grow together to the enlightenment of the entire community. That kind of a situation >s not there. We have bureau-cratised the educational system. We want to keep it under the control of officers, IAS officers or any other officers, who have nothing to do with the village*, who do not know about the environment of the villages, who have never tasted poverty, who are not prepared to stay In huts and ry to talk to those people and understand as to what is the rootbase on which this education policy will have to be worked out. That is why our planning process also must begin from the village, from the rural home. In the town, it must begin from the house of a worker. What they require must become our policy. Then only we will be able to build up a sound system of education. The glamour for televised education or com-

puterisation is not going to lead us far. Unfortunately or fortunately, the industrialised nations, the so-cailed developed nations have gone very must ahead. We cannot force our pace to step into their company or to compete with them in trade. If we cannot compete with them in trade, We will become junior partners. And if we become junior partners, naturally our country, with so much poverty, with no purchasing power, will lac behind. That is why Nemesis is always there. The possibility of the uprising of the poor people of the country is always there. Then the entire industrial monarchy will collapse. Then all these policies which have been worked out in the name of national integration will fall-apart. That is why, Sir, I request the hon. Minister to kindly ponder over the situation because he has got great experience. He is also a freedom fighter. He should try to work out a policy which is in keeping with the traditions of our national movement. Thank you.

PROF. CHANDRESH P. THAKUR (Bihar).- Mr. Deputy Chairman, Sir, I rise to welcome the Programme of Action on our National Policy on Education, 1986. I would like to record my gratitude to the Government. This gratitude I am expressing as a conscious citizen and a concerned parent apart from bemj a teacher;

Education is a critical but sensitive instrument for development. We want a cohesive, forward-looking society. We cherish an articulate and vibrating democratic polity. And we are endeavouring for economically developed levels of living for our citizens. For all these, education is inescapable.

Sir, we started well after independence. But several constraints have hamsttung our achievements in education. But we are beginning to run into better days, probably fortunate days. The Government has takes a courageous step on education. It is led by the Prime Minister personally. He is also forcing the pace of momentum. We have today a learned scholar as Minister in charge and he is ably assisted by a very articulate Minister of State.

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Our education system has been subjected to severe stress and strain. Under conditions of resource constraint, the problem of quality education versus mass education had to be faced, and that, :00, regardless of the level, primary, secondary or tertiary. In the process, I think, the quality of education has been the real casualty, particularly at the higher level. It is encouraging of find that the political will behind the resolution is backed by a commitment to find appropriate resources as well. Good education required adequate fund allocation as well as budgetary approval of the allocated resources. Also it requires release of 'he budgetary resources; more than that it requires total control on the diversion of allocated and budgetary resources; and finally, its effective utilisation. There is need to note that there are constraints at each stage of this endeavour from allocaion to final utilisation. How to augment the resources pool for support of education is a big question. And I am sure the Government is concerned about it. Optimism notwithstanding, the constraints are genuine. It is true not only in relation to education; it is so in TelaJion to the economy as -i whole. Now, the resources would come finally from! -where they are at the moment or where they potentially could be. We will have to face the situation squarely. 1 submit here to you, and through you to the society and the Government, that education has largely been handicapped by an attitude of philanthropy and charity towards it by the test of the society 5 particularly the non-Government sources. This attitude towards education should switch over to one of investment in self-interest. We do not want anybody to look at education for short-term, direct and individual gain alone. Tt should be looked at for more as a long-term, indirect and collective gain. And given that perspective, investment should come and It should come without any restrain from all in the society. My concrete submission, therefore, is that business and industry must tilich in more, than what it has been doing. Tt has been a part of the tradition of business and industry to promote education. T would like to see this being done in Tndia much more vigorously and energetically than what is being done at the •moment. The reasons are covious. It the

resources, and it is also the final consumer of the products of better training and education in the society because it needs skilled hands a: all levels. Then, it must also share in appropriate measure all kinds of social responsibilities which the society demands of it from time to time on the road to progress. I submit for your consideration that the Chambers cf Commerce and Industrial Organisations should be structurally involved in the educational process. It is possible to think of an oragnisational setup where we have a consortium of business and industrial houses in a particular industrial or urban location which may be entrusted with specified responsibilities. If not a formal direction from the Government, at least an earnest request or appeil may be made to this consortium to do something target-bound for the development of education. Secondly, it is possible to think that fiscal and other incentives which are available from the Government could? be more tightly related to educational development rather than educatioi being one among the several streams as a beneficiary. Thirdly even the current fiscal concessions for aiding charitable and social institutions should receive much closer direction for concrete results in the educational field. I would submit that a definite percentage of the resources available under these fiscal concessions should be earmarked for educational development alone. I think the Kothari Commission made «* very clear that education must be linked to job market. If I remember a particular statement in that report, it says, "under a good arrangement every graduate should be given along with his degree or diploma an offer of employment as well." Thi.3 is a welcome proposition. Since the Education Policy supports the Kothari Commission recommendations, it is accepting that proposition too. But it requires more steps, concrete steps and genuinely concrete steps to strengthen the educational system for purposes of achieving that goal. Earlier the Discussion Paper indicated that there were skill efficiencies at middle and lower levels of job cluster in the economy. Tt is in 'hat context that vocationalisation of education at -\-2 stage has been emphasised for providing-marketi able skills to job-seekers as well as for their renewal and modification for relevance.

[Prof. Chandresh P. Th&kur]

The corresponding step, Sir, is to make education more relevant and purposeful. Vocationalisation is a very attractive proposition. But it is more demanding than what appears possible from the current steps. This I am saying with all responsibility, while looking at the vocationalisation much more closely, not as a Member of this House, but in my capacity as a professional teacher and researcher. Generally, it would appear that vocational education has generated a welcome response neither from the employer nor from the employees in the society. The dimensions of this problem have not received adequate and competent attention although different administrative measures have followed from time to time, Concentration of less intelligent pupils in the enrolment is a fact, and their exasperation in obtaining early gainful employment is well known. They are neither will equipped nor even welcome to the existing stream of higher education. The real issue thus is related to a radical reform On the supply side with proper linkage to the developments on the demand side. I think We can make several suggestions here and, if you allow me, I will make a few for the consideration of the Government.

Firstly, in order to promote vocational education, we will have to do somethittg with regard to general education. For that there is a need to reform the demand end also. A concrete step i_s moderation in the creation of white-collar jobs requiring simple graduate degrees, whether in th_e Government o_r in the non-Government sector.

Secondly, vertical mobility of all existing slock of employees, particu'arly in the Government and semi-Government institution should be linked to additional vocational skill acquisition under incentives.

Thirdly, it is possible to consider raising the entry point remuneration of vocationally itechnically trained hands to a substantially higher level compared to those obtaining for the simple graduates, whether arts or commerce or science.

rounmy, it is possiMe to think of providing adequate facility to all unskilled and white-collar employees with secondary education and tertiary education to acquire technical and professional skills with active involvement of industry on a mandatory basis. It is aLo possib.'e to monitor these in the labour market, particularly the demand side; and thus use the findings for evolving new curriculum, discontinuing all the obsolete ones, and launching the more relevant ones wnhout loss of time. It is also worth considering the possibility—and this has something to do with the resources also— of creating resource pool through a reform in national taxes, and use 1* for subsidies to training activity, whether by industry, business or in other institution. This would create sustained interest in the process of maintaining the quality of skills. {Time bell rings). Sir, I wil' take two or three mors minutes. I would like to say that I am generally appreciative of the agencies of the Government. But one agency needs to be brought into the picture, and it is the All-India Council for Technical Education which has much greater responsibility than meets the eye. Looking at the deterioration in the quality of technical and professional education, I am concerned about Т do not know whether this body it could not have done a lot better and much more responsibly than what it is doing. I think there is a need for a substantial course of correction in the working of the Al'-India Council for Technical Education since it is the apex body responsible for coordinating activities, particularly planning and promoting technical education in this country.

Another point I would like to mention here. There is no national book policy in this country. With all the mass media, including the new media, book remains the basic instrument for learning and, as a teacher, I have no other choice but to turn to books. But to buy a book, I have to dig deep into my pocket. Look at the cost of the. books these days. How-many people «an afford to buy books, even the textbooks? We produce only limited number of books, only twenty thousand

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titles in a year, and consider our population. Also, we produce them very shabbily, and at a very high cost. With the result, we are promoting a situation where most of the education is without the back-up of the key resource called book? A word on children books. I was looking at the number of children books produced in China, USA and USSR. (Time bell rings). I think we have to do something much more seriously on this issue to improve our position... (Time bell rings)

MR. DEPUTY CHAIRMAN: Please conclude.

PROF. CHANDRESH P. THAKUR: I submit for the consideration of the Government that book publishing should be treated as art industry with all the concessions that accrue to any industry, and if there is any priority required, this industry should get top priority in implementing it ... (Time bell rings)

Lastly, Sir, we must bring in the iaternational aspect in our education policy. We need foreign education contacts as an instrument for exposure to our studentsand our educational systems -to what is better or even the best in the world. A policy of national scholarships, systematically linking national priority needs in the manpower area, should be developed to promote foreign education. The other part relates to education to foreigners in India. It can be built, and very effectively built, for better international economic and political relations. At one point of time, it was known that prof. Harold Laski had several Prime Ministers in the wor'd from among his students. This was the result of allowing access to good education in England. Can we not use that model and convert it into an asset where our educational facilities could be made accessible on a carefully organised basis to students from the developing countries or dveloped countries? And that can provide the basis for lasting benefits. My grateful thanks to you, Sir.

MR. DEPUTY CHAIRMAN: Mr. Chaturanan Mishra. Five minutes.

SHRI CHATURANAN MISHRA: At least give me some more time to express myself.

उपसभापित महोदय, मैं सबसे पहले मेरे नाम पर जो अमेंडमेंट है उसको मैं यहां पर मूब करता हूं। इसमें जो नंबर 17 का है उसको मैं मूब नहीं करता हूं क्योंकि वह डिन्डेन्ट है। वह पहले आ चुका है। मैं आपकी अनुमति से बाकी सर्भ अमेंडमेंट पेश करता हं:

s. ''पृष्ठ पर, ''(क) समेवित बाल विकास-सेवा, शीर्षक की मद संख्या (VI) के पश्चात् निम्नलिखित जोड़ा जाये:—

'(vii) एक कानून बनाया जाना चाहिए जिसके अन्तर्गत सभी खानों, कारखानों और ऐसी दुकानों और प्रतिष्ठानों में, जहां 100 से अधिक व्यक्ति काम करते हैं, उनके बच्चों के लिए समेकित बाल विकास सेवा केन्द्र खोला जाना अनिवार्य होगा।

एक ऐसा ही कानून प्रत्येक नगर पालिका और ग्राम पंचायत के लिए बनाया जायेगा और राष्ट्र य विकास परिषद की अनुमति से इस काम के लिए पंचायतों को पूरा भू-राजस्व उपलब्ध कराया जायेगा तथा नगरपालिकाओं को मनोरजन कर से प्राप्त होने वाला धन उप-लब्ध कराया जायेगा ।

(viii) सभ समेकित बाल विकास सेवा केन्द्रों में केद्रीय सर-कार के खर्चे पर मध्याह्न भोजन की व्यवस्था की जायेगी।

9 ''पृष्ठ 21 पर पैरा 11 के अस्तिम वाक्य के स्थान पर निम्न-लिखित प्रतिस्थापित किया जाये:—

ं 'उन छात्रावासों में केन्द्रीय सर-कार के खर्चें पर मोजन की व्यवस्था की जायेगी।'" [श्रं: चतुरानन मिश्र]

10. "पूछ्ठ 24 पर, पैरा 15 के भाग (ग) में 'ग्राने जाने' शब्दों के पश्चात् 'एवं रवानगी' शब्द अन्त:-स्थापित किये जायें।"

 11. "पृष्ठ 38 पर 'xvi' के पश्चात् निम्नलिखित जोड़ा जाये:—

'(xvii) बच्चों के बैठने के लिए बेंच या दरी !

(xviii) पांच वर्षों के भीतर प्रत्येक विद्यालय का भवन।"

12. "पृष्ठ 44 पर, पैरा 4 के भाग (ङ) के ग्रन्त में निम्नलिखित जोड़ा जाये:—

जिस प्रकार प्राथमिक विद्यालयों के लिए 'श्रापरेशन ब्लैंक बोर्ड' चलाया जायेगा उसी प्रकार माध्य-मिक विद्यालयों के लिए श्रापरेशन पाठ सामग्री चलाई जायेगी जिसमें पर्याप्त संख्या में क्लास रूम, पुस्त-कालयों, कामन रूम श्रीर सम्पन्न प्रयोगणालाश्चों तथा ग्रन्थ पाठ सामग्री की गारंटी दी जायेगी।

13. "पृष्ठ 45 पर, पंक्ति 23 के पश्चात् निम्नलिखित जोड़ा जाये:—

'इन विद्यालयों में गरीबी की रेखा से नीचे के परिवारों के बच्चों के लिए 50 प्रतिशत स्थान ग्रारक्षित होंगे।"

14. "पृष्ठ 50 पर, पैरा 1.6 की पंक्ति 7 में 'कृषि' शब्द के पश्चात् निम्नलिखित शब्द अन्तःस्थापित किये जार्ये :—

'बागवानी, पगुपालन; दुग्ध, मांस व्यापार, कृषि उद्योग, हस्त-कला, खेलकृद का समान, ललित कला।''' 15. "पृष्ठ 53 पर, पैरा 1.12 के अन्त में निम्नलिखित जोड़ा जाये:—

किन्द्रीय सरकार एक ऐसा संस्थान कायम करेगी जो राष्ट्रीय स्तर पर सभी व्यवसायों का ग्रध्ययन करके विकासणील व्यव-सायों के सम्बन्ध में ग्रावस्यक पाठ्यकम तैयार करेगा तथा इसे संबंधित व्यावसायिक विद्यालयों को उपलब्ध करायेगा।"

16: "पृष्ठ 53 पर, पैरा 1.13 के अन्त में निम्नलिखित जोड़ा जाये:—

'इन संस्थानों की एक बड़ी कमजोरी यह है कि कारखानों से इनका सम्बन्ध न के बराबर है और इसके परिणामस्वरूप प्रक्षि-क्षितों का ज्ञान स्कूली ही रह जाता है। इसलिए ऐसी व्यवस्था की जायेगी जिससे प्रशिक्षाधियों को कुशल व्यावहारिक ज्ञान प्राप्त हो सके।

दूसरे, उद्योगों में वर्षी से भारी संख्या में ऐसे अनुभवी कुशल मजदूर लगे हुए हैं जो सैद्धान्तक ज्ञान प्राप्त कर लेने पर उच्च कोटि के तकनीषियन सिद्ध हो सकते हैं। इसलिए ऐसी व्यवस्था की जामें जिससे ऐसे कुशल कारीगर औप-चारिक रूप से तथा खुले विश्व विद्यालयों में सैद्धांतिक ज्ञान प्राप्त कर सकें।"

18. "पृष्ठ 147 पर, पैरा 5 के अन्त में निम्नलिखित जोड़ा जाये :—

'डिप्रियों की लालसा थ्रौर उच्च शिक्षा पर दबाव पड़ने के मुख्य कारणों में से एक कारण नियोजन के अवसरों में भारी कमी होना है। इससे बचने के लिये, समाजवादी देशों में विद्यमान प्रथा की तरह, अति मेधावी छात्रों को छोड़कर बाकी छात्रों के लिये माध्यमिक स्तर की शिक्षा के पश्चात् नियोजन की गारन्टी के साथ व्यावसायिक प्रशिक्षण ग्रारंभ किया जायेगा ग्रौर नियोजित व्यक्तियों के लिये भी उच्च शिक्षा की व्यवस्था की जायेगी।'''

19. "पृष्ठ 204 पर, पैरा 3 के अन्त में निम्नलिखित जोड़ा जाये :— 'नियोजन में महिलाओं को अगरक्षण देना।'"

जहां तक एक्शन प्लान का सम्बन्ध है मेरे लिहाज से इस एक्शन प्लान में जो हमारी शिक्षा की मल समस्यायें हैं, जो बर्निंग इशज हैं उनके लिये कोई खास समा-धान नहीं दिया गया है। मेरी धारणा है कि सबसे बड़ी समस्या है विशाल निरक्षरता की। शिक्षा का जो स्टैंडर्ड गिर रहा है, स्तर गिर रहा है उसकी, शिक्षा के व्यवसायीकरण की श्रीर जो बड़े पैमाने पर ड्राप श्राउट्स होते हैं उसकी । इसका कोई निराकरण इस एक्शन प्लान में नहीं दिया गया है। एक ग्रौर समस्या है शिक्षा के बारे में कि स्टैंडर्ड गिर गया है इसलिये सिलेबस दरुस्त करेंगे । मैं मंत्री महोदय का ध्यान ग्राकर्षित करूंगा कि कुछ बात जो हम लोगों ने किसी सिलेवस में या कोर्स में नहीं रखी हुई है उसकी बड़ी तेजी से हमारे लोग सीख रहे हैं। इस अप्रोर सरकार का ध्यान गया है या नहीं? इंजीनियरिंग में, डाक्टरी में या कला में कहीं पर यह है कि घ्स लेने के ये-ये तरीके हैं? कैसे घस लिया जाए? लेकिन यह सब कोई सीख जाता है बिना किसी सिलेबस के, बिना किसी कोर्स के बड़े पैमाने पर ये लोग सीख रहे हैं। राजपाट तो श्राप लोग ही चला रहे हैं। कैसे िखला देते हैं, कौन तरीका है आपके पास ? यह हमको तो मालम नहीं है। मैं पृष्ठना चाहता हं कि ये लोग कैसे घस लेना सीख जाते हैं।

दूसरी बात यह है कि सिलेबस में साम्प्रदायिकता पढ़ाने की बात नहीं है। हां, इतिहास में एवं सिलेबस में यदाकदा साम्प्रदायिकता की बातें हैं, लेकिन मुख्य रूप में नहीं। लेकिन छात कम्युनलिज्म घड़ल्ले से सीख रहे हैं। जो टैरेरिज्म आ गया है क्या इसकी भी आपने सिखाया है? आप इस बात पर गौर कीजिये कि जो सिलेबस में नहीं है वह ये कैसे सीख जाते हैं। इस

सम्बन्ध में मैं ग्रापको कहना चाहता हं कि म्राप जिस दिशा में जा रहे हैं उससे ये सारी चीजें बढ़ेंगी। पहली बात यह है कि भारतीय पुंजीवाद को कुछ लाख इंटैलीजेंट लड़के-लंडिकियों की जरूरत है जो स्राधुनिक टैक्नीक में, हाई टैक्नीक में दक्ष निकलें । वे चाहे इलेक्ट्रोनिक से हों, बायो-इलेक्ट्रोनिक से हों, सूपर कम्प्युटर के हों, सैटलाइट के हों, लेजर के हों, या रोबोटिक्स ग्रीर इनफारमेटिक्स । ग्रन्तर्राष्ट्रीय व्यापार में प्रतियोगिता करने के लिये यह आधनिकी-करण भारतीय पंजीपतियों के लिये जरूरी है। इन्हीं की जरूरत परी करने के लिये ये नवोदय स्कल खोले जा रहे हैं और इस प्रकार से ग्राप नवोदय की ग्रोर जा रहे हैं। मैं जानना चाहता हूं कि इसमें कौन-सी नई बात है ? मैं समझता हं कि इसमें कोई नई बात नहीं है। ये सब काम आप भारत के पंजीपितयों के लिये कर रहे हैं। जैसे ग्रापने श्रार्थिक क्षेत्र में नई पंजीबादी नीति का प्रतिवादन किया है, पब्लिक सेक्टर के बजाय ग्राप प्राइवेट सेक्टर की तरफ जा रहे हैं उसी तरह से ग्राप शिक्षा में भी जो नीति पहले लाग् थी, कामन स्कुल की नीति थी, उसको समाप्त कर रहे हैं। सन 1968 में कामन स्कल सिस्टम सिद्धांत तय किया गया था. लेकिन ग्रापन उसको छोड़ दिया है ग्रीर ग्रव तथाकथित नवोदय स्कलों की तरफ ग्राप जारहे हैं। पहले सर्वोदयेथा। सर्वोदय के होते-होते टाटा-बिरला उदय हो गये। अब म्रापने नवोदय की नीति चला दी है। इसमें किस-किस का उदय होगा, यह थोड़े दिनों के बाद आपको मालम हो जायेगा, वयोंकि यह देश कछ ही लोगों का देश नहीं है. 75 करोड लोगों का देश है। यह स्नापकी नई नीति चलने वाली नहीं है। वक्त रहते ग्राप सोच लीजिये, यही आपके हित में होगा।

जो नये नवोदय स्कूल खोले जा रहे हैं उनमें भाषा के सम्बन्ध में कई माननीय सदस्यों ने जिक्र किया है । भाषा के सम्बन्ध में कोई झगड़ा नहीं होना चाहिये । जहां तक मुझे जानकारी है, अंग्रेजी और हिन्दी के अलावा मातृभाषा का भी प्रावधान कर दिया गया है । अगर नहीं किया गया है तो उसको जल्द से जल्द कर देना चाहिये । इस सम्बन्ध में मैं आपका ध्यान सोवियत

[श्री चतुरानन मिश्र]

यूनियन के बारे में छपे एक समाचार की तरफ दिलाना चाहता हूं। उन्होंने जो कुछ लिखा है उसको मैं पढ़ कर सुनाना चाहता हूं--

General text books and manuals are published in the U.S.S.R. in 52 languages including tongues of minor ethnic groups some of which number just several hundred people.

वहां कुछ सैकड़ों के लिये जब यह प्रावधान किया जाता है तो हमारे जैसे बड़े राष्ट्र में यह क्यों नहीं किया जा सकता है ? नवादय स्कल की भाषा के बारे में ग्रगर पार्लियामेन्ट से ही झगड़ा शुरू हो गया तो देश में क्या होगा ? ग्रापने एक्शन प्लान में दो तीन विषयों पर जोर दिशा है ? आपने नात-फारमल एज्केशन की बात कही है और आपने जोव्ह को डिग्नी से डिलिक करने की बात कही है। हमारे ख्याल से तो हमारे देश में जोदर पहले से ही डिग्रोज से डिलिंक हैं। हमारे देश में लगभग एक लाख से अधिक इंजीनियर्स और डाक्टर्स, साइंटिस्टस बेकार पड़े हये हैं। ये जोब्स से डिलिंक नहीं हें तो ग्रीर क्या हैं? मंत्री जी ने पहले से ही जोड़स को डिलिंग कर दिया है। इस लिये डिलिक की बात और नवोदय स्कूलों की बात मेरो समझ में नहीं आती है। हमें तो ऐसी नीति चाहिये जो डिग्री से जोब्स को लिंक करे और सनी सहिंकिकेट वालों को रोजगार दे। जहां तक नान-फारमल एजुकेशन की बाज़ है, जब हमारे देश में फारमल एजकेशन की बात चल रही थी तो भारत सारी दनिया में निरक्षरता में प्रथम स्यान पर है। भारत सरवार को इस प्रथम स्थान के लिये बबाई है। कम से कम नि-रक्षरता में आव विका में प्रथम स्थान पर तो आये। अव जब फारमल एज्केशन नान-फारमल हो जायेगी तो मैं समझता हं आप फर्स्ट क्लास फर्स्ट हो जायेंगे और इस शिक्षा के माध्यम से सबसे ग्रधिक निरक्षर विश्व में इस देश में इस सैंचरी के अन्त तक हो जायेंगे... (व्यवधान) । श्रीमन्, आप दो तीन मिनट का समय और दीजिये। यह इतना बड़ाच।र सौ पेज का डाक् मेल्ट है। इसमें ग्राप हमें थोड़ा समय दीजिये।

उपसभापति जी, चंकि समय नहीं है. मैं सिर्फ सझाव दे देना चाहता हूं। यह जो वाल-वाड़ी यानी किन्डरगार्टन सिस्टम है उसके लिये मैंने एक संशोधन भी दिया है। हम चाहते हैं कि हर खान में, कारखाने में, पंचायत में. नगरपालिका में आप इस किन्ड-रगार्टन सिस्टम को अनिवार्य कीनिये। अगर आप चाहते हैं कि शिक्षा का स्तर आगे आये तो आ इसको लागुकोजिये। आपने एक्शन प्लान डाक्मेन्ट में लिखा है कि जो स्टेट बस होगी वह बच्चों को स्कूल ले जायेगी । लेकिन प्राइवेट बसें क्यों नहीं ले जायेंगी, यह वात मेरी समझ नहीं ग्राती है। क्या वच्चों को प्रथम मुक्त ले जाने की प्राइवेट वस पंक्चर हो जायेगो या एक्सीडेंट हो जायेगा जो आप हमें उसके लिये रोक रहे हैं ? ब्राप ऐसा क्यों कर रहे हैं ?

दूसरी बात मेरी समझ में यह नहीं का रही है कि क्यों हमारे बच्चे स्कूल नहीं जा रहे हैं इस पर सरकार गम्भी ता से विचार नहीं कर रही है। क्या वे सब मूर्ख रहना चाटते हैं ? नहीं, ऐसा नहीं है। यह उनकी लाचारी है। गरीव परिवार में बच्चे एक सप्लीमेंटरी बजट को तरह से हैं। जैसे सप्लीमेंटरी बजट ग्राप कुछ हजार करोड़ रुपयों का हर साल लाते हैं उसी तरह से बच्चे भी हमारे देश में सप्ली-मेंटरी बजट को तरह से हैं। वैसे ही हर परिवार में बच्चा सप्लोमेंटरी बजट का काम करता है । चरागाह, जनावन, पशु-पालन वहीं करता है। इसलिये आप इन चीजों की सुलम व्यवस्था कीजिये तभी आप उनको स्कूल में ला सकते हैं नहीं तो आप उनको नहीं ला सकते हैं।

में एक बात धीर कहना चाहूंगा। शिक्षा में एक ऐसी पढ़ित का समावेश किया जाय जिसमें शुरू से ही लगे एड धनं दोनों का काम हो सके। अगर इस व्यवस्था के अनुकूल शिक्षा पढ़ित आप ला सकते हैं तभी आम लोगों के लिये शिक्षा सम्भव है और तभी हम इसको लेगर अगे वढ़ सकते हैं। नहीं तो हमें ऐसा लग रहा है कि हम लोग शिक्षा जगत में इस ऐक्शन प्लान से और पीछे पड़ जायेंगे और सारी दुनिया में भारत हंसी का पान बना रहेगा। माननीय अटल विहारी वाजपेयी जी ने शिक्षा में राष्ट्रीय एकता स्थापित करने की

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वात कहीं है, आप खानकी करण की ओर जा रहे हैं, इसिलये उन्होंने इसमें सहयोग का हाब बढ़ाया है। लेकिन जहां तक वाम-पंथियों का सवाल है उनकी राय में आपकी इन नीतियों के आधार पर कोई ऐसी राष्ट्रीय नीति प्रोतिपादित नहीं हो सकती है जिसमें कि हम लीग साझीदार हो सकें। आखिर में मैं मंत्री मह दय से आग्रह करंगा कि वह मेरे संशोधनों पर गम्भीरता से विचार करें। धन्यवाद।

The questions were proposed

SHRI LAKSHMI KANT JHA (Bihar): Sir, I rise to make only a brief intervention. I am lully supportive of the new policy. What I want to touch upon are a few points which have been very much on my mind about which I have been talking in the past also. Many of them are getting reflected in the paper we have here. There are still some doubts and misgivings on them. So, I thought I would put forward my thoughts before this august House.

Sir, the major problem which confronts education which all talk about is lack of resources. It is, therefore, very impoitant that such resources which are there are most effectively used. It is well-known that the allocation is lopsided in that so much of our resources get into colleges and universities which produce graduates who find it extremely difficult to get a job. Now, why is this so? All State Governments, when they get resources for education, forget the other side and emphasise the university education for the reason that for getting into Government service, which has a wide range of posts, degree is supposed to be the minimum qualification. And most parents want their children to be eligible for that. When I wo.s the Governor of Jamniu and Kashmir, I found that in the backward areas wheTe there were no schools, the parents said, "We do riot want schools, we want a college or a university so that our students can get Government jobs. They cannot afford to go to Jammu or Srinagar and live in the hostels there." So, delinking of jobs from degrees already attained is very necessary. Please recruit them at a younger age and then give them the education you want. I am all for giving ad-

ministrators the best possible education. Educate them after selection, after recruit ment, at Government expense. But do not let them become a charge on the commu nity at large. Similarly, in regard to tech nical education, we open up institutions. Nobody goes to them. Only those institu tions are popular where there is some strong probability or prospect of employ ment. Engineering used to be one of this type when there were a very few colleges. Now medical colleges have multiplied and the demand for medical colleges is great because there is a chance of private prac tice to the point that there are colleges opening which charge high capitation fee and students are prepared to pay it and go there. So, there is no lack of resources. People are prepared to pay the cost. To my mind, it is a mistake to offer these edu cational facilities at a cheap rate then say that we have no resources to build more. I would much father that the Government spend more money. charge high enough fees from al] those who can afford to pay it and give concessions, give scho larships, give facilities to those who are deserving and needy. Then you will have the resources for putting up a college. When private people are prepared to put un a college and find it profitable, why should Government find th-at if it puts up a medical college it is going to lose mo ney? And the more medical colleges you have, the wider will be the spread of health facilities throughout the country be cause each medical colleges has a hospital attached to it. Similarly, coming to the primary stage. In a city like Delhi, it is impossible to get children to school. Peo ple who get transferred to Delhi ask What can we do? We do not get admission for children? There are tin-pot schools, advertising themselves and making money. The Government said is som?tliinc wrong with the concept of what should be the basis on which we make schools available. \ do not mind private schools coming up. provided wa ensure standards. We worry too much about whether they "are making mosey or not. I am more worried about whether they maintain standards or not. Sometimes people say that these schools, like public schools, are elitist in character and frown upon them. I do not. I maintain that if

[Shri Lakshmi Kant Jha]

the rich are able to afford so many things that the poor cannot, and if they want to get better education for God's sake, let them have it. If we must have people who are rich, let them at least be educated. It will be much more dengerous for the community if the rich are uneducated, illiterate or have no knowledge of the facts of life. But I would insist that in all such institutions, Government should send scholars, subsidize them at its own expense. Oxford and Cambridge used to be the homes of the privileged. Now these are world-famed institutions because only the meritorious can get in there, and not because of family connections. I myself ami connected with a trust v/hich is sending ten Nehru scholars a year to Cambridge whom we subsidise, along with other trusts, So they go and 8tudy there free. They are doing exceedingly well. They go on merit alone. Let us not frown upon them. But let us be clear in our mind about whom to subsidise and whom not to subsidise.

Some reference was made to linguistic States. They came int₀ being very deservedly. But we have to bear in mind one fundamental principle on which democracy works. In democracy, we accept majority rule on the principle and in the hope that if I am in minority today, J can convert other people to my way of thinking and become part of a majority. But there are certain things where it does not happen. Religion is one. And therefore we adopted secularism, so that we are neutral between religions. I would urge that even though the States have come into being on a linguistic basis on account of reorganisation, w'thin each State there must be the greatest tolerance of people who do no speak the language of the State. We have problems on the borderbetween the States, because if you carry the logic of linguistic State? to the extreme, then nobody—who does not speak that language-can stay there and you will be landing yourself with the same logic which led to the partition of the country. So, let us not make language a reason for division, not make language a barrier between the people It should be the means of communication. So, though

we have linguistic States, let us, in the matter of linguism, show extreme tolerance. Thank you.

SHRI NIRMAL CHATTERIEE (West Bengal): You referred to minority language between the States. By tolerance, did you say, one should not have the mother tongue but some othe, tongue?

SHRI LAKSHMI KANT JHA.- I was talking of linguistic minority having the liberty to speak their own language in a State where majority language may be the basis.

MR. DEPUTY CHAIRMAN: Shri' Ma-tto. Absent. Prof. Chatterjee.

PROF. (MRS.) ASIMA CHATTERJEE (Nominated): Mr. Deputy Chairman, I rise to support the Programme of Action on National Policy on Education.

There were much discussions and a debate on the national policy on education in this august House a few months back. Various siiggsetions were made by my hon. col'eagues. Possible difficulties which could be visualised in the implementation of this policy were also discussed and the hon. Minister explained all the points very clearly which were raised by opposition Members and also Members on the Treasury Benches. We were all convinced that it would be worthwhile to implement this National Policy on Education The Action Plan for implementation of the education policy drawn up on the basis of the reports of 23 task forces which went into the different aspects of the new policy, on the basis of new ideas and concepts arising out of the debate on the subject and on the basis of the Kotharj Commission's recommendations on education policy, has been plr.ced before the House today for approval.

Sir. the 204-page document discussing t'ne Programme of Action provides a broad strategy. The phased Programme of Action i_s spread $^{\rm ov}$ -r several years, after the Eighty Five-year Plan ending 1995 and beyond. Slow but steady wins the race. Perhaps, this is the idea behind it. The programme will be taken up phase-wise 'and the phasing of the programme has been kept somewhat

flexible so that the implementing agencies may be able to match mobilisation of resources whh the process of execution.

The financial implications of different programmes need close scrutiny. Not only it is expected that the Planning Commission 'and the Finance Minister will be consulted, but I feel, I expect the Education Ministers of various States and Vice-Chancellors o(f vajrious universities will also be consulted in this matter. The Centr_e and th_e States should both shoulder the responsibility and 'he States must fully co-operate with the Centre. States must be involved in educational reconstruction. The people must realise and appreciate t'hat the Programme of Action is not only for their benefit but it is also for the benefit of the children.

Sir, the Action Plan deals with the whole gamut of education, starting with early childhood Care and education, elementary and non-formal education, education (for drop-outs, vocationalisation of secondary education and stretching to higher education, technical and m'anage-meaf of education, research and devlop-nient. sir, higher education is a key to the progress of the nation. The concept of higher education is regarded as one of the most important indicators of 'a coun-try'a well-being and its future because it provides vocational, managerial and skilled manpower to different sectors of development. That is why, much emphasis has be«n laid on the improvement oif higher education in order to make it more meaningful. It has a great impact on various spheres of life of the future generation.

The content of higher education and structure of courses should be so designed as to 'help in realising the social objectives. This is a very important point. Undergraduate courses ar_e t_0 be restructured in response to and in conformity with the manpower needs and needs of development. Delinking of degrees from jobs has been mentioned. I think, it is not desirable. The structure $_0$ f courses should b_e so oriented that the nexus between degrees and jobs is strengthened and the standards are more suited to the employment market. The Action plan 'has proposed the constitution of a national

apex body to deal with various aspects. This is welcome $_{<}$ Th $_{e}$ constitution of separate bodie $_{s}$ on the lines of the UGC \bullet has been proposed ifor agriculture, medn cine, engineering and distan $_{Ce}$ education. I would Hte to know from the hon. Minister, what will be th $_{e}$ rol $_{e}$ of the ICAR, ICMR and $_{e}$ National Council On Technical Education?

I deeply appreciate the 'Operation Blackboard' scheme and the concept of Navodaya Vidyalayas 'as well as 'he stress on quality education. It has been mentioned that efforts will b_e made t_0 set UP one such vidyalaya in every district $_0$ f the country by 1990 and this will be fully residential. This is highly commendable. The Centre will play a major rOl_e ; $_n$ policy formulations and the States will concentrate on the management and implementation of the policy The hon. Minister has assured that there wi'l be no constraints regarding the (funding of 'he Action Pt'an $_0$ n [he education policy. He has said thai additional funds would be made* available.

Sir. education Wnich was transferred from the Slate List to the Concurrent List under the Constitution of India in January, 1977, will remain there. This transfer does not mean usurpation of the powers of the States, but it only 'signifies a meaningful partnership' between the Centre and the States; the field of education. I would like to know from the hon. Minister w'nat does he mean by 'meaningful partnership'? How far can this partnership be stretched in 5.00 P.M. order to maintain the academic atmosphere and peace in universities so that the progress of education in any level is not hampered? I feel the Inira Gandhi National Open University should provide linkages with the academic institutions oif the States and also various institutes where the correspondence courses h'av, been introduced in various universities.

Before I conclude I have no hesitation in supporting this programme of action on national policy on education 1986.

SHRI CHITTA BASU: Sir, the Action j Programme on National Policy on Edu* ! cation 1986 i_s nothing but abdication of

the constitutional obligation of the Government, Provision of free and compulsory education to all children until they complete their age of 14 years is one of the Directive Principles of our State Policy. I have got no time to go into details but from this document, part II, paragraph 7, it is quite clear that the Govarn-ment is going on the way of abdicating with constitutional responsibilities.

As vou are aware, Sir, up till now the Government has not given stress and emphasis on the primary education, particularly univrsalisation elementary education. According to one estimate 4.67 crore children will be outside thi» schooling scOpe by 1990 and this figure has been arrived at on the basis of 1.5 per cent of the population growth. As a matter di fact, the population growth rate is 2.5 per cent. Having regard to the population growth rate, by the end of 1990 the number of children who will not be able to enter into school would be about 8 crores. My question to the hon Minister is, has anything been provided for the absorption of these children who will not be having an opportunity olf joining the school? (Interruptions), When you nod your head, I know your resort is to nonformal education. According to the present estimate it is not possible to absorb the entire strength and, threfore, you 'are relying upon the resort t,, non-formal education. Non formal education is not a substitute for univer-salisation of elementary education. Again, 1 would say that this is also one of the) instances of sliding back from the con^ stitutional commitments that this Government has made. The question of liquidation of illiteracy, eradication of illi-1 teracy should have received the main emphasis. would be astonished to find that in 1951 there were 30 crore people who were illiterate, in 1961 the number was 33 crore, in 1971 it was 37 crores, in 1981 it was 44 crores and by 1990 it would be about 40 crores, about 66 per cent of our total population. Does your 'operation blackboard' provide any

programme for the eradication of the growing number of illitrants in our country?

SHRI P. V. NARASIMHA RAO; Y«s.

SHRI CHITTA BASU: Please show. Therefore, Sir, it is my humble submis*-ion that this .operation blackboard or this Action Programme on the new education po'icy does not attack the basic weakness of our policy, that is elimination of illiteracy and universalisation ©f eliminatary educaion.

He has mentioned 'about the provision of resources. The 7th Five Year Plan has already been framed. For the sector of education some allotment has already been made. I do not know whether additional funds will be made available, apart from the allocation in the Seventh Five Year Plan, for the implementation of this programme.

SHRI P. V. NARASIMHA RAO: Yes.

SHRI CHITTA BASU: Even the allocation in the Seventh Five Year Plan is absolutely inadequate, particularly in respect of univers'alisation of elementary education. The Seventh Plan allocation is Rs 4775 crores, of which for the Primary education an amount of Rs. 1830 crores has been allocated. Just imagine what firadtion of the total allocation under the sector of education is for primary education. But according to ^a documents available with us, it is found that for universal elementary education an amount of Rs. 6400 crores will be needed. This is exactly the position. May I know from the hon. Minister if they say that they are very much interested in the programme of universalisation of primary or elementary education a*d this Action Programme does include a detailed programme for this, as 'o what is the actual amount which is going to be spent for this universalisation programme?

 S_0 far as adult education j_s concerned, that is a'so one $_Gf$ the potent weapons jfor eradication of illiteracy. According *to* me, the Seventh Plan allocates only

Rs. 360 crore. With this allocation under the Seventh Plan, it is absolutely impossible eliminate illiteracy or universalise education. Therefore primary there the indication as to what additional is programme is there in 'Operation Black Board' or any other programme. Will the Minister have .hat amount of sincerity to say that this is the target, by this year we shall be able to fulfil this target? Instead of saying that, they are trying to have the target itself lowered, as I have already mentioned.

So, Sir, this Action Programme is not going to take us a long way, particularly in respect of eradication of illiteracy and universalisation of elementary education which should be the main twin objective fo_r any educational policy for a country like India.

MR. DEPUTY CHAIRMAN: Shri Sharad Yadav. Five minutes, please. May I make an announcement? At 8 o'clock, Members can have their dinner one after another. At eight it will be ready. The Minister for Parliamentary Affairs has arranged it.

SHRI SATYA PRAKASH MALAVIYA: What is the time for Lok Dal? You said five minutes.

MR. DEPUTY CHAIRMAN: He was absent when I called his name. And your party's allocation k six minutes.

श्री शरद यादव (उत्तर प्रदेश) :

मान्यवर, ऐक्शन प्रोग्नाम ग्राज सदन में

रखा गया मुझे ग्रफ्सोस के साथ कहना

पड़ता है कि इस देश के शिक्षा नीति

पर बहस हो रही है श्रीर ग्राज सदन का

यह ग्रंतिम दिन है। इस ग्रंतिम दिन में

सिफं चार घन्टे में हम हिन्दुस्तान की राष्ट्रीय

श्रिक्षा नीति पर बहस करना चाहते हैं।

इस सरकार को एक तरह से तरमीम

करने का फोबिया चढ़ा हुग्ना है। इसके

दिमाग पर एक बात सवार है कि देश बदले,

न बदले, जो हिन्दुस्तान का सब से लाचार

गरीब इंसान है उस की जिन्दगी में कोई बदल आये या न आये. लेकिन बदल चाहते हैं यह लोग कागजों में, ग्रपनी किताबों में । यह जो शिक्षा नीति का दस्तावेज है, इस सारे दस्तावेज को मैंने पढा । मान्यवर, इस को पढ़ने के बाद एक नतीजे पर पहुंचा हूं कि एक ही बात सरकार चाहती है पूरी शिक्षा नीति को बदलने में कि नवोदय नाम के स्कूल वह खोलना चाहती है। इस देश की सारी मानस को, सा ी आजादी को, सारी चीजों को बिगाडने का काम इस देश की नई शिक्षा नीति ने किया है। मैं, मान्यवर कहना चाहता है कि हिंदुस्तान की चाहे बेरोज-गार हो, चाहे ीनता से ग्रसित ौजवान हों, जितनी म समस्याये हैं, उन समस्याओं कं जड़ों मैं यह यदि आप देखेंगे तो यह शिक्षा नीति है। शिक्षा नीति को बनाते समय 4-5 बातों पर सबसे ज्यादा ध्यान देना चाहिए या लेकिन इस सारे दस्तावेज में यह नवोदय नाम के विद्यालय जो हैं इनको खोलने भर का कार्य उसमें रख दिया है ग्रौर इनके नाम पर नई शिक्षा नीति का दस्तावेज ये पूरे देश में प्रचारित करना चाहते हैं ग्रौर वाह-वाही में इस देश को नष्ट करने का इनका पूराना सिलिशिला बंद होने वाला नहीं है। कहीं संकल्प नहीं, कहीं मजबूती नहीं, कहीं शिक्षा में हिंदुस्तान में बराबरी नहीं। मान्यवर, एक तरफ वे लोग हैं जो कि दून स्कुल में सराबोर हैं, सिंधिया स्कुल या इस तरह के स्कलों में पढ़कर पूरे देश की सारी नौकरियों पर कब्जा करते में ग्रापके सामने खडा हैं, एक तरफ हुं।जो बचपन से लेकर ग्रंत किसी स्कल में नंबर दो पर नहीं रहा, लेकिन इस देश में, यहां इस सारे के सारे सदन में देखें गैंने देखा कि जिनको अपनी मां की बोली बाती है, जो अपनी मां की बोली में ग्रपने हिंदुस्तान के दर्द को, तकलीफ को कहना चाहते हैं, वे सब यहां नहीं हैं, मैं चार पांच वर्ष बाद राज्य सभा में ग्राया हं तो मैंने सारी चीजों का, जो नई सरकार ग्राई है उसके जो मंत्री हैं. उनको बारीकी से देखने का काम किया है..

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सीताराम कैसरी) : शिक्षा नीति पर बहस हो रही है...

श्री शरद यादव : में शिक्षा नीति पर ही बोल रहा हं ग्रापको जिस तरह से टिकट भी न पा पाए, इसके बाद भी ग्रापका बोलना बंद नहीं होता ? में भ्रापके पक्ष में बील रहा हूं, जरा शांत रहिए, जरा सुनिए, मेरे कहने का मतलब यह है कि जब मैं इस सदन में आया तो मैंने कहा कि किसी भी शिक्षा नीति को बनाते समय भाषा नीति का तय करना सबसे जरूरी काम है। भाषा के बारे में, बोली के बारे में नीति नहीं बनेगी तो शिक्षा बेकार है। इसका उदाहरण में देता है। इस सदन में, इस मंत्रिमंडल की पहली गलती है राजनीति में। राजनीति में एक बड़ी शिक्षा होती है, एक स्वाभा-विक ब्रादमी राजनीति में ब्राता है तो उसके लिए राजनीति का कोई अलग बिम्वविद्यालय नहीं होता है, वह रिक्शा वाले से शिक्षा लेता है, किसान से लेता है, मजदूरों से लेता है ग्रीर बड़ी कठिनाई से राजनीति के इलाकों में जनता के बीच ग्रपनी मान्यता प्राप्त करता है। मैं यह कहता हूं कि जो मंत्रिमंडल है, उसमें वही लोग बैठे हुए हैं जो दून स्कूल में पढ़े हुए हैं, ये ग्रंग्रेजी भाषा की ज्यादा जानते हैं। मां की बोली बोलने वाला कोई प्रतिभाशाली व्यक्ति हिंदुस्तान में पैदा होकर इस देश के सर्वोच्च पद पर नहीं पहुंच सकता है। कबिनेट में नहीं पहुंच सकता, ग्रपनी भावाज को रख नहीं सकता, श्राज जनता के वीच में पैदा होने वाले लोग जैसे सीताराम केसरी-कई तरह की खराबियां इनकी में जानता 🕏 लेकिन राजनीति में वे समझदार भादमी हैं, एक मिनट भी बात को समझने में इनको दिक्कत नहीं होती । यौर भी कई नौजवानों को हम जानते हैं जो हमारे रास्ते को छोड़कर उधर चले गए हैं, उन की प्रतिभा से भी हम वाकिफ हैं। में मानव संसाधन मंत्री जी की बात नहीं करता हूं। लेकिन में समझता था कि इनके चलते हिंदस्तान

में ऐसी शिक्षा नीति नहीं बनेगी, वे उसी पाप को अपने हाथ से नहीं करेंगे, जिस पाप के चलते हिंदुस्तान, सारा देश कलंकित हैं, सारा देश पिछड़ रहा है, लेकिन इन्होंने भी वही काम किया । वे भाषा के बारे में मौन हैं, भाषा के बारे में कोई खुलासा नहीं कर रहे हैं। में अपने साथ के भिन्नों से कहना चाहता हं कि मेरा कहना यह नहीं है कि हिंदी उनके ऊपर थोपी जाए। वे चाहे तमिल में काम करना, चाहें मलयालम में. वे काम कर सकते हैं लेकिन उनको मां की बोली में काम करना चाहिए। में तो यहां तक कहने के लिए तैयार हं कि तमिल-तेलग को अनिवाय भाषा बना दिया जाना चाहिए चाहे उत्तर प्रदेश हो या मध्य प्रदेश हो। हम उसे सीखने के लिए तैयार हैं। कोई सीखना नहीं चाहता है तो जबरदस्ती करें। लेकिन इस देश में एक डेड फीसदी लेग जो पब्लिक स्कूल, दून स्कूल में पढ़ते हैं, मैं इंजीनियरिंग कालिज में पढता था मौर पढते-पढते विश्वविद्यालय की यनि-यन का अध्यक्ष भी था, जितने भी मैंने देखें उन महाविद्यालयों में पढ़ते-पढ़ते एक भी प्रतिभा नहीं दिखाई दी । लेकिन सारे के सारे अंग्रेजी पढ़े लिखे लोग काम पर लगे हुए हैं । उनमें से मैं जानना चाहता हं कि कितने बेरोजगार लोग हैं। नयी शिक्षा नीति को आप रोजगार से अलग करना चाहते हैं। मैं कहना चाहता है कि 6 बातें शिक्षा नीति में होनी चाहिए । पहली चीज यह होनी चाहिए शिक्षा नीति में कि भाषा के सामले को लाया जाए। भाषा के सामले में आप मौन है। भाषा के सवाल को ग्राप तय कोजिए । भाषा के सवाल के बाद प्राप को प्राथमिक शिक्षा पर ध्यान देना है। प्राथमिक शिक्षा की क्या हालत है, प्राथमिक स्कूलों की क्या हाअस है ? पूरे देश में जिन स्कूलों से हमारे जैसे नौजवान पढ कर बाते हैं कितनी बाधाएं पार करके आते हैं। बाधाएं पार करने के बाद यहां पर कैसे पहुंचते हैं? जो यहां पहुंचते हैं उनकों देश के बारे में दर्द गौर तकलीफ होनी चाहिए। बोली से नेकर, प्रनुभव से लेकर सारी चीजों में कदम-कदम पर सिर्फ भाषा के नाम पर प्रयोजी के नाम पर प्रपनी मर्बता की दवा कर जो स्वतंत्रता दिवस को गणतंत्र दिवस कहते हैं और गणतंत्र दिवस को 15 कहते हैं, पुरा देश स्नता पूरा राष्ट्र सुनता है। यह गलती किसी माँ की बोली में पढ़ा हुआ वेटा नहीं करेगा। यह गलती हो जाती है जो कट जाता है देश की संस्कृति से, सभ्यता से । तो 6 बातें ग्रापको तय करनी चाहिएं। एक तो प्राथमिक शिक्षा के बारे में, भाषा के बारे में और रोजगार के बारे में । रोजगार के बारे में मैं कहना चाहता हं (समय की घंटी) मेरे को दो-चार मिनट दीजिए । मैं ठीक बात कह रहा हुं इसलिए सून लीजिए । मेरा कहना है कि बेरोज-गारी के बारे में कि अंग्रेजी स्कूल में, दून स्कल में, पब्लिक स्कल में पढ़ा हुआ एक भी नौजवान बेरोजगार नहीं है इस में । सब को रोजगार मिल जाता क्योंकि वह दून स्कूल में पढ़ा हुआ है, पब्लिक स्कल में पढ़ा हुम्रा है, सिधिया स्कल में पढ़ा हुआ है, अंग्रेजी भाषा जानता है। इस देण में उसकी सारी की सारी बेग्रकली दब जाती है। सारी प्रतिभा रखते हुए कोई नौजवान इस देश का अपनी मां की बोली में बोले, मां की बोली में काम करे तो उसकी प्रतिभा दब जाती है। मां की भाषा में, मात भाषा में वाले को बेरोजगार रहना पड़ा है। मेरा कहने का मतलब यह है कि यह जो पूरा का पूरा शिक्षा नीति का दस्तावेज है यह दस्तावेज ग्राप चार घंटे में बहस कराकर ला रहे हैं। मैं आपसे विनती करना चाह-ता हं कि इस पर बड़ी वहस कराने के लिए इस को वापस करायो । इस लम्बी बहस कराने के लिए अगले सब्न में लाग्रो । ग्रापने जिन शिक्षाविदों से यह काम करवाया है, जिन लोगों से यह काम करवाया है, मैं कहता हूं यह काम किया है उन्होंने । मेरे जैसे लोग इसमें शरीक होंगे । नयी शिक्षा नीति का पहला बनियादी तर्कयह है कि बरा-बरी की शिक्षा हो, बरावेरी की भाषा हो। बोली का सवाल, धरती का सवाल, रोजगार का सवाल, प्रतिभाग्नों के विकास का सवाल, इस गरीबी ग्रीर भुखों के चलते सारे सवालों को हल करने का काम श्चापको करना है । मैं पूछना चाहता हूं। कि प्राथमिक शिक्षा पर खर्च करने के

लिए कहा से वजट लायगं कसा वजट लायगे? अधिकांश स्कूल ऐसे हैं, दुनिया की आवादी में सबसे कम पढ़े-लिखे लोग निरक्षर लोग इसी देश में बसते हैं, सबसे ज्यादा लाचार, अंधे, कोडी, लूले लोग इस देश में रहते हैं। इनके रहते हम कभी अपना सर ऊंचा नहीं कर सकते। मैं आपसे कहना चाहता हूं (समय की घंटी) एक मिनट आप मेरी बात सुन लंजिए, मैं प्राथमिक शिक्षा के बारे में बोल रहा हूं।

प्राथमिक शिक्षा के बारे में में कह रहा हं कि जहां देखिये पूरे देश में शिक्षकों का **स्रभाव है ।** जहां देखिये वहां पट्ट लेकर दरिवता से भरे हुए स्कूल पहला काम यह है कि इनकी बनियादी नींव को मजबन करें। ग्रीर इस नींव की मजबत करने के लिए हमने श्रव तक कोई काम नहीं किया । नये सिरे से नवीदय स्कल बनायेंगे। हम सब लोगों के बेटे पढ़ेंग, गरीबों के बेटे नहीं पढ़ेगे, अफसरों के बेटे पढ़ेंगे इन इलाकों में हम एक नया स्कूल, सम्पन्न वर्ग के लिए स्कल खोलने जा रहे हैं। मैं मंत्री महोदय से कहना चाहता हूं कि इस दस्ताबेज पर वहस करने के लिए वह इस एक्शन प्रोग्राम को रोकें। सदन में चार घंटे की बहस इस देश की शिक्षा की नीति पर करा रहे हैं। में आपसे कहना चाहता हं कि शर्म की बात है। इसी के साथ में अपनी बात समाप्त करता हं।

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir); While speaking on the Education Policy last time I had slated that the draft policy was not the last word. It could be changed and it should he changed. And in the Policy Document itself it has been very deary stated, that as a result of the experience gained by the Government changes can be brought about. Similarly, this Programme of Action has also bee.n presented to us today for adoption. There may be some deficiencies in it. There may be some suggestions that may come up and the Government must have an open mind with regard to the implementation of the Education Policy if there ate cetrain things to be do.ne. I hope they will do it. Sir, since the time at my disposal is very short, I wiH only

[Shri Ghulam Rasool Matto]

connfie myself to two or three points. My weakness is with regard to vocational education. I am surprised to find that there is no difference between the policy statement and the action programme with regard to item No. 25(v) on page 33. It says and I quote:

"It is important to generate acceptability and respectability for vocationali-sation of education. For this purpose (1) Efforts will have*, to be made by employment sectors of the economy to create" a demand for vocationally trained manpower. . .and (2) Linkages through bridge courses, modification of existing educational programmes, and other measures, should create a situation for greater professional advancement of the vocational graduates. Opportunities for higher edu. cation, continuing education and training will have to be created."

Sir, these are exactly the same words as in the policy document. The Minister has not come out with the concrete plan at least for the current year. What action programme he propose*; to adopt in respect of these three points? I want to know his reaction. I have

श्रीपी० बी० नर्सिंह राव: इसके आगे पहिले ।

SHRI GHULAM RASOOL MATTO: I have lead that. What action programme you are envisaging, you have to do that.

Sir, my second point ;s with regard to Kendriya Vidyalayas or Model Schools, It i.i a goad idea. But this is not a solution to the problem. I will give one example. In Srinagar last month people were there with their wives and children because they wanted their children to be in the Convent school and Burn Hall school which are prestigious schools there. They were there throughout the night to get admission for their children to appear in interviews in kindergarten, 1st grade and 2nd grade. In this connection, I have a suggestion to make and he may kindly consider if this is feasible. Let Us identify two schools whether high school Or senior secondary school in each district which are run by the State Governments »t present and try

to make them as model .schools, in the sense that they should impart same education as the convent schools are doing. This will not involve any additional expenditure on the State or on the Centte. Only it should be identified as to what is there in the convent school or Burn Hall school which is not there in any other school of the State Government or the Central Government. They should identify two schools in each district and try f improve the standard of those two schools so as to reach the level of the convent schools or Burn Hall schools without any additional expenditure or a little expenditure nere and there. This needs to be probed deeply so that this can be done.

I am very glad that regarding minority education in the present action programme a lot has been said. I congratulate the Government because they have done some, thing in this direction. Again I find right from page 117 to 120 on every item it is mentioned that "this will have to he done by the State Government" If this has got to be done by the State Government and if the State Government does not do it, what is the Government of India going to do about it?

SHRI P. V. NARASIMHA RAO: We da not start with the assumption that the State Government is not going to do it. We say this falls squarely within the area of the State Government. We will talk to them. We will see how theV will be made to and how they will do it, because in principle there is no difference at all. There may be difference about who is to fund and how much is to be funded by them and how much by us, etc. Those are separate matters. But thesi are matters about which there is a total consensus. There is no question of the State Government not doing it, because they aTe party to the

SHRr GHULAM RASOOL MATTO Iagree with that because education is in the concurrent list. Sir, vesterd IV Mr. Raoof Valiullah, Member from your side said that according to lat₀ Shrimati Indira Gandhi's 15point programme ITTs had to be located in certain minority'dominated areas. He also that this haw been done

consensus.

i'a the State of Gujarat. Of course, those who got admission in that ITI do not belong to minority community alone, but there are other communities also, who could be imparted training there. These ITIs have to be located in minority areas to inculcate a sense of purpose. I want that the Hon'ble Minister should assure us that there will be monitoring on this thing and if in that process of monitoring, any State Government lags behind; n doing certain things which are supposed to be done by them, the Central Government would see to it that it is done and the lacunae will be plugged by the Central Government by whatever means they can. I want that thing to be assured. {Time bell rings)

Sir, what else is to be said but I would request the Minister to pay a little more attention to the vocational education because thi.3 to my mind, seems to be the only answer. At the present moment, at least T am talking of Jammu and Kashmir State, where education has only one aim and that is the boy should go in for engineering or for medicines. There is no other purpose before him which he has got in his mind. I feel, the time has come when the Central Government should see to it that voactionalization gets the pride of place and when I said that nothing has been done, I have only stated that pride of place should be given to the vocationally educated people than those who come from other fields. With these observations, 1 congratulate the Minister that they have come out with this programme of action and I hope that by experience, whatever lacunae aTe there will be plugged. This is au ongoing process. It should be treated as Ae ongoing process. Monitoring should be strictly done and whenever there is need for further things to be done in the matter, they should do it.

भी उपसमापति : श्री राम चन्द्र विकतः। केवल तीन मिनटः।

भी राम चन्द्र विकल (उत्तर प्रदेश) : वेरे निये समय बहुत कम ह ? इस पर भी दिन तक मंथन होना चाहिए।

भी उपममापति : ग्राप बोलिये ।

श्री रामचन्द्र विकल: उपसभापित महोदय, नयी शिक्षा पद्धति पर जो विचार हो रहा है मैं उसका समर्थन करने के लिये खड़ा हुआ हूं। साथ ही क्योंकि मैं स्वयं मुक्तभोगी हूं, इसलिये कुछ सुझाव देना चाहता हूं।

जब देश ग्राजाद हुन्ना था तब नयी तालीम ग्रौर बेसिक शिक्षा के नाम से एक शिक्षा पद्धति सारे देश में चाल की गयी थी। मैं शिक्षक हूं और मुझे थोड़ा बहुत शिक्षा के बारे में निजी तजुंदा ती नहीं कह सकता, जानकारी कह सकता हुं, हैं। एक बेसिक शिक्षा के द्वारा प्राइमरी स्कुलों में तकली चलवाना, मिटटी के खिलौने बनवाना, इससे आगे कुछ नहीं हो सका। वही कहीं इस नयी शिक्षा पद्धति में न है। जाये यह मुझे शक है। वैसे, विषमतायें देश में भ्रनेक हैं। भ्राधिक सामाजिक, राजनैतिक, लेकिन शिक्षा के क्षेत्र में विषमतायें हम इन 40 सालों में कम नहीं कर पाये मैं एक ही बात कहना चाहता हूं कि हमने सिद्धान्तरूप में माना है, शायद इस पर कई बार मंदन हुआ, यह बात हमारे सामने कई बार ग्राई है कि प्राइमरी स्कूलों में योग शिक्षा लाई जाये। इसके बारे में हम सिद्धान्त रूप में बोलते रहते हैं लेकिन इस पर ग्रमल कब होगा। यह मेर समझ से बाहर की बात है। मैं माननीय मानव संसाधन मंत्री जी से ग्रपील करूंगा कि मेरे चार-पांच सुझाव हैं, भ्राप उन पर किस रूप में अमल करेंगे, आज ही बता दें तो अच्छा हो लेकिन अगर फिर बताना चाहें तो बता दें कि छोटे बच्चों को योग की शिक्षा देने के लिए टीचर गांवों में भेजे जाने के बारे में उनका क्या विचार है ? दूसरा मेरा सुझाव है कि टेलिविजन के द्वारा शिक्षा म्राज गांवों के बच्चों को दिलाने की व्यवस्था अगर आप कर दें तो सर्विसेज में रिज• र्वेशन का सवाल ही न उठे। ग्रगर गरीबों को भी वही शिक्षा मिले जो ग्रमीरों को मिलती है, साधन-सम्पन्न लोगों को मिलती है ऊंचे ग्राफिसरों के बच्चों को मिलती है, दिल्ली में रहने वालों को मिलती है तो कोई भी सर्विसेज में रिजर्वेशन नहीं चागा। गरीबों के बच्चों में प्रतिभा

[श्री राम चन्द्र विकल]

बहुत है, लगन हैं ग्रौर वे पढ़ना चाहते हैं, लेकिन पढ़ाई के लिये ∳उनके पास साधन गहीं हैं।

तीसरी वात में भ्रापसे निवेदन करूंगा, ग्राप भी जुक्त भोगी होंगे केन्द्रीय विद्यालयों में दाखिले के वारे में, इसलिये आप केन्द्रीय विद्यालयों की तादाद ज्यादा बढ़ा दें। इन विद्यालयों से बहुत लाभ हुँ ग्रा है। जो ग्राफिसर तवादले पर जाते हैं उनके बच्चों को स्कूल के मामले में दिक्कत नहीं होती। सारे देश में एक कीर्स है, पाठ्यकम सारे देश में एक हैं ग्रीप्त केन्द्रीय विद्यालयों के द्वारा, मैं समझता हूं कि राष्ट्रीय एकता के मामले में वहुत वड़ा बल मिल रहा है। इसलिये मेरा निवेदन है कि ग्राप केन्द्रीय विद्यालय ज्यादा से ज्यादा खोलें।

चौथा जो में सुझाव देना चाहता ह वह यह है कि वच्चों के मनो-विज्ञान को टैस्ट करके उनको पढ़ाइये। श्रगर कोई बहादूर बच्चा है, सेना के लायक है और उसको व्यापार की ट्रेनिंग दी जाती है तो यह ठीक नहीं है। देश में जो शिक्षा दी जा रही है वह उद्देश्य-हीन है। ब्राखिर शिक्षा का उद्देश्य क्या है। उन्हें पहले मालूम ही नहीं होता कि उन्हें क्या करना है। एम०ए० ग्रीर डाक्टरेट करने के बाद मां-बाप कहते हैं कि हमारे बच्चों को रोजी दिलवा दो । तो फिर उसको एम० ए० क्यों कराया ? इसका कारण यह है कि बच्चे कहते हैं कि हमें कोई काम दे दो लेकिन जब उनको काम नहीं मिलता तो उन्हें मजबर होकर अगली क्लास में दाखिला लेना पड़ता है। अगर किसी को काम नहीं मिला तो वकालत की ट्रेनिंग कर ली. बी०एड की ट्रेनिंग करने लगेंगे। इस तरह की ट्रेनिंग उन्हें बेरोजगारी के कारण करनी पड़ती है। इसको सब लोग जानते हैं। मनोवैज्ञानिक टेस्ट बच्चों का हो और वह जिल काविल हो उसको वही ट्रेनिंग दी जाए। बात्मज्ञान, ग्रात्म-शिक्षा हर ग्रादमी के ग्रन्दर ग्रलग-म्रलग है। डिग्नियों में कोई बहुत बड़ी

बात नहीं हैं। बिना डिग्री वाले भी बहुत प्रतिभाणाली इस देश में और दुनियां में हए हैं। तीसरी चीज मैं यह कहता हं कि योग की शिक्षा दी जाती चाहिये। योग तो बहुत बड़ी चीज है, कसे स्वस्थ रह सकते हैं इसकी शिक्षा बच्चों को स्कुल में दी जानी चाहिये। शरीर यदि स्वस्य है तो मन भी ग्रौर बृद्धि भी स्वस्य है। अगर शरीर स्वस्थ नहीं होगा तो कोई भी व्यक्ति ग्रपने समाज ग्रौर राष्ट्र की सेवानहीं कर सकता है। (ब्यवधान) यह शिक्षा बच्चों को दी जाए। यह एक ऐसा ज्ञान है जो बहुत साधारण रूप से वच्चों को दिया जा सकता है। मैं इस पर घंटों बोल सकता हूं। स्नात्म-हत्या की कहानी कल आडवाणी जी और वीरेन्द्र वर्मा जी कह रहे थे। श्रात्म हत्या वहीं लोग करते हैं जिनके नवंस सिस्टम में गैस घुस जाती है। उनका बल्ड सर्कुलेशन चौक हो जाता है और वें जरा सी भी वेदना सहन नहीं कर पात है। मैं दावे के साथ कहता हूं ग्रौर मैंने कई मरीज ठीक किये हैं और कई लोगों को आत्म हत्या करने से बचा दिया है। हमारा देश कृषि प्रधान देश है। कृषि कालेजों को मान्यता में कठिनाई है। आज भी दक्षिण के बच्चे हमारे पास आते हैं कहते हैं कि हम को भड़ीच में दाखिला करा दो, सहारनपुर में करा दो, लखावटी में करा दो। हम ज्यादा से ज्यादा कृषि कालेजों को मान्यता जिले ग्रौर तहसील हैडक्यार्टर पर दें। इस में क्या कजसी करने वाली बात है। दूसरा घुमत् जातियां हैं इस देश में उनके लिए पंडित जवाहर-लाल नेहरू ने फैसला लिया था कि उनके लिए चलते फिरते स्कूल खोले जाएं। श्राखिर श्राज इन घुमंतु जातियों के बच्चों के लिए स्वास्थ्य और शिक्षा का क्या प्रवन्ध है ? इसलिए मैं यह कहना चाहता हं कि इन चलती फिरती जातियों घुमुंतु जातियों के लिए भी स्कूल खोले जाएँ। य्थ पालियामेंट बच्चों में सारे देश में चालू की जानी चाहिये। इस देश में अगर डेमोकसी को जीवित रखना है तो यूथ पालियामेंट वच्चों में चालू की जाए लाजमी तौर से। मैं समझता हूं कि जो नयी शिक्षा प्रणाली हम चालू करने जा रहे हैं उस में भी जरा मंथन होना

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ग्रनिश्चितता से कोई चाहिये । चलने वाला नहीं है। निष्चित नीति होनी चाहिये और विषमताओं को सिटाने वाल: शिक्षा, गरीबों को उच्च शिक्षा सके इसक तरफ ध्यान दें तो मैं समझता हं कि नयं: जिसा नीति सफल नीति होगी।

DEPUTY CHAIRMAN: Shri Mo&tafa Bin Quasem. Please take only two or three minutes. Your party's time has already been exhausted.

SHRI MOSTAFA BIN QUASEM Mr. Deputy Chairman, Sir, from our side, our learned colleague, Dr. R. K. Poddar has expressed our views regarding the major aspects of the document. [do not want t₀ repeat those. But what I would like to reiterate withui this short period of time is this. You would kindly agree that it is not palatable for any Indian to consume the fact that while nearly 15 per cent of the total world population resides in our country, 40 per cent of the world's illiterate people reside in our country. And the constitutional goal of untversalisation of primary education continues to remain even today a distant posibility. I mention this fact because this document claims, and the earlier document, the policy on education, claimed that there has been an improvement in the rate of enrolment at the primary level. There is no denying this fact. But any complacency that one may derive from this improvement in the rate of enrolment is sure to evaporate when one looks at the alarmingly high rate of dropout atthe primary level. There could be many reasons for this high rate of dropout, but you would kindly agree that one major reason for this high rate of dropout is the abject poverty in the life of millions of people in bur country. So, in the present socio-economic conditions what is needed is to provide incentives to these poor families. There are existing provisions for incentives in the form of supply of mid-day meals to the students, in the form of supply of dresses to the students. But I was expecting that this particular document, the Programme of Action, would include newer incentives 30 that the retention at the primary level may be higher. But there is no stipulation in this document itself regarding newer incentives to be provided to be poor families.

have been demanding, let there be a Programme—food for education programme particularly in the context when we are given to understand that a huge food stock, is rotting in our FCI godowns. We expected that some sort of food for education programme would find place in document, but that is Absent in the entire Secondly, the Government is document. going to establish one Navodaya Vidya-laya in each district spending nearly Rs. 2 crores for each school during the Seventh Five Year Plan period. We have been asking; What is the Government's programme for development of other common schools, at'the secondary level? Mr. Honourable Minister. I would most humbly like to draw your attention to the document itself 'hat your programme, the Operation Black Board, mainly relates to primary schools, mi that too, my mind, is an empty programmethis Operation Black Board—because that programme is not backed by immediate financial resources. However, the majority of the students will be studying in the common Only *n* microscopic minority of the schools students will find a place in your proposed Navodaya Vidyalayas. Even if we take into consideration the question of meritorious students, twenty times more meritorious students will be studying in these common schools at the secondary level. document practically does not make any concrete proposal for development of the common schools at the secondary level. Now, the entire responsibility has been left to the State Governments. We all know that State Governments are starved of funds, and this is particularly because of the gradual but calculated intrusion of the Central Government during the last several years into the areas of fiscal, operation of the State Governments. In spite of that, on average the State Governments are spending about 23 per cent of their budget for education, and we know the position of the Central Government in this respect. (Time bell rings) What I would like to demand of th: honourable Minister is he would make a categorical assurance while replying to the debate that the Central Government would earmark a special fund for development of the common schools at the secondary level in our country.

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SHRI P. V. NARASIMHA RAO: Mr. Deputy Chairman, I am grateful to all the Members who have participated in this discussion. They have given suggestions which are good in themselves although would, like to remind them that most of them have been covered in these 200 pages. It is difficult to read all these 204 pages now, each page, each para, each line. They do need some time and a little more concentration. But on the whole, my first comment on the debate, my first submission on the debate, would be thatl almost everything that has been said in the- debate has been covered in one section or other of the programme of Action. Now, if I go into all these matters one by one, again I will be taking too much time of the House and even if I do it at the end of it. there is no substitute for eacfr Member reading the document himself. So I would not be really adding to the impressions or to the information 'except marginally. why I would like to take the entire debate into a few headings and point out what has been said in the Programme Action on these headings so that I present before the House a kind of package which comes out of this Of course, it leaves Programme. many other things which are contained in the But there is hardly anytime to programme. go into all those things now. Sir the first new point, the first departure—and it is a departure which is not just verbal, but a departure of policy in this new Policy and programme-Ms that we are taking education not as a service. but as a vital investment, i vital area of investment, in the development of the country and for its survival. We have gone to the extent of saying that it is vital not only for development, but also for survival, because the policy clearly states that the danger of not investing on education is not acceptable to the country. Today we may be, saving some money by not investing on education. But after ten years or fifteen years or twenty year, or we will rue this day if we were so short-sighted as not to invest as much as is needed on education. So. that realisation which has found a very clear expression in the Policy Document itself is a departure. This k what r would like to* say. Despite

whatever scepticism, cynicism, non-belief, disbelief, etc. may still be persisting, I would only say that this has been taken as an article of faith by this Government and I would like the honourable Members to look at it, at least to some extent, from this point of view that there is a departure,

Sir, honourable Members have raised the question of prioritization. Now, hav-. taken this as an investment and hav-I ing made this statement at the very beginning that funds Seventh Five Year Plan for needed in the whatever we wish to do or whatever we can possibly do in the Seventh Plan would be made available. I do not think that there is any room for further discussion on this subject. We can certainly take up item by item and see how much each item is going to cost, how much is going to be spent on each item. etc. will certainly have some other occasion to go As I said earlier, those into those things. things are being worked out, they have been worked out to some extent. But still they need to be worked out in greater detail because when all these 23 Task we want to see that Forces which have been working on different topics come up with different bills, different amounts, saying that this is what is going to be the cost, certain other linkages have to be established, certain overheads could be reduced, certain economies could be brought ab»ut and certain co-ordinating factors are to be brought So, all these exercises would need a about. little more time. But meanwhile, since there has been a doabt raised in the minds of everybody—everybody. Members others, educationists-in the Parliament country that all these exercises which we have taken up and completed in record time, within ouff year, will come to naught if you do not have funds for these things, on that account I wanted to give an assurance. It is not a question of binding me.

मुझे बांघने का सवाल नहीं है। इसमें तो प्रधानमंत्री स्वयं बंध चुके हैं। इसमें सरकार बंध चुकी है। तो इसमें कोई

सवाल नहीं उठता है कि मैं रहूंगा, नहीं रहूंगा । कोई व्यक्ति रहेगा, नहीं रहेगा, यह सवाल नहीं है ।

So, Sir, this is something which is com mitted and that commitment I wanted to make in the most categorical terms. I would now go to the next point. Now, what is the prioritization? What are our priorities? They have also been spelt out very clearly in the very last para of the Policy statement. We have said that the base of the pyramid is our pri ority. In the Chapter on Elementary Education, at page 7, in para 2, it has been said that the NEP, that is, the New Education Policy gives an unqualified priority to universalisation of elementary education. Now, what else do I haves to say? What ambiguity can there be when it i_s "unqualified priority"? There is in elementary education emphasis on, one, universal enrolment and universal retention of children up to 14 years of age, enrolment aand retention, and two, a sub stantial improvement in the quality ' of education. These are the two thrusts which have been decided upon. We have very clearly stated that it will not be possible to complete the universalization up to the age of 14 within 1990. We have made a fresh calculation. We have taken a realistic view and we say that up to the age of 11 it will be possible; up to 14 it will not Whatever amount of money you possible. you will not be able to do. It is may have, not just a question of putting money, it is a question of organization. It is a question of going to every village, every small hamlet, and getting things done there. So we find it v/ill not be possible, humanly possible, to do this within 1990. We have 1995 as the period within which the age group of 14 will also be covered. UP to> 11, we will cover within 1990. The schemes are worked out on that basis. Now, if some one criticizes this as a slide-back, it was not difficult to say something. ..

SHRI CHITTA BASU.- Is the calculation about non-formal education or formal education?

SHRI P. V. NARASIMHA RAO:

Both together. Formal education is something which I am going to give. But it will for really cover every body. This is where the section on non-formal education, it is clearly stated that even if you have a school, even if you have a teacher, for 101 reasons boys are not going to be sent to the schools by their parents. Now, merely giving a school and teacher is not going to do the trick. We have seen that enrolment had improved. But at the same time the drop-out rate has also been so alarming. The school is there. The teacher is there. The reason of dropouts lies somewhere else, not in the school. Where there is no school, we are going to give a school. That has been stated. But the question of non-formal part of education comes in where it is just not possible to get everybody to school for various reasons. That is why, both have to be seen together. They are not contradictory to each other; they are not really something like, if you cannot give formal education you give non-formal edudation as a second best; it is not like that. They are complementary; they are supplementary; We have made it abundantly clear that what givesi today is non-formal education something which can be converted into formal education. The boy who has got non-formal education will easily be able to go into the formal stream. Now, what does this mean? Whenever his parents are able to send him whenever we are able to help to the extent of getting him to regular school, he would be able to do so. This is the kind of linkage established between non-formal and formal education. Now, no amount of quibbling is going to solve this problem. When I say that every hamlet will have a school, that is only a part of the story. I cannot say that I can compel every parent to send his boy to school. But every fami'y has to be contacted. Such micro-planning has been described in the Programme of Action to the extent of saying that every parent, every family, has to be contacted by someone. We may say to the parents, "If you cannot send your boy to the regular school, you may send him in the evening

[Shri P. V. Narasimha Rao] euch and such a place; he will learn something. Later on, he will get into the school whenever he can". So all these possibilities have been gone into. Nothing, has been left to chance. Of course, 1 cannot say that it is one hundred per cent perfect. We will have to go on adding, refining, changing, wherever change is accessary. But I must submit that all these possibilities have been taken into account.

Non-formal education is nothing' new. It was referred to in the 1968 Policy also. So, it is not as if some inferrior kind of education is being injected into lb-; system for the first time now. The linkage between the forma! and non-formal has been very clearly established. We have even said that if the State Government thinks that the timings of the schools are not really convenient for th; poor people and if they would be wiling to send their children to school if the timing are change, they can change the timings. Some State- Governments have said that there should be change. Others 'aid that there should not be any change. We are going to give them the opportunity to change the timings; if they so think, they can certainly do so. This flexibility has been built into the Action Programme.

The third point is about the mother tongue. Some Members even said that we have lost sight of the mother tongue or we have not said anything about the mother tongue. Far from it. Far from not saying anything about the mother tongue, we have gone to the extent of saving that where the mother tongue happens to be a language other than those enumerated in the Eighth Scheduled, even there we are going to aive education in that mother tongue. If you see the Section "Language Development", it is taken for granted the mother tongue shall be the medium of instruction up to a point. The real question is whether it has to be a medium of instruction for higher education. There is no doubt about the mother tongue heing medium at the primary education, secondary education etc. That has heen settled long ago. Now,

what we have gone on to say is this. This is what it says:

"However, the need to provide education through the mother tongue, which may be different from a modern Indian language included in the VIII Schedule is recognised on academic grounds. The. Constitution of India recognises, in respect of linguistic minorities, the desirability of providing instruction through the mother tongue for first five years of education, (Article 350-A). Every effort is. therefore, required to implement this obligation, although a number .of difficulties are likely to be encountered; administrative and financial feasibility of providing instructional facilities through a veriety of mother . tongues, difficulty to use some tribal languages as media of education, etc."

Even these difficulties have been refferred to and it has been clearly stated that an effort will be made make the mother tongues the medium of instruction, even where they are not either Bengali or Hindi or Telugu or any of the languages enumerate in the Constitution and any of the languages which are official their respective States. language in Therefore, even other languages, if they the mother tongue of a happen to b_e child. will be made the medium of instruction and the child shall get education, at least for the first five years, through that mother tongue.

SHRI M. KADHARSHA (Tamil Nadu): What about 'after five years'?

SHRI P. V. NARASIMHA RAO:

That is the point. After five years., what are the State Governments doing? Today, every boy or girl does not study only just for the joy of learning. He has to live. 'He has to get a job. He has to get higher education. So the question is: where do you switch ovt, from one language to another? If there is a tribal language and it is not so developed that it can be the medium of instruction at higher levels, what do we do? What J. the position of tribal languages today? Many of them do not have even a script of their own. But istill efforts are being made to create a script for them or to adopt a script for

them, whether it may be Nagri or Roman or whatever. All this is being done and this is going to be continued according to the Programme.

Sir, then I come to incentives. I am really sorry that all that I am doing is only to point out that all the points raised and the criticism made are already covered in the document. Sir, about the incentives, it is clearly stated here.

In fact, it is the weaker sections of society who need incentives; that goes without saying. I don't think there are any (wo opinions aboul this. And the question of incentives comes in the Action Programme while dealing with the weaker sections, the Scheduled Castes, the Scheduled Tribes and other backward classes. It is that Chapter which give, you a full account of what incentives are going to be given. It is said here. "The operational strategy for achieving the above goals and the targe's for implementation will be as follows: (a) Incentive to indigent families to send their children ta schools regularly till they reach the age of 14". Under that there are about 12 to 14 points Then the second one is "prematric scholarship for -children of families in occupations like scavenging, flaying and tanning." "Constant micro-planning and verification will be done to ensure that enrolment, retention and successful completion of the courses by the SC/ST and weaker sections do not fall at any stage."

Sir, it is not simply improving once as a one-time operation and forgetting about it. We shall see to it that if there is improvement, there is no slide back. And further improvement and again no slide back, The improvement should be a sustained one. Now to that extent, micro-planning has been brought out in the Document. Then, Sir, "Location of school building, balwadis, adult education centres in the areas inhabited by SC/ST and the weaker sections as far as possible. Of course, if the school is already located at some other point in the village" we cannot possibly close the schoot or dismantle it. Whenever new schools are built, the location will be chosen so that for the weaker sections it will be easier, whenever a balwadi

is opened, it should be easier for the weaker sections to take advantage of these facilities. So, all these have been spelt out very clearly.

Then. Sir, about primary education. The entire Elementary Education section, the chipter itself clearly spells out what is being done in the 'field of primary education. Then comes Technical Education. Sir, one Member again said something which shows that he did not get .the time to go through the document; he is no; to blame, time is to blame.

श्री शरद यादव : बराबरी का कोई कांसेप्ट आपने दिया है ?

श्री पी.बी. नर्रांतह राव: बिल्कुल वरावरी का कांसेप्ट है। प्राथमिक एजुकेशन के बारे में मैंने बता दिया है। इस प्रोग्राम ग्राफ एक्शन में स्पष्ट रूप से कहा है कि इसको प्राथमिकता देने के बाद जो पैसा इसके लिए लगेगा वह पैसा जुटाया जायेगा। श्रवेल्ला पैसा देने का सवाल नहीं है, उसको श्रोगेनाइज करने का भी सवाल है। यह किया जायेगा और बराबरी ग्रीर क्या होती है?

I would like to know what exactly anybody can mean by universalisation? You see first that you give priority to those sections. Number 2, make the schools more attractive. Is there any third thing that can be clone? I have already described the incentives. ' Now all these things have been incorporated in mis under different heads, different sections. Therefore, you must have a full reading or the Document. You may perhaps still find that something is not there. That is a different thing. But at least find something which is there first. Then you think of something which is not there. I am prepared to take up that which is missing in the document any day. There is no

question about that.

Sir, about Technical Education, we have said that the All India Council of Technical Education will be given a statutory

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status. That has come very clearly in the section on Technical Education. It is said: "A proper legislation will be introduced by the Central Government after due consultation for vesting the All India Council of Technical Education with statutory authority to play the roles assigned to it by the National Policy on Education effectively." In the policy and in the other sections of Prog-

6 00 VMM ramme oi Action, the role of the All-India Council has been very clearly brought out. Again, it is a question of time. I could read from the document but I assure the hon. Members and the House that if they find a little time to go into that chapter, they will find that all these matters have been properly spelt out as fully as one can.

About vocationalisation,

मट्टू साहब

तो चले गये, अब किस को बताएं, किस को सनाएं।

there is a very clear spelling out of our objectives in vocationalisation. I must say that there has been a lot of confusion between the ITIs, the polytechnics and the + 2 stage vocationalisation, and this confusion has persisted for a long time. Mr. Matto read out one para. The very next para I was requesting him to read, which I have to read since he has not read it. "The role of plus-two stage in schools vis-a-vis those of ihe polytechnics, ITIs and other Certificate-level institutions in providing vocational opportunities has to be outlined. While • ITIs and polytechnics would cater generally to the organised industrial sector, thrust in the school programmes of vocationalisation would be on the sectors not covered by them and on the potentially very much larger service sectors. The school system would give greater attention to the areas of agriculture, agro-industries, business and commerce, home science and health and para-medical vocations."

In health itself, we have appointed a committee. The Health Ministry has appointed a committee; it has come up with several courses at the + 2 stage which geek to give these boys and girls

much better expertise, much better motivation than is being given at present for the medical staff who are being trained. They are getting some kind of training; they are good. that training needs to be supplemented, and this committee has come to the conclusion that the + 2 stage of vocationalisation is the most appropriate stage at which all this can be imparted. • So, that content of training will be considerably strengthened and improved. Thus, vocationalisation has been very well taken care of. In fact, only day before vesterday I was in Madras, visiting an institution called Technical Teachers' ft trains technical Training Institute teachers working in the polytechnics. Four such institutions are there in the country and Madras is one of them. T happened to be there and I visited that institution. have given them a task. I said that this is my need. They have to demarcate areas; what is an ITI to do, what is polytechnic to do. what is -j- 2 to do and what We have to aive you a are the courses. hundred courses, cr two hundred if necessary, at the + 2 stage; so that, what Kothari Commission said years and years ago. will come true at least now. Ko:hari Commission wanted all this to be done immediately then. But, for various reasons, the State Governments did not come forward, the Central Government had noi authority at that time in this pari Of education, and for various reasons this could To lay with the acceptance of not happen. 10+2+3 system—it has taken exactly 10+2+3years to get accepted--now that it has been accepted by most of the* States, we can take the next step of really diversifying the -f 2 stage and we are at it. The Programme of Action has brought out these points very clearly.

And then about funding of education. I have already said that according to priorities, funds will be allocated, whether it is at the high-school stage or primary stage. But one thing I must muke very clear that according to the policy—I cannot go against the policy; I cannot go beyond the bounds of the policy.

मट्टू साहब श्राप श्रब श्राये हैं, पढ़ लीजिये फिर।

Sir, the policy is very clear. We have to concentrate on the base of the pyramid. We also have to concentrate on the top of the pyramid because that is where the real prestige of the country is involved. Most of our HTs, our prestigious institutions, highest institutions on the technical side, have become handicapped as a result of the equipment available with them having become obsolete. They are ten years old, fifteen years old and the equipment needs to be improved. Unless we give first priority to these institutions and their equipment, they will become totally irrelevant. Therefore, these are the two areas where there will be concentration. In all other areas, as the policy savs there will be consolidation. Consolidation is not a small programme. High-school level consolidation itself is a massive program-Tine. Vocationalisation is a massive programme and it is also to receive priority. It is in the priority sector so far as we are concerned.

The- language question has been very fully brought out. In fact, the policy says nothing about language except to reiterate the 1986 policy. But the Programme of Action gives a whole Chapter on language and I would, particularly, like to mention that for the first time in the history of education in India, the Central Government has taken the responsibility, a major responsibility, to develop all the languages of India and not just Hindi. On a hundred per cent basis, language teachers are going to be funded by the Central Government. I will just read three paragraphs, sub-paragraphs, from page

- "(i) The Central Government should continue to assist the non-Hindi speaking States for the appointment of Hindi teachers.
- (ii) The pattern of Government of India's assistance should be restored to 100 per cent of the approved expenditure on the appointment of Hindi teachers as was available till 1978-79."

In 1979, it was brought down to 75 per cent or some lower percentage.

- "(iii) On the pattern of the scheme for appointment of Hindi teachers in non-Hindi speaking States, cent per cent assistance should be given to Hindispeaking States for the appointment of modern Indian language teachers, preferably teachers of South) Indian languages, as the three-language formula suggests.
- (iv) Apart from establishing teacher training institutions for training of Hindi and modern Indian language teachers in States, facilities for training of language teachers need to be augmented and improved in existing teacher train ing colleges.
- (v) The Ministry's language institutions should be strengthened to undertake programmes facilitating teaching of languages, particularly research methodology of teaching languages and experimentation in the use of computers and new communication technologies."

This will come in handy in giving them new skills of language teaching. Imagine 14 languages, 15 languages, teaching in those languages being developed not only for those who speak that language but also for those who do not speak that language. In a non-Telugu area, if Telugu is to be taught, how is it to be taught? Is it to be taught as it is taught in Hyderabad or Warangal or Guntur? It has to be on a different footing altogether. Just as we have an institution in Agra which trains Hindi teachers from non-Hindi States in the methodology of teaching Hindi to noa-Hindi students, imagine the same thing being replicated in the case of all the languages. It is a massive programme. You cannot take up the entire programme within the next twothree years. But what is really conceived of is a massive programme which will make for national integration. Imagine lakhs of people say from U. P. or some other State speaking the South Indian languages in their own way. As Hindi is spoken in the South, Tamil Awill be spoken in the North, Telugu will be spoken in the North. All this can happen. There will be a kind of gross-fertilisation of the language genius in this country.

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SHRI PARVATHANENI UPENDRA (Andhra Pradesh): But, Sir, it will be a oneway traffic.

SHRI P. V. NARASIMHA RAO: It will not be a one-way traffic because the Central Government is accepting the res-< ponsibility. So far it has been a oneway traffic mostly, exefpt one State having tried teaching Telugu and having succeeded very well, I know that. So, this is the new thrust. If 1 have to say anything more, I will have to start reading from page 1 to page 204.

SHRI NIRMAL CHATTERJEE; This is one area where you have said that the fund will be available from the Centre. Apart from this you can indicate where else you have talked about funding from the Centre.

SHRI P. V. NARASIMHA RAO: In the policy itself it has been very clearly stated that the Central Government will hereafter bear a major share in the area of education, particularly on the quality side. What does that mean? . Take operation blackboard. operation blackboard? What is It is nothing but quality. Now if the Central Government is going to share a major portion of operation blackboard or may be more than major, we will have to talk to the State Governments as to where they stand, where we stand and how much we can give and all that, but the money has to be found. Now there is no question of funding by the Central Government or the State Government, the point is that money is going to' he found. What it the plan of education? It consists of a State sector and the Central sector. additional funds are found, they will naturally be spent in the same manner. Naturally as the policy says, the administration implementation at the grassroot level will remain with the States. We come in only where the quest/on of qua/fry comes in. Just the UGC. That is under the old dispensation of the Schedule, the Central List, Union List.

Now the question dl how much is going to be spent will be decided only when we

sit wii'n the State Governments, there s n₀ difficulty about that. If there is some misgiving that we are going to throw the entire burden on the State Government, well. all I can say is that that is not our policy. The Central Government, having taken the major responsibility, will not say that we cannot find funds. It j_{s a} different t'ning if the amount i_s too large, then wherefrom that kind of money wilt be found? As Mr. Chitfa Bas, said, it is alio true that in the Seventh Five Year Pl«n amount 'X' has been provided and wilhii that 'X' amount we wil not be able to do all that we wish to do. That is why I am saying that alongwith the 'X' amount another amount 'Y' which is requited is going to be found.

SHRI CHITTA BASU: Sir, what I understand is, before the new elucati»n policy was framed the structure of the Seventh Five Year Plan was already there. Does the Government propose to alfer the basic structure of the Plan financially. particularly j_n respect of the education?

SHRI P. V. NARASIMHA RAO: the idea is that we give a new priority to education. A new priority .means a priority which has not found a place ir* the Seventh Five Year Plan when it was formulated. Is t'nat aU right, am I clear?

SHRI CHITTA BASU: Yes.

SHRI P.V. NARASIMHA RAO: Tha»k you very much.

SHRI. M. KADHARSHA: Just one minute. I am thankful to the hon. Minister for making the intention of the Government clear by saying that regional languages W'U be taught only up to fifth standard. So. if he wants to get employment opportunities, he will automatically 'nave to go in for Hindi. This is one way of imposing Hindi an indirect manner. So. our apprehension in this respect should be cleared.

SHRI P.V. NARASIMHA RAO: I never said that. If you are wanting to put words in my mouth which I have never said, what can I do? Anyway, it is good, I must thank you that you have done it here so*

PROF. (MRS.) ASIMA CHATTERJEE: I have one small point for clarification. Separate bodies are to be constituted for agriculture, medicine, engineering etc. What will be the role of the ICAR, ICMR etc.

SHRI P. V. NARASIMHA RAO: Their role will be as has been very clearly set out in the policy. In fact for all these areas of professional edu-• cation, an umbrella body is to be set up, because today what is happening is that these bodies are functioning in isolation. They should not function in isolation; there should be proper coordination. Take agriculture for instance. There are many courses at the plus 2 level which we could introduce and get these boys and girls some levelihood at the end of plus 2. They need not go to an Agriculture college. All of them need not go because once they go there, one does not know whether they want to become farmers or Agricultural officers. Similarly at the graduate and postgraduate level, they get instruction, they get education which makes them a little unfit or less fit for doing manual work at the middle level. Now the middle level courses have to be devised at the plus 2 stage. Naturally we will sit with the ICAR, we will sit with the ICMR, we will sit with the Polytechnics, we will sit with the All-India Council of Technical Education—all these bodies will come in. So far as AICTE is concerned, it has already come in. They are looking into vocationalisation very closely;

they will have to go through vocational courses at plus 2 stage. Similarly ICAR will have to do it, ICMR will have to do it. whatever expert bodies are there, they will have to devise courses. Universities are devising our high school courses in many States. This is well known. At least I remember in Andhra Pradesh, when we wanted to have the Intermediate courses drawn up, we actually asked the university because we told them, "These are going to be your feeders, what are you going to teach them in the university, what do you want us to teach them before they enter the university? Because there should be continuity and that continuity can come only when you are the authors of the syllabus." Of course, we had the teachers also, but the point is that we have had to do it at the expert level.

MR. DEPUTY CHAIRMAN: Now I shall first put... No more questions please.

SHRI NIRMAL CHATTERJEE: I don't think you are suggesting that it is education which is the missing link for our full employment work.

MR. DEPUTY CHAIRMAN: No, please. I shall first put the amendments Nos. 1 to 5 moved by Shri Satya Prakash Malaviya to vote.

Amendments Nos. 1 to 5 were put and the motions were negatived,

MR. DEPUTY CHAIRMAN: I shall now put amendments Nos. 6 and 7 moved by Shri Chitta Basu to vote. r

Amendments Nos. 6 and 7 were put and the motions were negatived.

MR. DEPUTY CHAIRMAN: I shall now put amendments Nos. 8 to 16 and 18 and 19 moved by Shri Chaturanan Mishra to vote.

Amendments Nos, 8 to 16 and 18 and 19 were put and the motions were, negatived.

MR. DEPUTY CHAIRMAN: I shall now put amendments Nos. 20 to 23 moved by Shri Mostala Bin Quasem to vote.

Amendments Nos. 20 to 23 were put and the motions were negatived.

MR. DEPUTY CHAIRMAN: I shall now put the Resolution moved by Shri Narasimha Rao to vote. The question is:

"This House approves of the Programme of Action of the National Policy on Education, 1986, laid on the Table of the Rajya Sabha on 8th August, 1986."

The motion was adopted.

MR. DEPUTY CHAIRMAN: Now Mr. Janardhan Poojari to lay papers on the Table.

PAPERS LAID ON THE TABLE— (contd.)

- I. Notifications of the Ministry of Finance (Department of Revenue) and related papers
- II. Central Excise (15th Amendment) Rules, 1986
- in. Notifications under the Customs Act, 1962 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI: Sir I beg to lay op the Table:.—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue)', together with explanatory memoranda thereon:—
- (i) Notification G.S.R. No. 1014 (E), dated the 20th August, 1986, seeking to provide full exemption from excise duty on goods and materials of iron or steel obtained ', by breaking up of ships, boats and other floating structures.

- (ii) Notification No. 387/86-Central Excises, dated the 22nd August, 1986 regarding grant of full exemption from excise duty to liquid oxygen explosives.
- (iii) Notification No. 388/86-Central Excises, dated the 22nd August, 1986, prescribing a concessional rate of 10 per cent excise duty for electrically operated trolley buses and battery powered road vehicles.
- (iv) Notification No. 389/86-Central Excises, dated the 22nd August, 1986, restricting the concessional rate of excise duty for damaged and sub-standard cutpieces of leather cloth by providing certain size and quantity restrictions.
- (v)¹ Notification No. 390/86-Central Excises, dated the 22nd August, 1986, extending the full exemption available to erstwhile Tariff Item 68 goods manufactured by Government factories, KVIC units etc., upto 31st August, 1987.
- (vi) Notification No. 391/86-Central Excises, dated the 22nd August, 1986, prescribing a concessional rate of 10 per cent excise duty for sugar confectionary.
- (vii) Notification No. 392/86-Central Excises, dated the 22nd August, 1986, prescribing a concessional rate of 20 per cent *ad valorem* for food colour and food colour preparations.
- (viii) Notification No. 393/86-Central Excises, dated the 22nd August, 1986, prescribing a concessional rate of 20 per cent *ad valorem* for Barrier Creams.
- (ix) Notification No. 395/186-Central Excises, dated the 22nd August, 1986, prescribing a concessional rate of 15 per cent excise duty *ad valorem,* on winding wires of copper.